

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.108/2023**

IN THE MATTER OF:

LOKESH KUMAR KHURANA

...APPLICANT

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

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THROUGH COUNSEL



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 COUNSEL FOR THE STATE OF U.P. (NGT)
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DATE: 02.02.2026

PLACE: NOIDA



BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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IN THE MATTER OF:

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AFFIDAVIT BY ADDITIONAL MUNICIPAL COMMISSIONER,
MUNICIPAL CORPORATION, MEERUT, STATE OF U.P. IN
COMPLIANCE OF ORDER DATED 13.11.2025 PASSED BY THE
HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

I, LAVI TRIPATHI, aged about 36 years, D/O Mr. O.P. Tripathi, posted as
Additional Municipal Commissioner, Municipal Corporation, Meerut, U.P., do
hereby solemnly affirm and state as under:

1. I, the Deponent, am fully conversant with the facts of the case and am competent and authorized to swear the present Affidavit.


अपर नगर आयुक्त
नगर निगम, मेरठ।

2. That in the present Original Application the Hon'ble Tribunal is examining the issue of management of solid waste within the limits of Municipal Corporation Meerut.
3. That the Hon'ble Tribunal vide order dated 13.11.2025 directed the respondent to file the fresh status report enclosing therewith the pert chart and disclosing the phased manner in which the entire work along with the timeline will be executed. The operative part of the order is as stated below:

“...4. We find that compost plants are having intake quantity of 900 TPD together in two shifts but it is not disclosed whether adequate space is available in two plants for pre-processing and stabilization and maturation of compost. We also find that quantities of inerts/Bio-Soil generated from bio-mining and composting is not disclosed and low-lying areas identified for their safe disposal.”

5. XXXX

6. Learned Counsel for the Respondent-Municipal Corporation, Meerut also seeks six weeks' time to file the fresh status report enclosing therewith the pert chart and disclosing the phased manner in which the entire work alongwith the timeline will be executed...”

4. That in compliance of the above-mentioned directions passed by the Hon'ble Tribunal, the humble submissions and compliances made by the Deponent are stated below:

FURTHER ACTION TAKEN/STATUS REPORT:

LEGACY WASTE

5. That it is most humbly submitted that for Disposal of Legacy Waste at Lohiya Nagar Site the work was awarded to M/s Daya Charan & Company, New Delhi (hereinafter referred to as "DCC") by Meerut Nagar Nigam (hereinafter referred to as "MNN") vide Work Order No. 334 on 03.11.2025. Further, the agreement between MNN and DCC was executed on 03.11.2025.
6. That as per the directions of Hon'ble Tribunal, agreement dated 03.11.2025 and as per clause 2.4.1.(x) of RFP (Request for Proposal), Contour Mapping has been carried out under the joint supervision of MNN & DCC's representatives. As per the Contour Mapping Report dated 07.11.2025, **672489 MT** legacy waste is accumulated at Lohiya Nagar site over **19 Acres** of Land.
- A copy of Contour Mapping Report dated 07.11.2025 is annexed herewith and marked as **ANNEXURE-1**.

7. That the working agency 'DCC' will process the legacy waste at the site within 18 months. For the same, DCC has successfully installed machinery as per given details:

- **one (01) Ballistic Separator** - Functional
35 x 8 hrs x 2 = 560 TPD
- **one (01) set of 65 TPH Trommel** - Functional in 02 Shifts
65 x 8 hrs x 2 = 1040 TPD
65 x 8 hrs x 2 = 1040 TPD
Total = 2080 TPD
- **one (01) set of 65 TPH Trommel** - Under Trial (shall be made functional within one month)
- **two (02) Air Density systems** - Functional

The photographs of installed machinery are annexed herewith and marked as **ANNEXURE-2**.

8. That, at present, the total processing capacity available at the Lohiya Nagar Site is approximately 2640 TPD (including 1 set of Trommel and 1 ballistic separator). **That 1 additional set of trommel, having the capacity of 65 TPH is currently under trial and it shall be made functional within one month, thereafter, the total processing capacity which shall be made available for processing of legacy waste will be approximately 4720 TPD.**

9. That the working agency has **started the work of disposal of Legacy Waste at Lohiya Nagar from 11th December, 2025 and has successfully processed 93613.00 MT of Legacy Waste till 22nd January, 2026 out of 672489 MT of Legacy Waste.** The details are as follows:

S.N.	Period	Total (MT)	RDF (MT)	C&D Waste (MT)	Bio-Soil (MT)
1	Dec-25	44811.00	3058.74	4111.02	37641.24
2	Jan-26	48802.00	3343.12	4505.2	40993.68
Total		93613.00	6401.86	8616.22	78634.92

A copy of Logbook for the months of Dec-25 & Jan-26 is annexed herewith and marked as **ANNEXURE-3**.

10. That as per the work order & agreement, the working agency 'DCC' is bound to clear the land within 18 months from the date of issuance of work order i.e. 03.11.2025. A PERT Chart has been prepared for achieving time bound milestones and reclamation of dumpsite.

A copy of PERT Chart for reclamation of Lohiya Nagar Dumpsite is annexed herewith and marked as **ANNEXURE-4**.

11. That out of the processed legacy waste in the aforesaid period, **741.48 MT of RDF** generated have been disposed of by the working agency to the paper mills, thereby, ensuring the proper and scientific disposal as per the environmental norms and SWM Rules, 2016. **Furthermore, it is**

humbly submitted that the remaining RDF available at site will be transported and disposed of within 01 month by the working agency.

Copies of the receipts of disposal of RDF are annexed herewith and marked **ANNEXURE-5**.

12. That the generated C&D Waste and Bio Soil could not be disposed due to absence of weighbridge at the processing site. However, it is pertinent to note that the weighbridge has now been installed by the working agency on 28.01.2026. **The C&D Waste & Bio-Soil available at site will be disposed of within 01 month by the working agency.** Furthermore, it is submitted that the working agency, as an additional measure, has sent a sample of the bio-soil for testing to NABL. It is to ensure that the quality of the bio soil is up to the standards, as specified by the CPCB in their guidelines.

A copy of letter by the working agency declaring installation of weighbridge and C&D Waste/Bio-Soil disposal is annexed herewith and marked as **ANNEXURE-6**.

FRESH WASTE

13. That the total solid waste generation in Meerut is **approximately 900 Tonnes Per Day (TPD)**, which is further bifurcated as follows:

- Daily Waste Generation = 900 TPD

- Segregated Dry Waste = 110 TPD
- Remaining Wet Waste = 790 TPD

**DRY WASTE (THROUGH 11 MRF CENTERS OF 5 TPD EACH
WORKING IN TWO SHIFTS= 110 TPD):**

14. **The segregated Dry Waste** is transported to the Material Recovery Facilities (MRFs) — 11 Centres, having the capacity of 5 TPD each, across Meerut with a combined capacity of 55 TPD — where it is further segregated into recyclable components i.e. Paper, Card Board, Glass, Metals, Rubber, Plastic, etc for further recycling or sale. **The 11 MRF centres are currently operated in two shifts by M/s Bijendra Energy, thereby, enabling the MRF centres to process 110 TPD of dry waste.**

The photographs of the MRF Centres are annexed herewith and marked as **ANNEXURE-7**.

DISPOSAL OF FRESH WET WASTE:

15. That **the fresh wet waste (bio-degradable fraction)** of MNN was previously being transported to **02 Location i.e. Lohiya Nagar & Gawri**. For the reasons being, the tender executed for Treatment of Legacy Waste and inaccessibility of Vehicles to Lohiya Nagar Plant due to ongoing road construction by NHAI, the total fresh waste generated

within the limit of Municipal Corporation is now completely diverted to Gawri Site.

16. That currently, for the processing of the fresh waste, following arrangements are available at Gawri Site for processing of Fresh Waste:

S. N.	Description	Installed Capacity	Shifts	Operational Capacity	Remarks
1	Processing Plant at Gawri	150 TPD	2	300 TPD	Operational
2	Processing Plant shifted from Lohiya Nagar to Gawri Site	300 TPD	2	600 TPD	Civil Work for installation is ongoing; subsequent to the completion of the civil work, the plant shall be made operational within one month (including trial run)
	TOTAL	450 TPD		900 TPD	

17. That, at present, the total processing capacity available for the treatment of the fresh wet waste at Gawri is approximately 300 TPD. It is most humbly submitted that subsequent to the setting up of the 600 TPD plant at Gawri, the total waste processing capacity available at the Gawri site will be approximately 900 TPD. **Furthermore, the waste being collected at the Gawri site at present will be scientifically processed and disposed of within 3 months.**

18. That adequate space is available at Gawri Site, for dumping of Fresh Waste. Details are given as follows:

S.N.	Description	Area (Approx.)
1	Total Land available at Gawri Site	45 Acres
2	Land Agreement done with NTPC	15 Acres
3	Disputed Land b/w MNN & Organic Recycling System Pvt. Ltd.	15 Acres
4	Green Belt	06 Acres
5	Infrastructure Development (Road, Platform, etc)	02 Acres
6	Existing Waste Processing Plant of 300 TPD, Installation of 600 TPD Waste Processing Plant & Other Future Plans	07 Acres

19. That the MNN has called for a tender for Operation & Maintenance of existing 300 TPD Waste Processing Plant at Gawri. The financial evaluation has been done and LoA has been issued to the successful bidder M/s Bijendra Energy & Research vide letter no. 578 dated 21.01.2026 for operation and maintenance of the 300 TPD plant. However, as per the conditions mentioned in the RFP the working agency could be engaged for Operation & Maintenance of 600 TPD Plant as per sanctioned rates upon consent from both parties.

A copy of LoA for O&M of Waste Processing Plant at Gawri and RFP is annexed herewith & marked as **ANNEXURE-8**.

20. That the working agency has started the work of Fresh Waste Disposal at Gawri Site in accordance with SWM Rules 2016/2020. The concerned firm has processed **22817.50 MT** of Fresh Waste from Nov, 25 upto 20th Jan-26, as per the following details:

The photographs of 300 TPD Waste Processing Plant at Gawri are annexed herewith and marked as **ANNEXURE-9**.

S. N.	Period	Total (MT)	RDF (MT)	Compost / Bio-Soil (MT)	C&D Waste (MT)	Inert (MT)	Moisture Loss (MT)
1	Nov-25	8485.00	1293.11	4721.05	414.92	470.92	1585.00
2	Dec-25	8735.00	1452.63	4703.80	416.66	603.59	1558.32
3	Upto 20-Jan-26	5597.50	985.72	2982.91	285.47	478.03	865.37
Total		22817.50	3731.46	12407.76	1117.05	1552.53	4008.70

Copies of Logbook of 300 TPD Waste Processing Plant at Gawri from Nov-25 upto 20th Jan, 26 are annexed herewith and marked as **ANNEXURE-10**.

21. That the concerned firm has disposed **32.67 MT** RDF, out of 3731.46 MT RDF through various authorized recyclers. Remaining RDF is available on the project site and shall be disposed of within the one month as per the rules. **For disposal of Compost/Good-Soil, the firm has an agreement with M/s Genesis Agro and the concerned firm has handed over 12407.76 MT of the compost/good-soil for making sellable compost suitable for agricultural use. The generated compost has been completely processed and utilized as per the rules.** Furthermore, 1117.05 MT of C&D Waste is currently available at the

project site, which will be used by MNN as per the requirement in Civil Construction Works.

A copy of utilization certificate along with RDF Transportation Receipt & Agreement with concerned firm is annexed herewith and marked as **ANNEXURE-11**.

LECHATE FROM FRESH WASTE:

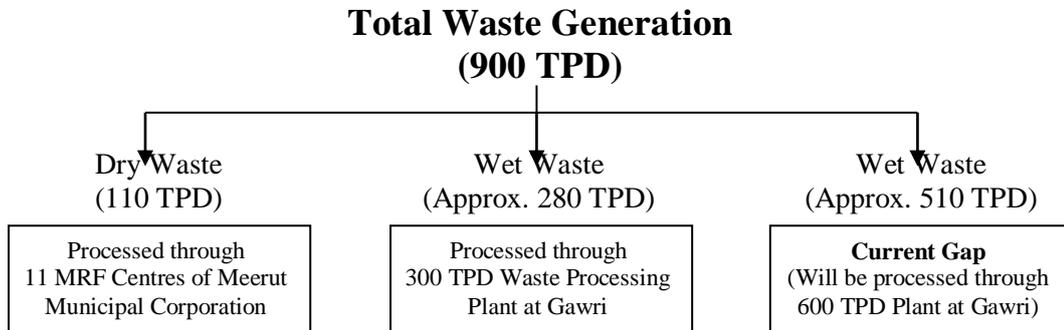
22. That at Gawri Site, a Leachate Collection Pit has been constructed as per guidelines. The leachate accumulated in the Leachate Collection Pit is extracted through **Suction Machine** as per the requirement to prevent it from contaminating the ground water. Subsequent to the collection, the leachate is being transported to 72 MLD Sewage Treatment Plant (STP) situated at Kamalpur, Meerut, where it is finally disposed of in compliance of the SWM rules.

Copies of Logbook of Leachate Collection from Gawri Site are and Disposal Report by STP Plant are being annexed herewith and marked as **ANNEXURE-12**.

GAP IN CURRENT WASTE GENERATION VS PROCESSING

23. That it is most respectfully submitted that due to the non-operational status of 600 TPD Waste Processing Plant at Lohiya Nagar and its shifting to Gawri, there is a gap in current waste processing to the daily

generated waste within the jurisdiction of Meerut Municipal Corporation, which is bifurcated as follows:



24. That due to the ongoing work of NHAI and shifting of 600 TPD processing plant from Lahiya Nagar Site to Gawri, the 600 TPD Waste Processing Plant remained non-functional, from Sept-2025 till now, hence, fresh waste was accumulated at Gawri Site. Drone Survey was done under the supervision of MNN for actual quantification of waste at Gawri Site. As per the drone survey report dated 24.01.2026, the qty. of waste accumulated at Gawri Site at present is 51366.50 MT.

A copy of Drone Survey Report along with the Quantity & Area sheet is annexed herewith and marked as **ANNEXURE-13**.

25. That while considering the diversion of Fresh Waste to Gawri Site & to bridge the gap between waste generation & processing, MNN has relocated the 600 TPD waste processing plant from Lohiya Nagar to Gawri Site. Currently, the civil work related to platform, leachate

collection pits, etc. is ongoing. 40% Civil work is completed and the remaining 60% work will be completed within 01 month, **making its arrangement for 900 TPD Waste Processing, MMC will process the currently accumulated Fresh Waste.**

The photographs of the ongoing civil work at Gawri Site for Installation of 600 TPD Waste Processing Plant are annexed herewith and marked as **ANNEXURE-14.**

26. That simultaneous to the ongoing civil work at Gawri for installation of 600 TPD processing plant, tender for installation of the machinery will be completed by the MNN within 01 month. After this tender, the Installation & Maintenance of the 600 TPD Waste Processing Plant at Gawri will be done and the plant will be made functional.

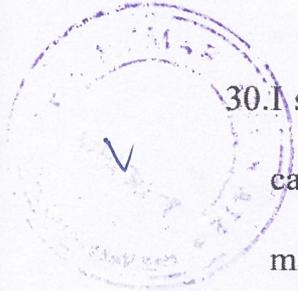
FUTURE ACTION PLAN TO PROCESS THE FRESH WASTE WITH NTPC LTD.

27. That for enhanced and proper scientific disposal of fresh waste, MNN has executed agreement dated 03.10.2024 with NTPC (*agreement is annexed as ANNEXURE-20 of the previous affidavit at judicial page no. 780-824*). The project involves the conversion of municipal waste into green charcoal through a 900 TPD Plant, ensuring the environmentally sustainable disposal of the city's daily Municipal Solid Waste.

28. That it is respectfully submitted before the Hon'ble Tribunal that the Deponent is undertaking all necessary measures and actions to ensure the proper and scientific disposal of both fresh and legacy waste within the jurisdiction of the Municipal Corporation, Meerut. Furthermore, the Deponent undertakes to ensure that the management and disposal of solid waste in MNN shall be carried out strictly in accordance with the provisions of the Solid Waste Management Rules, 2016.

29. Hence, the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.

30. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom. That the present affidavit is being filed for the kind consideration and perusal of this Hon'ble Tribunal.




अपर नगर आयुक्त
DEPONENT
नगर निगम, मेरठ।

1
 Certified that the above is true and correct copy of the original
 made this affidavit before me on 02/04/26
 at Meerut

 A. M. C. Meerut

VERIFICATION

Verified at Meerut on this 02 day of February, 2026 that the contents of above affidavit are true and correct to my knowledge based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.


अपर नगर, आसक्त
नगर निगम, मेरठ।
DEPONENT



"Specialized in Processing and Scientific Disposal of Waste"
DAYA CHARAN & COMPANY

Annexure - 1



A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation

zerowasterecycler.com

GST No:- 07AHBPA2893D1ZR

Customer Care:- +91-72-9004-900

RZ-79-80, Dabri Extension (Main) , Dabri New Delhi- 110045

Email:- info@zerowasterecycler.com

REF. NO.: DAYA/BS/2025-26/023

DATE: 29.12.2025

To,
The Commissioner
Meerut Municipal Corporation
Meerut, Uttar Pradesh

Ref: LOA No. 245/NSA-NNM/2025-26, Dated: 10.10.2025

N.O.W.: Selection of Bidder for the Treatment of Legacy Waste through Bio-Remediation, Resource Recovery and Scientific Rejects Disposal at Lohianagar, Meerut Nagar Nigam

Subject: REGARDING SUBMISSION OF DRONE SURVEY REPORT

Respected Sir,

We are writing in reference to the aforementioned work regarding the "Selection of Bidder for the Treatment of Legacy Waste through Bio-Remediation, Resource Recovery and Scientific Rejects Disposal at Lohianagar, Meerut Nagar Nigam."

In this regard, we would like to inform you that the **total station / drone survey** was conducted on **07.11.2025** at the **Lohia Nagar Dumping Site**.

As per survey report, details are mentioned below:

Total Dump Site area	19Acre
Legacy Waste Recorded at Site	672489 TON

Accordingly, we are hereby submitting the **survey/testing report** for your kind perusal and record.

We kindly request you to acknowledge and accept the same.

Thanking you,

DAYA CHARAN AND COMPANY

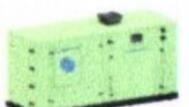
For DAYA CHARAN AND COMPANY

Authorised Signatory

AUTHORIZED SIGNATORY

CC:

NAGAR SWASTHYA ADHIKARI, LOHIA NAGAR, MEERUT



Volumetric Assessment of Meerut Dump Site Using Drone Survey



“Disposal of 6 Lac. T of legacy waste by Bio-remediation and Bio-mining at Meerut
Dumpsite”

Data Capture: 13/11/2025

Report: 15/12/2025

Meerut Dump Site Existing Situation

InnQuete
private limited

Villa 124, Panchsheel Greens - 2
Sector – 16B, Greate Noida West
Gautam Buddh Nagar - 201306

Client Details:

Daya Charan & Company
RZ 79-80, Gali Number 9, Main, Dabri,
New Delhi, Delhi, 110045

Site Details:

Municipal Corporation of
Meerut & Daya Charan &
Company

For DAYA CHARAN AND COMPANY

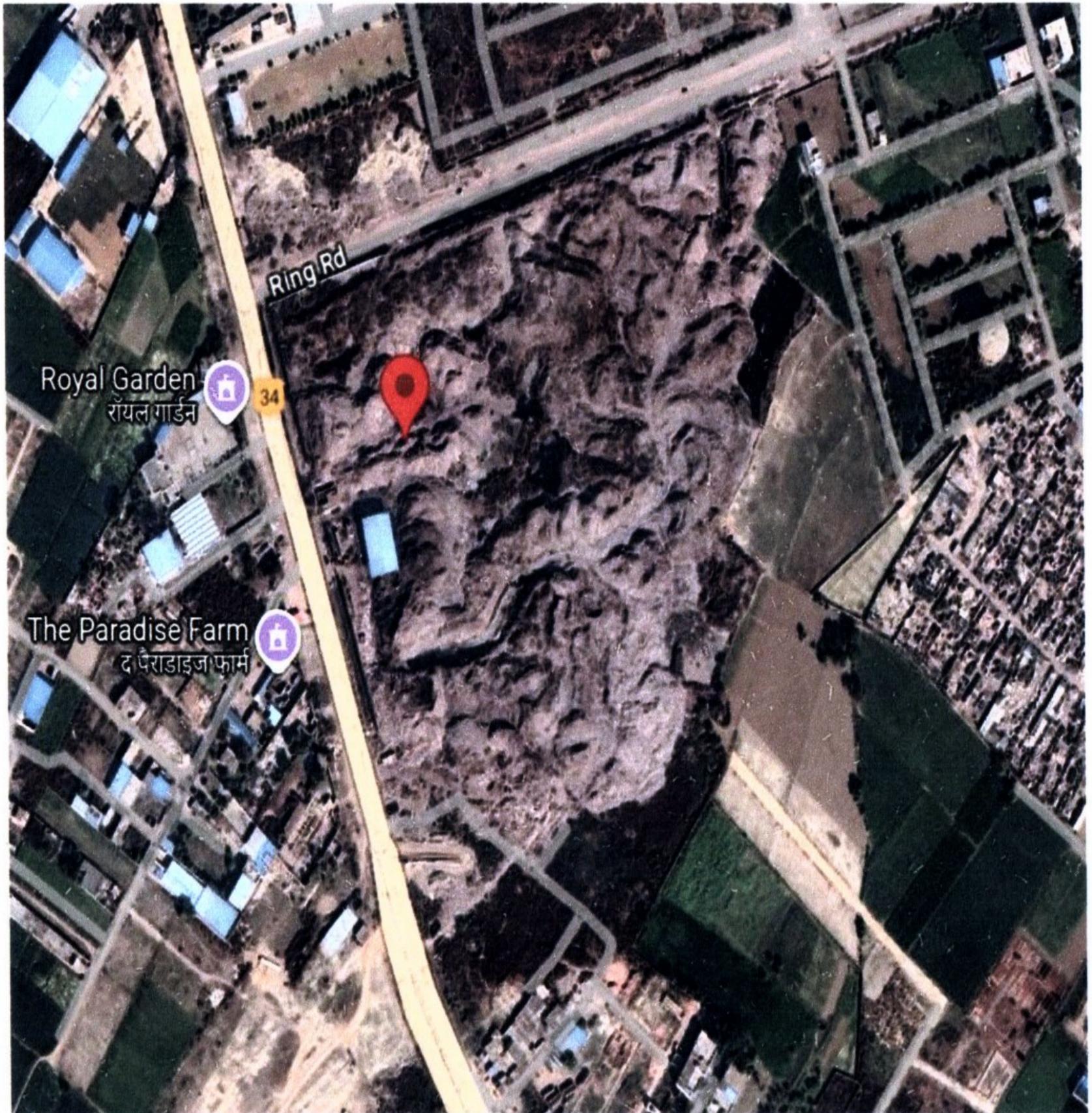
Authorised Signatory

Waste Dump site Facility, Meerut

- Location

The dump site is located at 28°55'36.55"N and 77°43'53.26"E. The landfill is accessible from the Meerut-Hapur roads about to 500 meters far from IGL Petrol Pump, adjacent to the Delhi - Meerut Expressway section of the National Highway. The site was established in 1995.

Figure 1: Location of Dump Site, Meerut



For DAYA CHARAN AND COMPANY

Authorised Signatory

Figure 3: Flight Plan



Figure 4: GCP

GCPs



For DAYA CHARAN AND COMPANY

Innquete Private Limited 3

Authorised Signatory

Images of the dumpsite were captured with multiple angles. Snapshots of some pictures are presented in Figure 5.

Figure 5: Drone Images



For DAYA CHARAN AND COMPANY


Authorised Signatory

3 Output

3.1 Ortho Photo

As per the reports available and discussions with Daya Charn & Company officials, the site area of Meerut Dump is reported as 19 acres approximate. The site boundary is presented in Figure 6.

Figure 6: Dump Site Bhalswa Site Boundary



For DAYA CHARAN AND COMPANY

Authorised Signatory

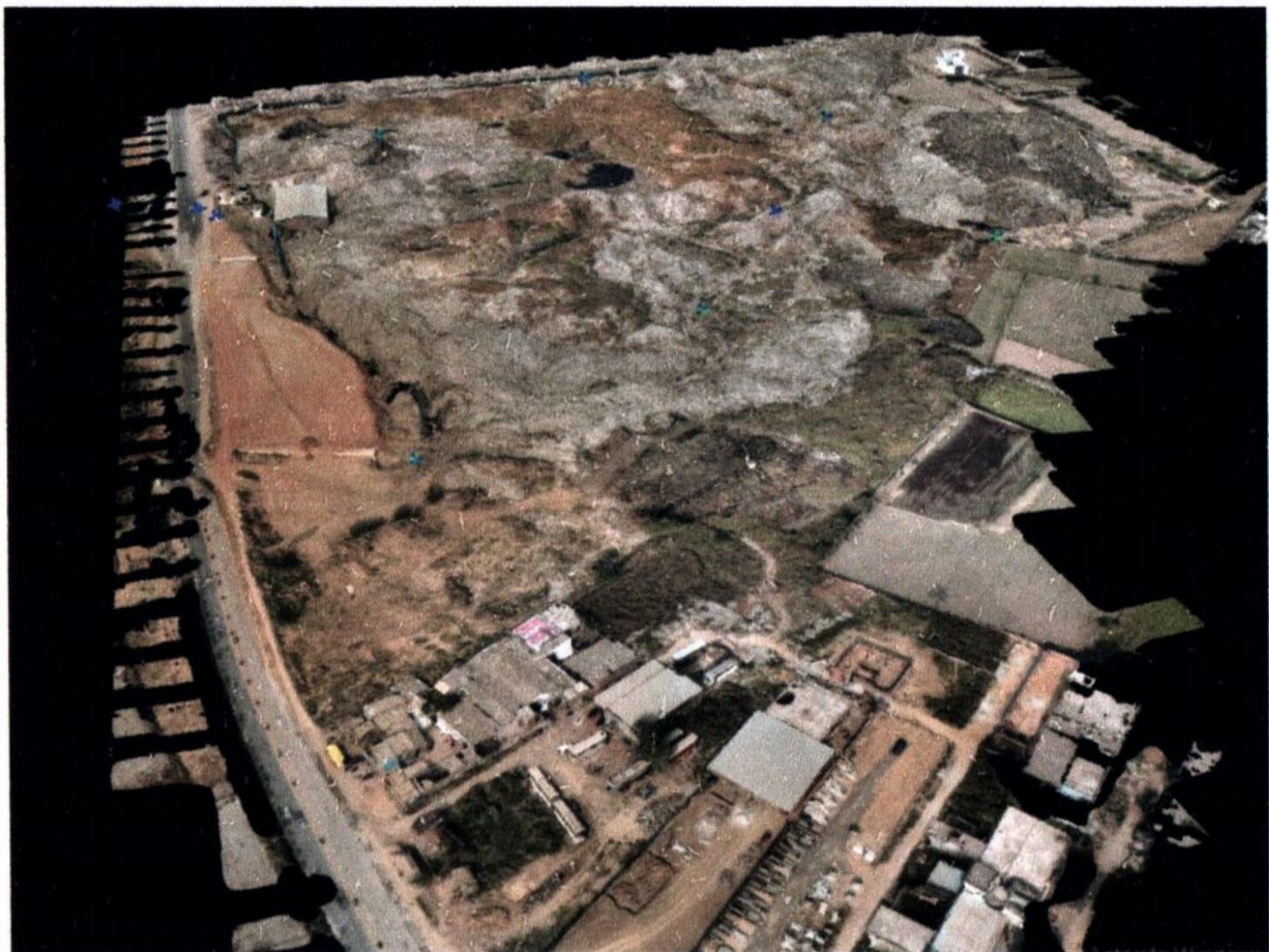
3.2 3D Image

Some images of processed 3D model of the Dump site.

Figure 8: Top View of the Dump site, Meerut



Figure 9: Dump as Viewed from (South Side Top View)



For DAYA CHARAN AND COMPANY

Figure 10: Dump as Viewed from (North Side Top View)

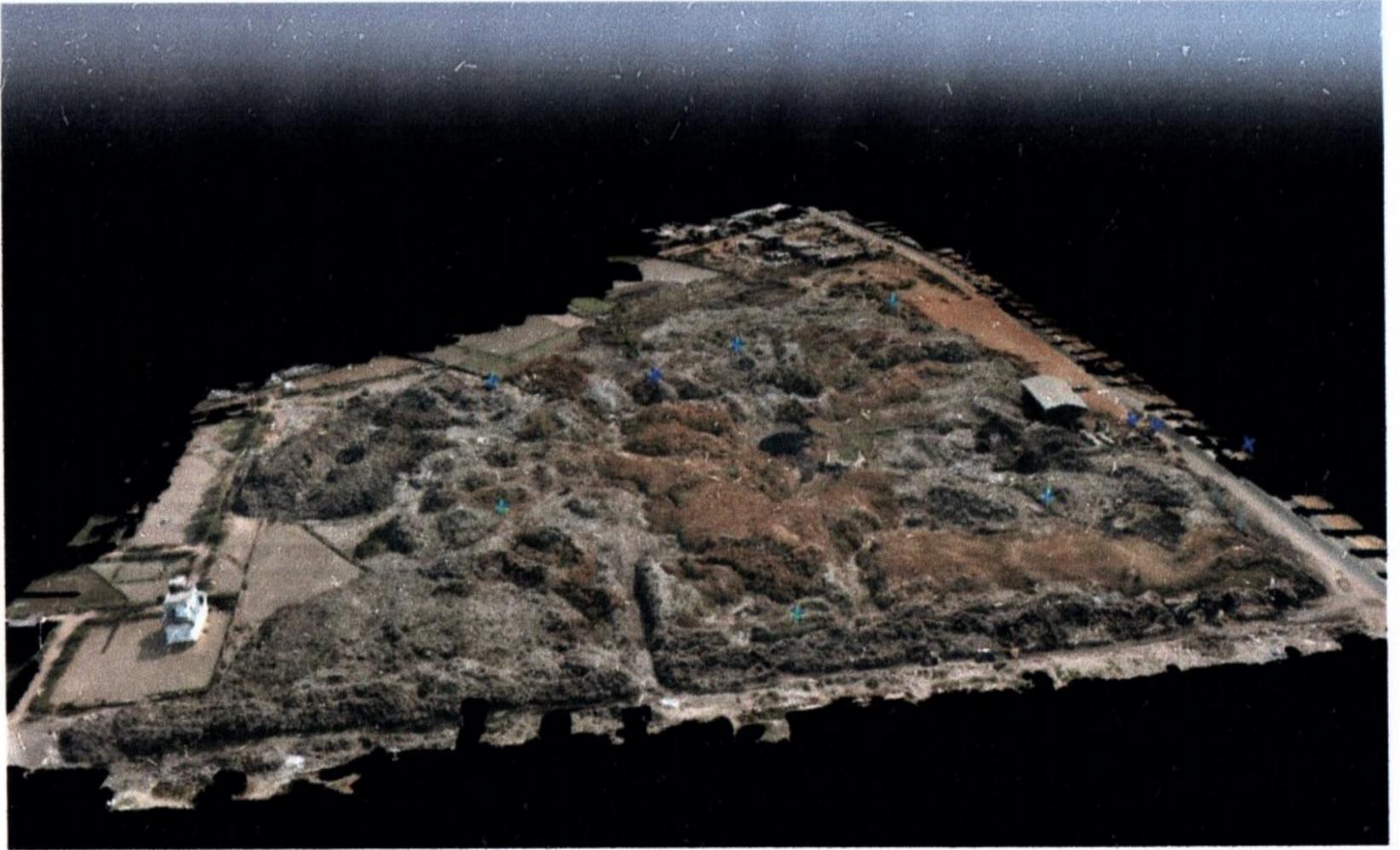


Figure 11: Dump as Viewed from Site (East Side Top View)



For DAYA CHARAN AND COMPANY

Figure 12: Dump as Viewed from (West Side Top View)

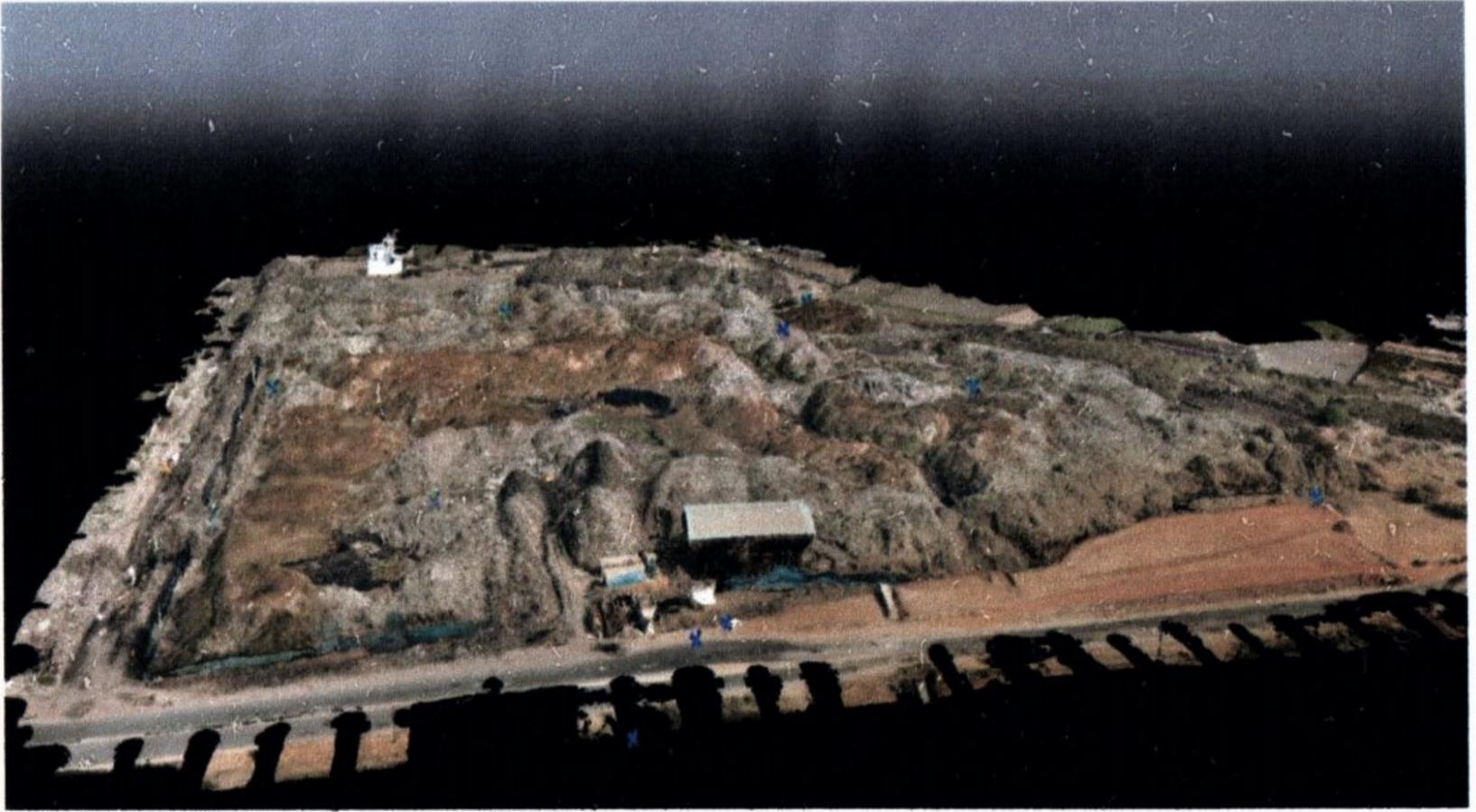


Figure 13: Dump Perspective View



3.3 Topographical Analysis: The open dumpsite has been in operation for many years and waste has spread all over an area of almost 19 acres Aproxx.

Figure 14: Contours Map of the Dump Meerut



Survey Point: Meerut

7th nov 2025

LEGEND

Boundary

Prepared By
Innquete Pvt Ltd

Address
Meerut Dump

Client Name -
DayaCharan & Company

For DAYA CHARAN AND COMPANY

Authorised Signatory

Multiple cross sections of the site are generated to understand the site profile. These are presented through Figure 15 to Figure 17.

Figure 10: Dump as Viewed from (North Side Top View)

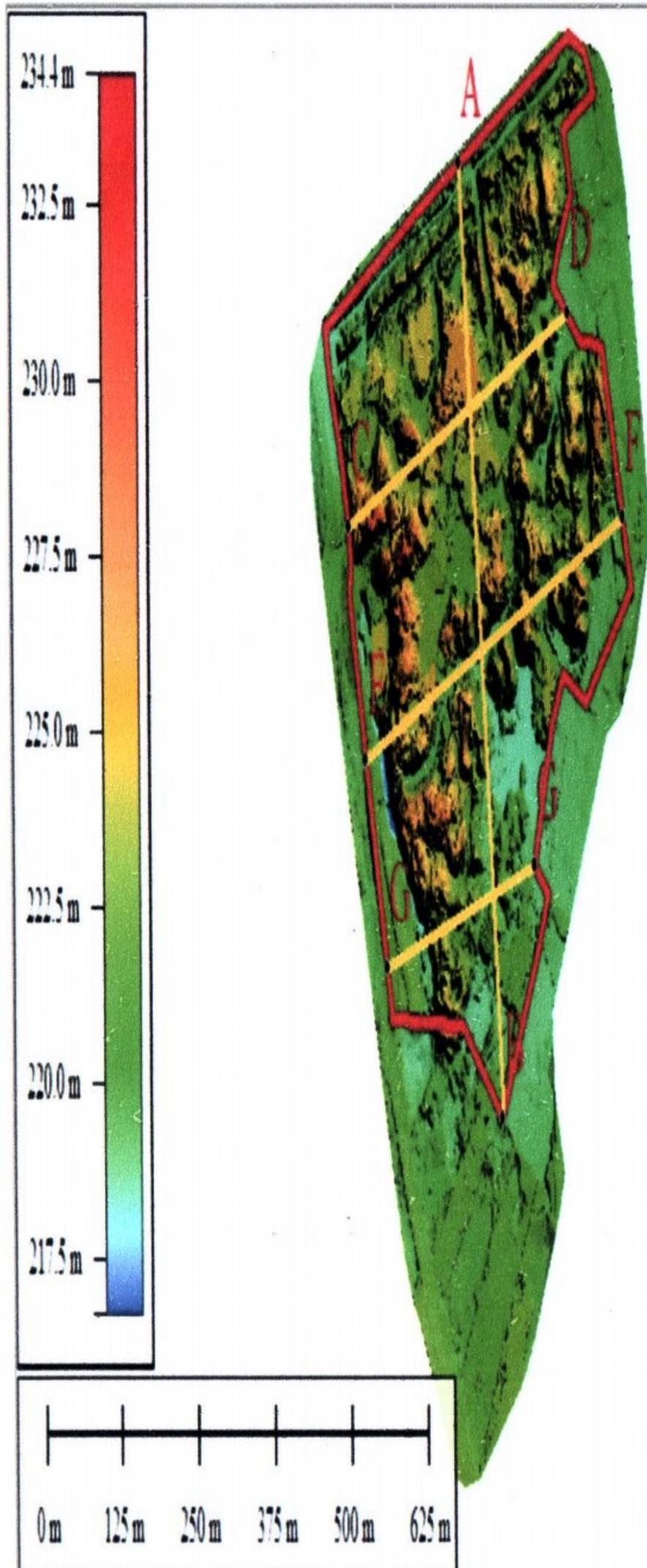


Figure 15: Cross Section AB

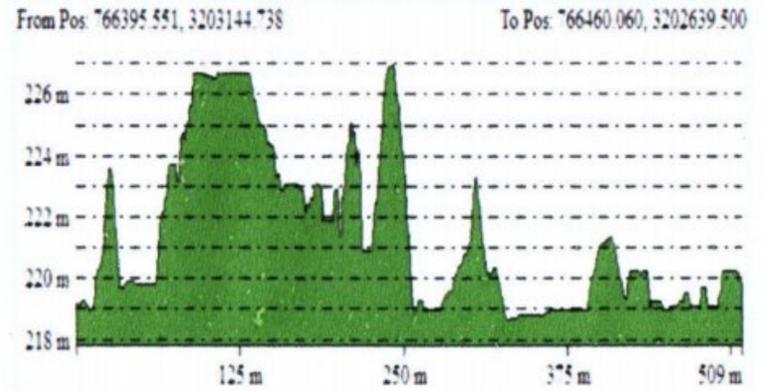


Figure 16: Cross Section CD

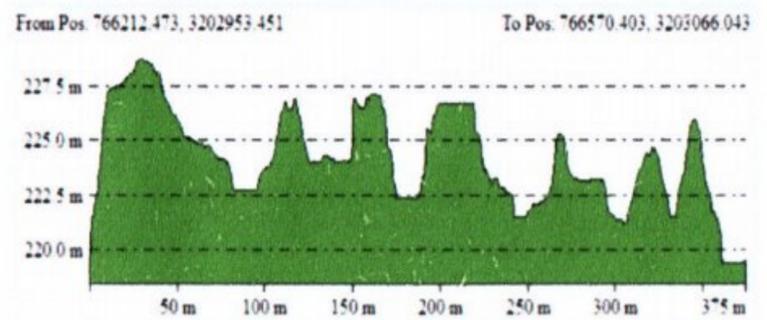


Figure 17: Cross Section EF

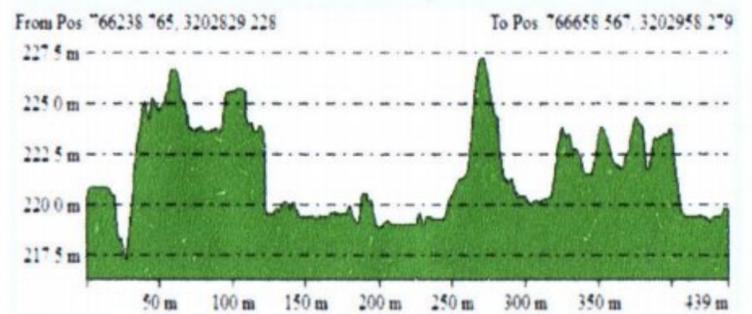
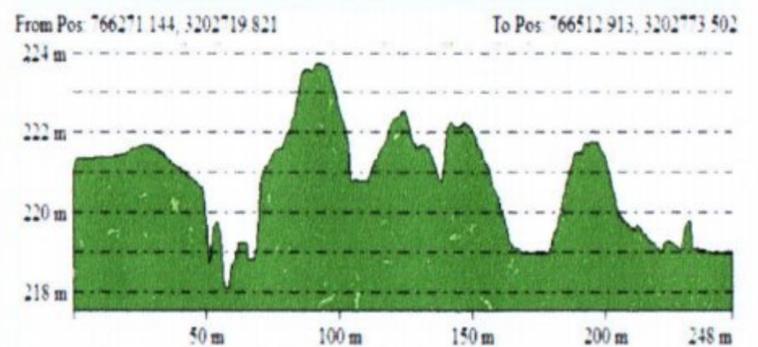


Figure 17: Cross Section GH



For DAYA CHARAN AND COMPANY

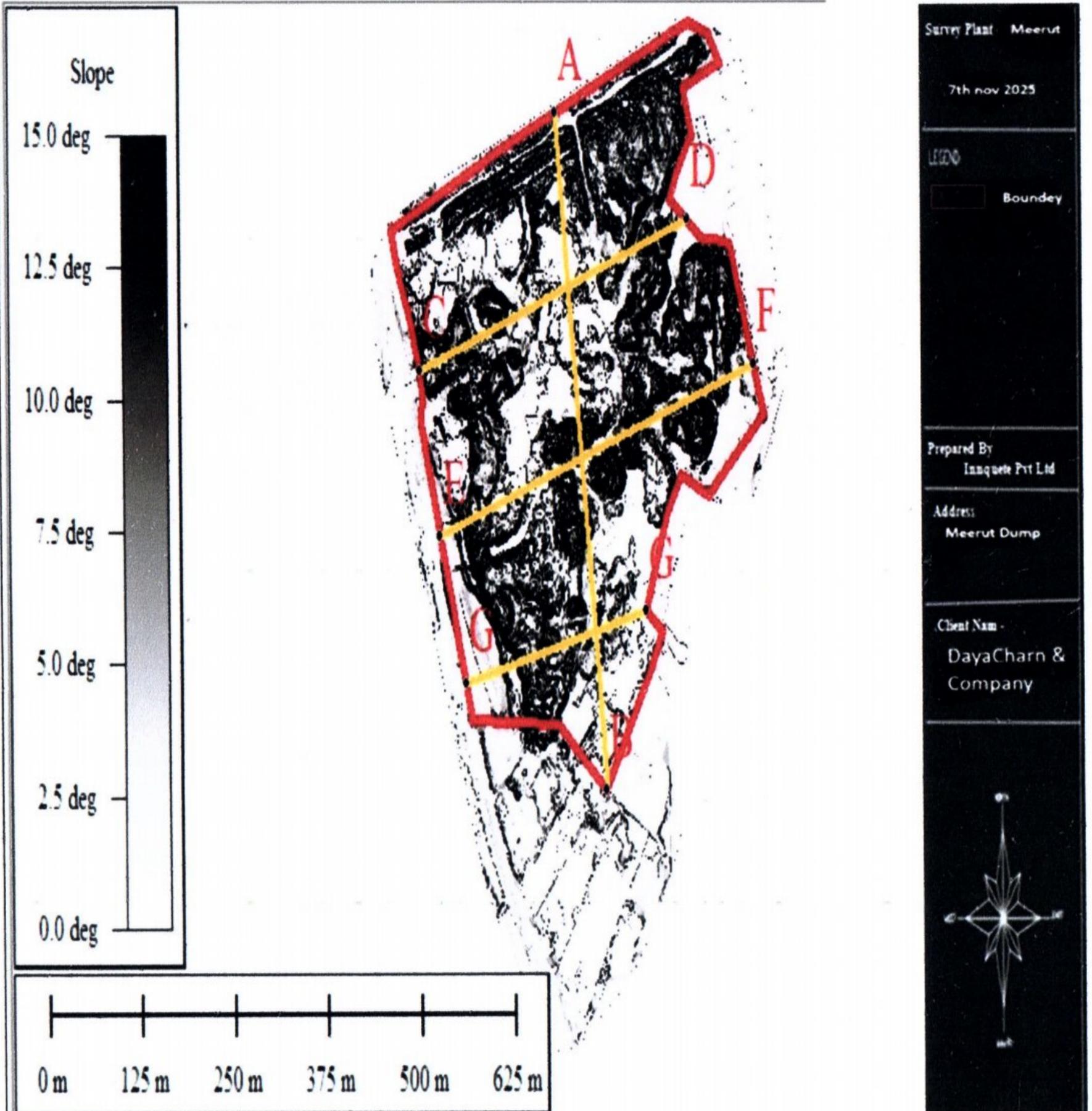
Authorised Signatory

3.4 Slope Analysis

Slope analysis is an important tool to understand the stability of an area. Based on the existing ground profile of the Dump site, slope analysis is presented in the Figure 18.

It is observed that in general the slope varies from 2.5° to 15°. However,

Figure 18: Slope Analysis of Dump Site Bhalswa



For DAYA CHARAN AND COMPANY

Authorised Signatory

3.5 Volumetric Assessment

As an output of the drone survey the consultants generated a 3D surface model of the existing waste mound at the site using photogrammetric analysis. This generated surface has been used for estimation of the legacy waste enclosed volume. It is observed that the natural ground is sloping towards west. It can be seen from the contour survey that waste has reached a height of 13.4 m from the ground.

The Consultant has estimated the waste volume with the following assumptions.

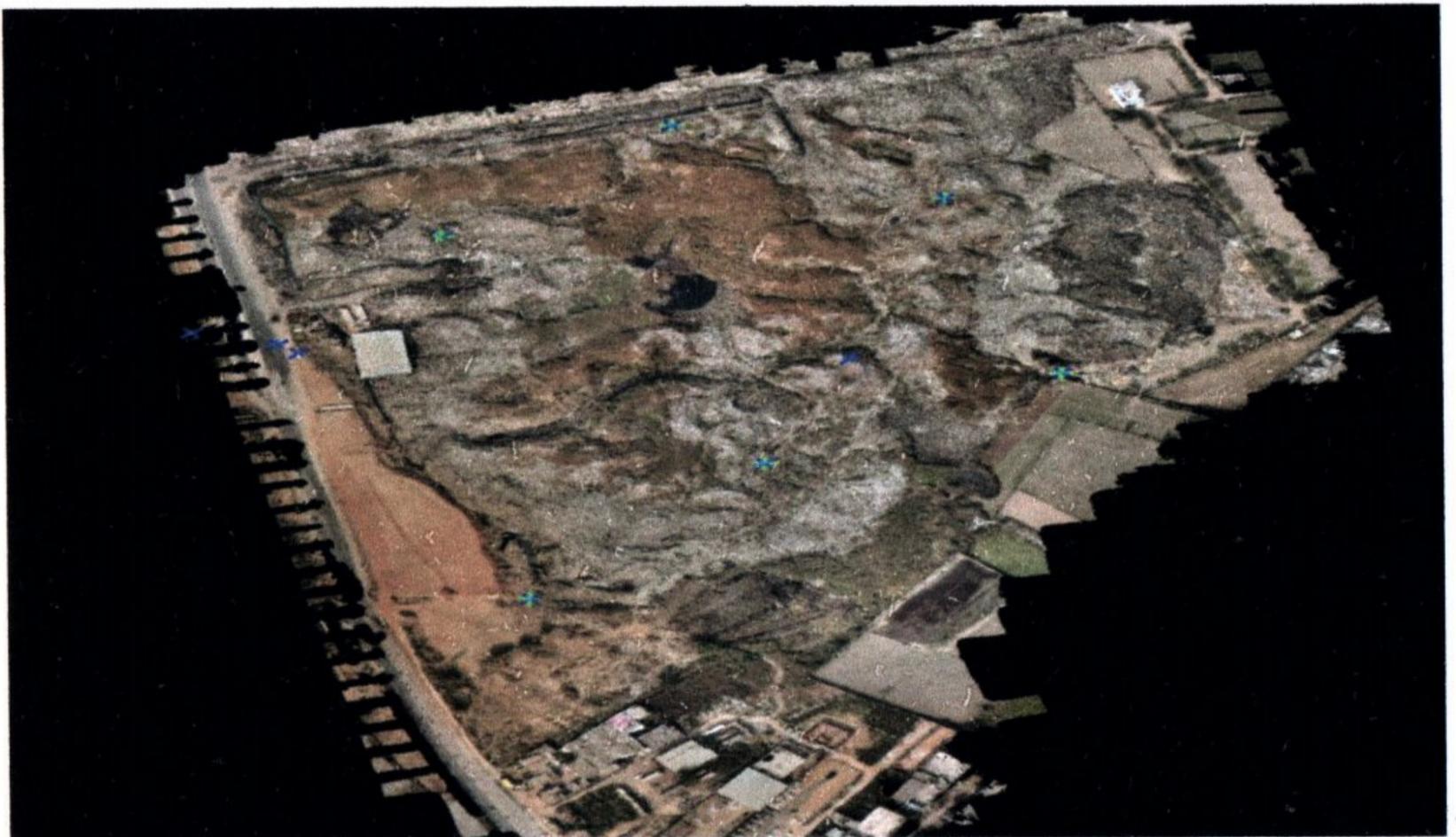
1. Average original level of the site being 221 m with reference to the existing Road, near Meerut Dump Office Level.

Volume estimation is presented in Table 1.

Table 1: Dump Site Waste Volume Estimate

Total Dump Site Area	19 Acre	7.689 Ha
Legacy Waste Volume 221m base from Aproch road Near Meerut Dump Office	791163.4818	Cubic M
Legacy Waste Volume 221m base from Aproch road Near Meerut Dump Office	672488.9595	MT

4 3D Model

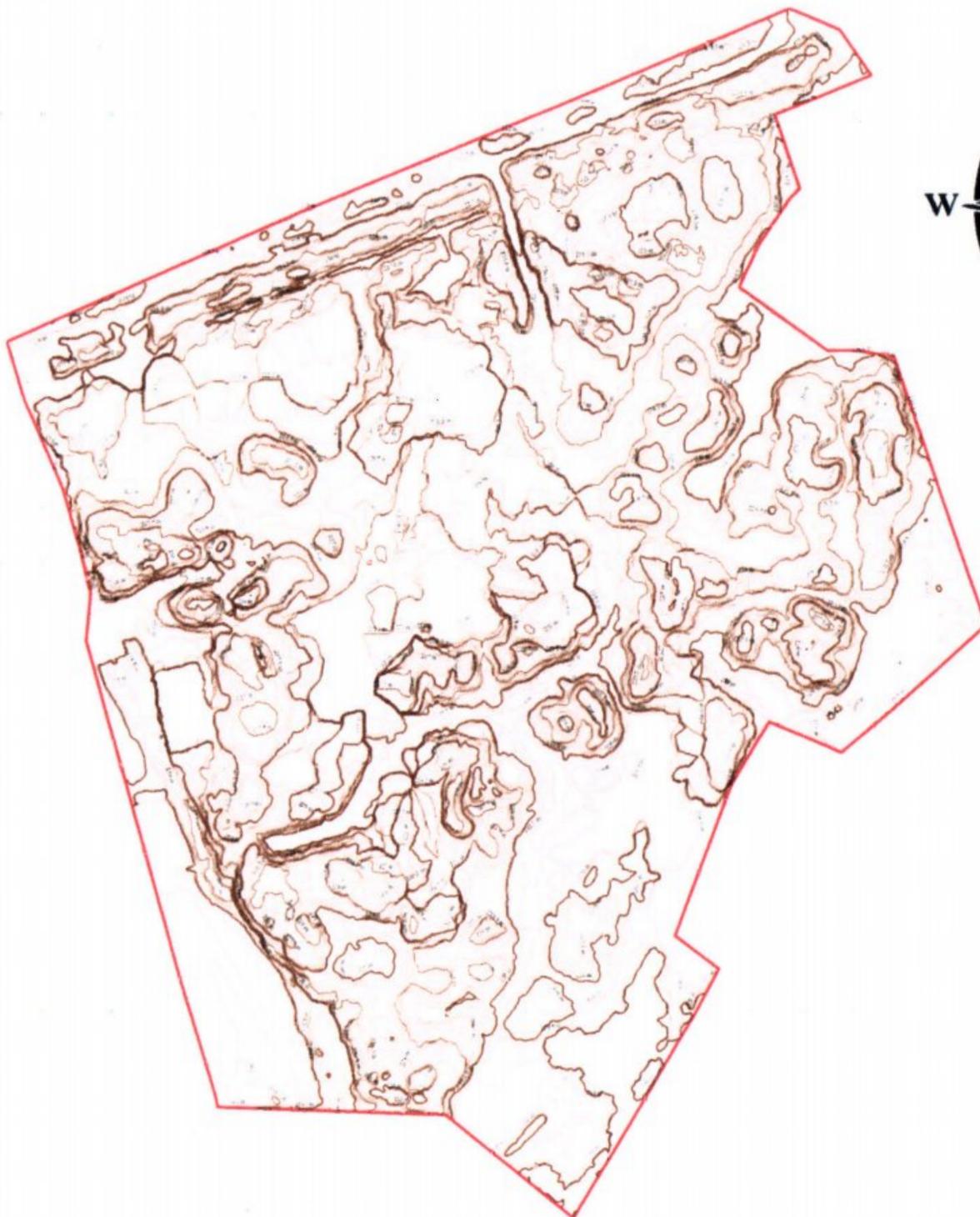


3D Mapping was done to generate the 3D model of the site.

For DAYA CHARAN AND COMPANY

Authorised Signatory

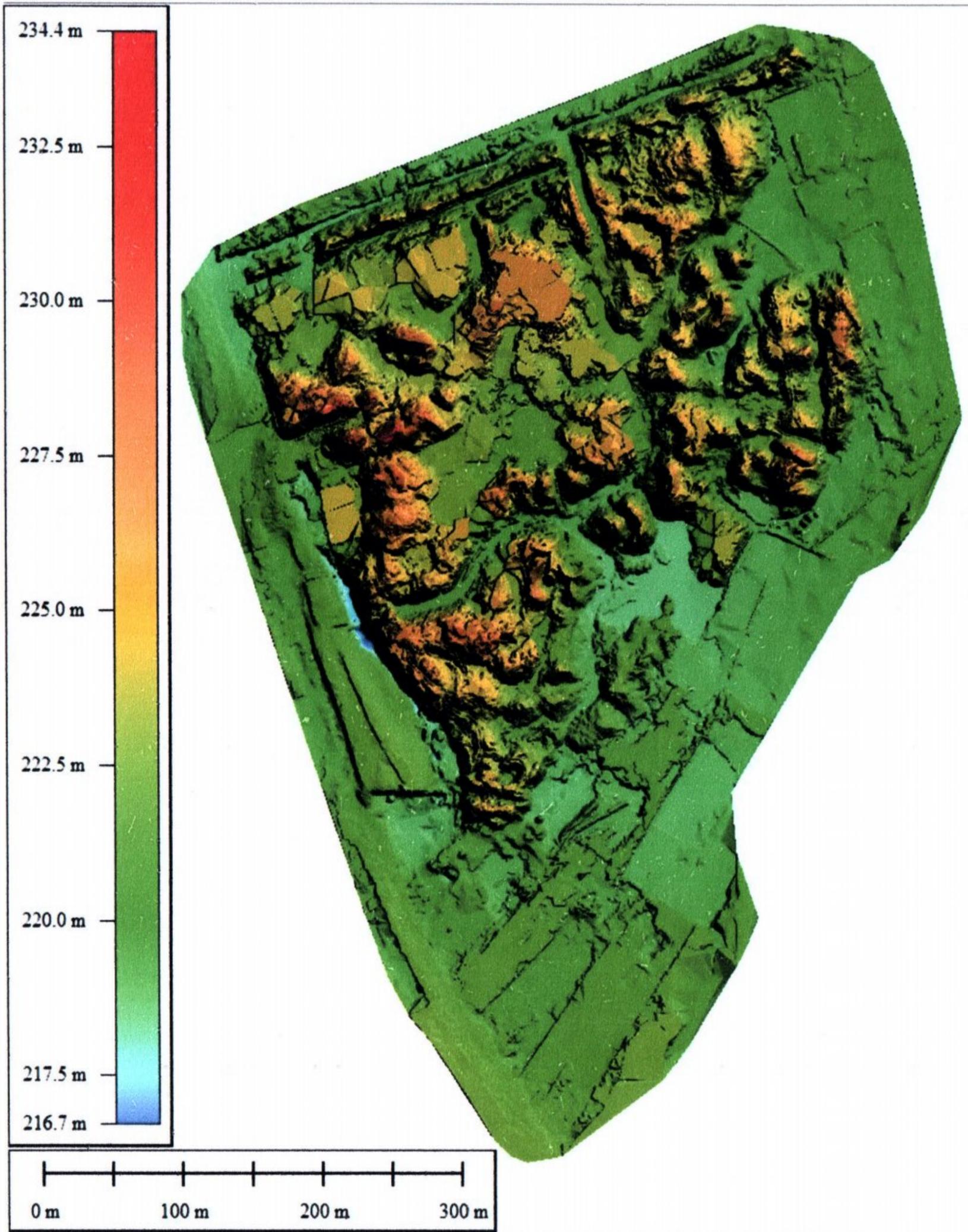
5 Contour (1 Meter Interval)



For DAYA CHARAN AND COMPANY

Authorised Signatory

6 DTM (Digital Terrain Model)

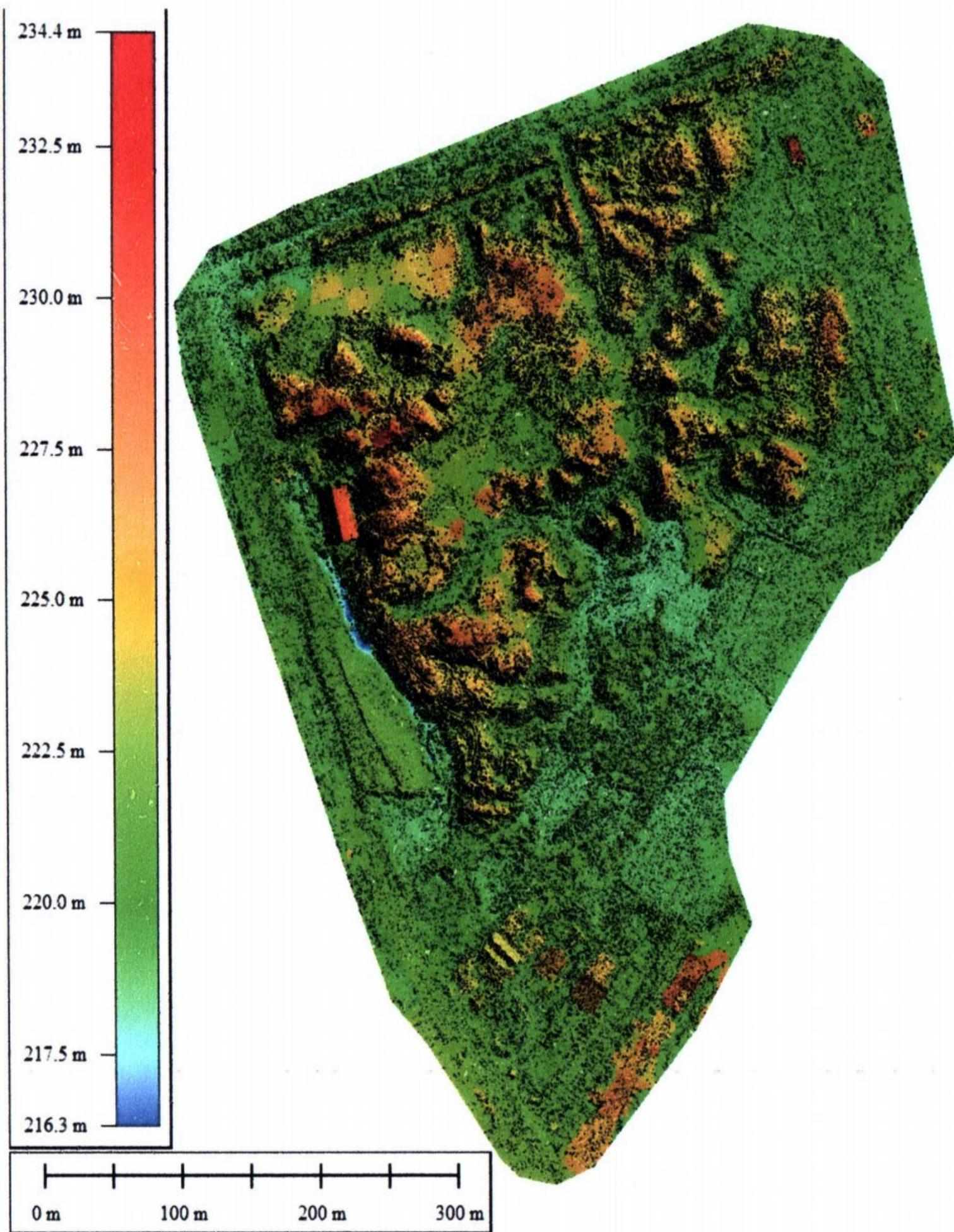


**High Resolution DTM (Elevation range from 217.5 m to 234.4m)
Ground Level = 221 M**

For DAYA CHARAN AND COMPANY

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7 DSM (Digital Surface models)



High Resolution DSM (Elevation range from 217.5 m to 234.4 m)

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[Handwritten Signature]
Authorised Signatory

8 High Resolution Ortho

High



Resolution Ortho Photo.

For DAYA CHARAN AND COMPANY

Authorised Signatory

Innquete Private Limited 16

9 Raw Images



These are the raw image Capture by Drone According to the flight plan.

For DAYA CHARAN AND COMPANY
[Signature]
Authorised Signatory

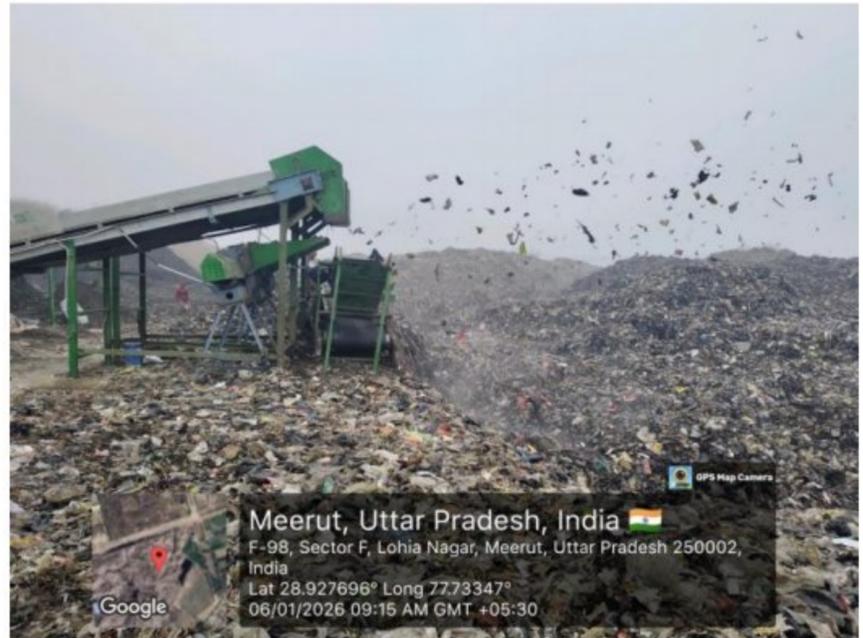
PHOTOGRAPHS OF 02 Nos. 65 TPH TROMMEL AT LOHIYA NAGAR PLANT



PHOTOGRAPHS OF BALLISTIC SEPARATOR AT LOHIYA NAGAR PLANT

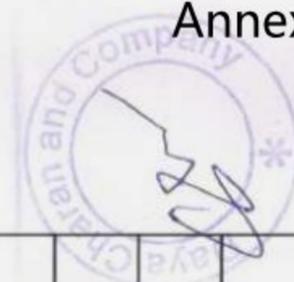


PHOTOGRAPHS OF AIR DENSITY SEPARATOR AT LOHIYA NAGAR PLANT



Photographs of 2nd Set of TROMMELS (02 Nos.) at Lohiya Nagar Plant *under Trial*





DAYA CHARAN AND COMPANY									
LOHIA NAGAR DUMPING SITE, MEERUT									
LOG BOOK DETAILS OF trommel machine									
DATE	START TIME	BREAK	END TIME	TOTAL WORKING TIME in HOURS	SHIFTS	TOTAL HOURS	PROCESSED WASTE IN 130T/H		
11 December 2025	08:14:43 AM	1:00 TO 2:00	08:10:33 PM	06:39:05	DAY				
11 December 2025	08:06:56 PM	1:00 TO 2:00	08:13:51 AM	05:51:11	NIGHT	12:30:16	1625		
12 December 2025	08:12:49 AM	1:00 TO 2:00	08:16:26 PM	06:38:07	DAY				
12 December 2025	08:08:21 PM	1:00 TO 2:00	08:12:22 AM	06:45:54	NIGHT	13:24:01	1742		
13 December 2025	08:12:52 AM	1:00 TO 2:00	08:09:29 PM	05:46:01	DAY				
13 December 2025	08:04:03 PM	1:00 TO 2:00	08:12:44 AM	05:53:08	NIGHT	11:39:09	1514.5		
14 December 2025	08:09:49 AM	1:00 TO 2:00	08:08:21 PM	06:42:11	DAY				
14 December 2025	08:10:23 PM	1:00 TO 2:00	08:06:46 AM	06:52:44	NIGHT	13:34:55	1763.67		
15 December 2025	08:10:55 AM	1:00 TO 2:00	08:08:02 PM	07:40:28	DAY				
15 December 2025	08:09:23 PM	1:00 TO 2:00	08:10:13 AM	06:44:52	NIGHT	14:25:20	1874.17		
16 December 2025	08:16:57 AM	1:00 TO 2:00	08:12:36 PM	05:59:58	DAY				
16 December 2025	08:07:59 PM	1:00 TO 2:00	08:11:12 AM	05:46:15	NIGHT	11:46:13	1529.67		
17 December 2025	08:15:50 AM	1:00 TO 2:00	08:10:19 PM	05:50:47	DAY				
17 December 2025	08:03:40 PM	1:00 TO 2:00	08:11:07 AM	07:37:12	NIGHT	13:27:59	1748.5		
18 December 2025	08:14:35 AM	1:00 TO 2:00	08:08:23 PM	06:38:07	DAY				
18 December 2025	08:08:21 PM	1:00 TO 2:00	08:09:16 AM	06:45:54	NIGHT	13:24:01	1742		
19 December 2025	08:09:03 AM	1:00 TO 2:00	08:11:00 PM	05:46:01	DAY				
19 December 2025	08:11:09 PM	1:00 TO 2:00	08:16:00 AM	05:53:08	NIGHT	11:39:09	1514.5		
20 December 2025	08:15:52 AM	1:00 TO 2:00	08:12:28 PM	06:42:11	DAY				
20 December 2025	08:11:12 PM	1:00 TO 2:00	08:15:22 AM	06:52:44	NIGHT	13:34:55	1763.67		
21 December 2025	08:10:01 AM	1:00 TO 2:00	08:16:30 PM	07:40:28	DAY				
21 December 2025	08:09:13 PM	1:00 TO 2:00	08:15:19 AM	05:44:08	NIGHT	13:24:36	1742		
22 December 2025	08:09:15 AM	1:00 TO 2:00	08:13:08 PM	06:39:57	DAY				
22 December 2025	08:09:55 PM	1:00 TO 2:00	08:07:38 AM	05:39:35	NIGHT	12:19:32	1601.17		
23 December 2025	08:16:58 AM	1:00 TO 2:00	08:11:33 PM	06:43:53	DAY				
23 December 2025	08:03:23 PM	1:00 TO 2:00	08:05:53 AM	06:41:32	NIGHT	13:25:25	1744.17		
24 December 2025	08:13:52 AM	1:00 TO 2:00	08:09:30 PM	07:42:23	DAY				
24 December 2025	08:07:12 PM	1:00 TO 2:00	08:17:59 AM	05:44:40	NIGHT	13:27:03	1748.5		
25 December 2025	08:07:34 AM	1:00 TO 2:00	08:11:34 PM	07:54:49	DAY				
25 December 2025	08:08:05 PM	1:00 TO 2:00	08:17:15 AM	05:55:02	NIGHT	13:49:51	1796.17		
26 December 2025	08:08:16 AM	1:00 TO 2:00	08:08:05 PM	06:43:53	DAY				
26 December 2025	08:08:16 PM	1:00 TO 2:00	08:16:06 AM	07:41:32	NIGHT	14:25:25	1874.17		
27 December 2025	08:11:24 AM	1:00 TO 2:00	08:08:41 PM	05:46:01	DAY				
27 December 2025	08:11:31 PM	1:00 TO 2:00	08:06:27 AM	05:53:08	NIGHT	11:39:09	1514.5		
28 December 2025	08:11:01 AM	1:00 TO 2:00	08:15:00 PM	06:42:11	DAY				

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28 December 2025	08:03:31 PM	1:00 TO 2:00	08:16:41 AM	06:52:44	NIGHT	13:34:55	1763.67
29 December 2025	08:11:59 AM	1:00 TO 2:00	08:12:31 PM	05:44:08	DAY		
29 December 2025	08:07:26 PM	1:00 TO 2:00	08:16:05 AM	06:39:57	NIGHT	12:24:05	1612
30 December 2025	08:12:59 AM	1:00 TO 2:00	08:11:16 PM	05:39:35	DAY		
30 December 2025	08:04:07 PM	1:00 TO 2:00	08:14:07 AM	06:43:53	NIGHT	12:23:28	1609.83
31 December 2025	08:09:52 AM	1:00 TO 2:00	08:16:37 PM	07:41:32	DAY		
31 December 2025	08:03:32 PM	1:00 TO 2:00	08:08:49 AM	05:39:35	NIGHT	13:21:07	1735.5
TOTAL PROCESSED WASTE							35559.36




 नगर स्वास्थ्य अधिकारी
 नगर निगम, मेरठ



DAYA CHARAN AND COMPANY

LOHIA NAGAR DUMPING SITE, MEERUT

LOG BOOK DETAILS OF BALLISTIC SEPARATOR

DATE	START TIME	BREAK	END TIME	TOTAL WORKING TIME in HOURS	SHIFTS	TOTAL HOURS	PROCESSED WASTE IN 35T/H
01 January 2026	08:11:46 AM	1:00 TO 2:00	08:11:35 PM	05:44:30	DAY	12:25:17	434.58
01 January 2026	08:14:40 PM	1:00 TO 2:00	08:05:59 AM	06:40:47	NIGHT		
02 January 2026	08:13:50 AM	1:00 TO 2:00	07:59:18 PM	06:41:20	DAY	12:26:10	435.17
02 January 2026	08:11:30 PM	1:00 TO 2:00	08:07:28 AM	05:44:50	NIGHT		
03 January 2026	08:14:01 AM	1:00 TO 2:00	08:03:04 PM	06:39:05	DAY	12:30:16	437.5
03 January 2026	08:12:31 PM	1:00 TO 2:00	07:59:11 AM	05:51:11	NIGHT		
04 January 2026	08:13:27 AM	1:00 TO 2:00	08:03:03 PM	06:38:07	DAY	13:24:01	469
04 January 2026	08:15:37 PM	1:00 TO 2:00	08:15:35 AM	06:45:54	NIGHT		
05 January 2026	08:12:35 AM	1:00 TO 2:00	08:04:50 PM	05:46:01	DAY	11:39:09	407.75
05 January 2026	08:09:32 PM	1:00 TO 2:00	08:00:20 AM	05:53:08	NIGHT		
06 January 2026	08:12:44 AM	1:00 TO 2:00	08:10:04 PM	06:42:11	DAY	13:34:55	474.83
06 January 2026	08:14:31 PM	1:00 TO 2:00	08:12:47 AM	06:52:44	NIGHT		
07 January 2026	08:13:21 AM	1:00 TO 2:00	08:12:31 PM	07:40:28	DAY	15:25:20	539.58
07 January 2026	08:13:40 PM	1:00 TO 2:00	08:10:15 AM	07:44:52	NIGHT		
08 January 2026	08:15:28 AM	1:00 TO 2:00	08:14:58 PM	05:59:58	DAY	11:46:13	411.83
08 January 2026	08:13:30 PM	1:00 TO 2:00	07:59:00 AM	05:46:15	NIGHT		
09 January 2026	08:12:44 AM	1:00 TO 2:00	07:58:27 PM	05:50:47	DAY	13:27:59	470.75
09 January 2026	08:14:40 PM	1:00 TO 2:00	08:06:01 AM	07:37:12	NIGHT		
10 January 2026	08:13:25 AM	1:00 TO 2:00	08:06:25 PM	06:48:26	DAY	14:38:04	512.17
10 January 2026	08:08:33 PM	1:00 TO 2:00	07:55:17 AM	07:49:38	NIGHT		
11 January 2026	08:12:38 AM	1:00 TO 2:00	08:11:48 PM	05:51:00	DAY	13:26:44	470.17
11 January 2026	08:10:38 PM	1:00 TO 2:00	08:00:54 AM	07:35:44	NIGHT		
12 January 2026	08:13:55 AM	1:00 TO 2:00	08:11:19 PM	06:51:28	DAY	13:36:09	476
12 January 2026	08:11:32 PM	1:00 TO 2:00	08:07:51 AM	06:44:41	NIGHT		
13 January 2026	08:11:07 AM	1:00 TO 2:00	08:11:28 PM	06:59:38	DAY	13:44:11	480.67
13 January 2026	08:09:35 PM	1:00 TO 2:00	08:00:46 AM	06:44:33	NIGHT		
14 January 2026	08:12:16 AM	1:00 TO 2:00	08:06:23 PM	06:53:38	DAY	14:47:42	517.42
14 January 2026	08:14:36 PM	1:00 TO 2:00	08:15:26 AM	07:54:04	NIGHT		
15 January 2026	08:15:38 AM	1:00 TO 2:00	08:03:09 PM	06:59:10	DAY	13:48:58	483
15 January 2026	08:12:38 PM	1:00 TO 2:00	08:07:47 AM	06:49:48	NIGHT		
16 January 2026	08:12:28 AM	1:00 TO 2:00	08:12:16 PM	06:51:59	DAY	13:40:12	478.33
16 January 2026	08:12:41 PM	1:00 TO 2:00	08:07:21 AM	06:48:13	NIGHT		
17 January 2026	08:13:28 AM	1:00 TO 2:00	08:00:07 PM	05:47:00	DAY	13:38:49	477.17

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नगर निगम, मेरठ

January 2026	08:12:34 PM	1:00 TO 2:00	08:02:53 AM	07:51:49	NIGHT	12.00.77	711.11
18 January 2026	08:12:21 AM	1:00 TO 2:00	07:58:31 PM	06:49:50	DAY		
18 January 2026	08:11:38 PM	1:00 TO 2:00	07:56:56 AM	05:44:08	NIGHT	12:33:58	439.25
19 January 2026	08:14:51 AM	1:00 TO 2:00	08:00:19 PM	06:39:57	DAY		
19 January 2026	08:11:43 PM	1:00 TO 2:00	08:09:43 AM	05:39:35	NIGHT	12:19:32	431.08
20 January 2026	08:15:59 AM	1:00 TO 2:00	08:10:43 PM	06:43:53	DAY		
20 January 2026	08:11:31 PM	1:00 TO 2:00	08:05:52 AM	07:41:32	NIGHT	14:25:25	504.58
21 January 2026	08:15:28 AM	1:00 TO 2:00	08:04:06 PM	07:42:23	DAY		
21 January 2026	08:15:42 PM	1:00 TO 2:00	08:03:24 AM	07:44:40	NIGHT	15:27:03	540.75
22 January 2026	08:15:11 AM	1:00 TO 2:00	08:02:23 PM	07:54:49	DAY		
22 January 2026	08:13:37 PM	1:00 TO 2:00	08:11:37 AM	05:55:02	NIGHT	13:49:51	483.58
TOTAL PROCESSED WASTE							10375.16



Dr

Dr

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

DAYA CHARAN AND COMPANY
LOHIA NAGAR DUMPING SITE, MEERUT

LOG BOOK DETAILS OF BALLISTIC SEPARATOR

DATE	START TIME	BREAK	END TIME	TOTAL WORKING TIME in HOURS	SHIFTS	TOTAL HOURS	PROCESSED WASTE IN 35T/H
11 December 2025	08:11:26 AM	1:00 TO 2:00	08:09:14 PM	06:40:47	DAY	13:22	467.83
11 December 2025	08:08:25 PM	1:00 TO 2:00	08:11:45 AM	06:41:20	NIGHT		
12 December 2025	08:06:00 AM	1:00 TO 2:00	08:12:23 PM	05:44:50	DAY	12:23	433.42
12 December 2025	08:13:01 PM	1:00 TO 2:00	08:08:18 AM	06:39:05	NIGHT		
13 December 2025	08:12:48 AM	1:00 TO 2:00	08:10:56 PM	05:51:11	DAY	12:29	436.92
13 December 2025	08:14:58 PM	1:00 TO 2:00	08:08:36 AM	06:38:07	NIGHT		
14 December 2025	08:06:11 AM	1:00 TO 2:00	08:07:04 PM	06:45:54	DAY	12:31	438.08
14 December 2025	08:13:54 PM	1:00 TO 2:00	08:08:56 AM	05:46:01	NIGHT		
15 December 2025	08:06:01 AM	1:00 TO 2:00	08:09:14 PM	05:53:08	DAY	12:35	440.42
15 December 2025	08:09:45 PM	1:00 TO 2:00	08:08:44 AM	06:42:11	NIGHT		
16 December 2025	08:05:47 AM	1:00 TO 2:00	08:07:32 PM	05:52:44	DAY	13:33	474.25
16 December 2025	08:14:38 PM	1:00 TO 2:00	08:07:39 AM	07:40:28	NIGHT		
17 December 2025	08:11:35 AM	1:00 TO 2:00	08:08:07 PM	07:44:52	DAY	13:44	480.67
17 December 2025	08:12:00 PM	1:00 TO 2:00	08:10:31 AM	05:59:58	NIGHT		
18 December 2025	08:08:19 AM	1:00 TO 2:00	08:12:00 PM	06:40:47	DAY	13:22	467.83
18 December 2025	08:11:33 PM	1:00 TO 2:00	08:13:39 AM	06:41:20	NIGHT		
19 December 2025	08:12:59 AM	1:00 TO 2:00	08:08:05 PM	05:44:50	DAY	12:23	433.42
19 December 2025	08:11:19 PM	1:00 TO 2:00	08:14:25 AM	06:39:05	NIGHT		
20 December 2025	08:10:35 AM	1:00 TO 2:00	08:08:09 PM	05:51:11	DAY	12:29	436.92
20 December 2025	08:10:52 PM	1:00 TO 2:00	08:13:56 AM	06:38:07	NIGHT		
21 December 2025	08:07:18 AM	1:00 TO 2:00	08:08:04 PM	06:45:54	DAY	13:31	473.08
21 December 2025	08:10:34 PM	1:00 TO 2:00	08:07:33 AM	06:45:54	NIGHT		
22 December 2025	08:05:55 AM	1:00 TO 2:00	08:13:30 PM	05:46:01	DAY	11:39	407.75
22 December 2025	08:09:18 PM	1:00 TO 2:00	08:07:14 AM	05:53:08	NIGHT		
23 December 2025	08:10:01 AM	1:00 TO 2:00	08:11:45 PM	06:42:11	DAY	13:34	474.83
23 December 2025	08:12:54 PM	1:00 TO 2:00	08:14:04 AM	06:52:44	NIGHT		
24 December 2025	08:06:29 AM	1:00 TO 2:00	08:09:54 PM	05:44:30	DAY	11:29	401.92
24 December 2025	08:12:23 PM	1:00 TO 2:00	08:14:27 AM	05:44:50	NIGHT		
25 December 2025	08:12:04 AM	1:00 TO 2:00	08:12:33 PM	05:46:01	DAY	11:32	403.67
25 December 2025	08:12:04 PM	1:00 TO 2:00	08:11:54 AM	05:46:15	NIGHT		
26 December 2025	08:11:59 AM	1:00 TO 2:00	08:12:45 PM	05:50:47	DAY	11:37	406.58
26 December 2025	08:12:34 PM	1:00 TO 2:00	08:12:14 AM	05:47:00	NIGHT		
27 December 2025	08:09:43 AM	1:00 TO 2:00	08:09:30 PM	05:44:08	DAY	11:23	398.42
27 December 2025	08:11:36 PM	1:00 TO 2:00	08:10:11 AM	05:39:35	NIGHT		
28 December 2025	08:12:58 AM	1:00 TO 2:00	08:12:57 PM	05:44:50	DAY	12:23	433.42
28 December 2025	08:09:47 PM	1:00 TO 2:00	08:08:59 AM	06:39:05	NIGHT		
29 December 2025	08:11:24 AM	1:00 TO 2:00	08:07:02 PM	05:51:11	DAY	12:29	



नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

DATE	START TIME	END TIME	PERIOD	AMOUNT
29 December 2025	08:08:53 PM	08:07:30 AM	1:00 TO 2:00	436.92
30 December 2025	08:11:22 AM	08:10:37 PM	1:00 TO 2:00	
30 December 2025	08:14:26 PM	08:14:12 AM	1:00 TO 2:00	
31 December 2025	08:10:39 AM	08:11:05 PM	1:00 TO 2:00	
31 December 2025	08:15:52 PM	08:10:03 AM	1:00 TO 2:00	
TOTAL PROCESSED WASTE				433.42
				9252.85



AS

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ



DAYA CHARAN AND COMPANY						
LOHIA NAGAR DUMPING SITE, MEERUT						
LOG BOOK DETAILS OF trommel machine						
DATE	START TIME	BREAK	END TIME	TOTAL WORKING TIME in HOURS	SHIFTS	TOTAL HOURS
01 January 2026	08:18:46 AM	1:00 TO 2:00	08:09:44 PM	05:44:50	DAY	12:23:55
01 January 2026	08:13:07 PM	1:00 TO 2:00	08:11:25 AM	06:39:05	NIGHT	1609.83
02 January 2026	08:17:02 AM	1:00 TO 2:00	08:06:14 PM	05:51:11	DAY	12:29:18
02 January 2026	08:05:03 PM	1:00 TO 2:00	08:08:24 AM	06:38:07	NIGHT	1622.83
03 January 2026	08:17:13 AM	1:00 TO 2:00	08:15:11 PM	06:45:54	DAY	12:31:55
03 January 2026	08:11:58 PM	1:00 TO 2:00	08:10:53 AM	05:46:01	NIGHT	1627.17
04 January 2026	08:12:24 AM	1:00 TO 2:00	08:06:23 PM	05:53:08	DAY	12:35:19
04 January 2026	08:04:18 PM	1:00 TO 2:00	08:13:31 AM	06:42:11	NIGHT	1635.83
05 January 2026	08:15:33 AM	1:00 TO 2:00	08:12:09 PM	06:52:44	DAY	14:33:12
05 January 2026	08:08:38 PM	1:00 TO 2:00	08:11:22 AM	07:40:28	NIGHT	1891.5
06 January 2026	08:17:45 AM	1:00 TO 2:00	08:14:58 PM	07:44:52	DAY	13:44:50
06 January 2026	08:14:15 PM	1:00 TO 2:00	08:11:49 AM	05:59:58	NIGHT	1785.33
07 January 2026	08:16:32 AM	1:00 TO 2:00	08:14:33 PM	05:46:15	DAY	11:37:02
07 January 2026	08:06:50 PM	1:00 TO 2:00	08:14:40 AM	05:50:47	NIGHT	1510.17
08 January 2026	08:16:44 AM	1:00 TO 2:00	08:09:24 PM	07:37:12	DAY	14:25:38
08 January 2026	08:05:18 PM	1:00 TO 2:00	08:13:56 AM	06:48:26	NIGHT	1874.17
09 January 2026	08:15:09 AM	1:00 TO 2:00	08:10:21 PM	07:49:38	DAY	13:40:38
09 January 2026	08:10:31 PM	1:00 TO 2:00	08:13:10 AM	05:51:00	NIGHT	1776.67
10 January 2026	08:06:26 AM	1:00 TO 2:00	08:13:55 PM	07:35:44	DAY	14:27:12
10 January 2026	08:09:46 PM	1:00 TO 2:00	08:12:22 AM	06:51:28	NIGHT	1878.5
11 January 2026	08:18:35 AM	1:00 TO 2:00	08:08:02 PM	06:44:41	DAY	13:44:19
11 January 2026	08:13:44 PM	1:00 TO 2:00	08:14:23 AM	06:59:38	NIGHT	1785.33
12 January 2026	08:10:11 AM	1:00 TO 2:00	08:09:53 PM	06:44:33	DAY	13:38:11
12 January 2026	08:08:01 PM	1:00 TO 2:00	08:15:09 AM	06:53:38	NIGHT	1772.33
13 January 2026	08:17:00 AM	1:00 TO 2:00	08:09:25 PM	07:54:04	DAY	14:53:14
13 January 2026	08:10:18 PM	1:00 TO 2:00	08:15:09 AM	06:59:10	NIGHT	1934.83
14 January 2026	08:07:04 AM	1:00 TO 2:00	08:09:25 PM	06:49:48	DAY	13:41:47
14 January 2026	08:07:17 PM	1:00 TO 2:00	08:08:09 AM	06:51:59	NIGHT	1778.83
15 January 2026	08:13:34 AM	1:00 TO 2:00	08:15:51 PM	06:48:13	DAY	12:35:13
15 January 2026	08:04:10 PM	1:00 TO 2:00	08:12:59 AM	05:47:00	NIGHT	1635.83

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

16 January 2026	08:07:32 AM	1:00 TO 2:00	08:08:45 PM	07:51:49	DAY	14:41:39	1908.83
16 January 2026	08:07:16 PM	1:00 TO 2:00	08:09:46 AM	06:49:50	NIGHT		
17 January 2026	08:10:15 AM	1:00 TO 2:00	08:13:39 PM	05:44:08	DAY	12:24:05	1612
17 January 2026	08:12:09 PM	1:00 TO 2:00	08:07:27 AM	06:39:57	NIGHT		
18 January 2026	08:13:18 AM	1:00 TO 2:00	08:08:49 PM	05:50:47	DAY	13:27:59	1748.5
18 January 2026	08:09:14 PM	1:00 TO 2:00	08:12:48 AM	07:37:12	NIGHT		
19 January 2026	08:17:41 AM	1:00 TO 2:00	08:13:43 PM	06:48:26	DAY	14:38:04	1902.33
19 January 2026	08:05:02 PM	1:00 TO 2:00	08:07:54 AM	07:49:38	NIGHT		
20 January 2026	08:06:55 AM	1:00 TO 2:00	08:15:16 PM	05:51:00	DAY	13:26:44	1746.33
20 January 2026	08:13:34 PM	1:00 TO 2:00	08:11:38 AM	07:35:44	NIGHT		
21 January 2026	08:14:28 AM	1:00 TO 2:00	08:12:56 PM	06:51:28	DAY	13:41:18	1778.83
21 January 2026	08:14:22 PM	1:00 TO 2:00	08:14:56 AM	06:49:50	NIGHT		
22 January 2026	08:08:55 AM	1:00 TO 2:00	08:08:39 PM	05:44:08	DAY	12:24:05	1612
22 January 2026	08:12:03 PM	1:00 TO 2:00	08:10:31 AM	06:39:57	NIGHT		
TOTAL PROCESSED WASTE							38427.97



Q

As /

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

PERT Chart for Reclamation of Lohiya Nagar Legacy Waste Site

Working Time Schedule																		
Months	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
Machine & Manpower Deployment	■																	
Segregation Machine Installation		■																
Trial Run & Production Start of Fractions		■																
Full Scale Production Start		■	■															
Windrowing of waste & Spraying of Bio-Culture				40K MT	56K MT	Mo nso on	Mo nso on	56K MT	56K MT	56K MT	26.5K MT Site clearance							
Segregation & Disposal at Site				40K MT	56K MT	Mo nso on	Mo nso on	56K MT	56K MT	56K MT	26.5 K MT Site clearance							
Total																		6,72,500 MT

For Daya Charan And Company

Authorized signatory



'Specialized in Processing and Scientific Disposal of Waste'
DAYA CHARAN & COMPANY

Annexure - 5



A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation

zerowasterecycler.com

GST No:- 07AHBPA2893D1ZR

Customer Care:- +91-72-9004-9003

First Floor, RZ-79-80, Main Road, Dabri Extension, Delhi, 110045

Email:- info@zerowasterecycler.com

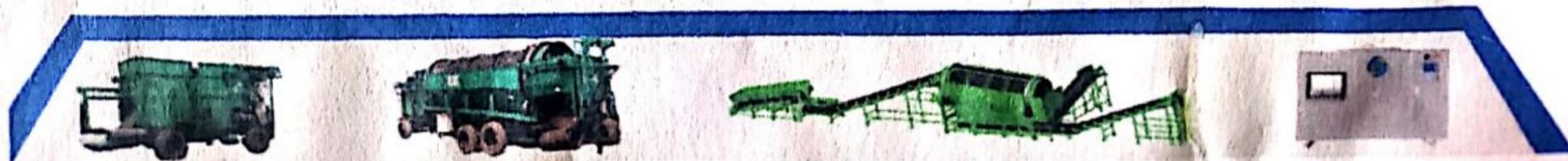
Dispatch Details – From Meerut site

Date: - 29-01-2026

DATE	VEHICLE NO	SITE	DESTINATION	TRANSPORTER	DELIVERY NOTE	Paper Mills Name	QTY.
18-Dec-25	UK08CB0173	MEERUT	MEERUT	RAGHAVI ENTERPRISES	Meerut/DN-01	M/S JANKI NEWSPPINT PRIVATE LIMITED	34.22
19-Dec-25	UK08CB0173	MEERUT	MEERUT	RAGHAVI ENTERPRISES	Meerut/DN-02	M/S CHAMUNDA PAPERS PRIVATE LIMITED	47.58
23-Dec-25	UP92AT1461	MEERUT	MEERUT	DH LOGISTIC	Meerut/DN-03	M/S JANKI NEWSPPINT PRIVATE LIMITED	42.79
23-Dec-25	HR69C1689	MEERUT	HAPUR	A PLUS PRINT O PACK INDUSTRIES	Meerut/DN-04	RAC PAPERS LIMITED	34.6
06-Jan-26	HR63E6979	MEERUT	MEERUT	RCT WASTE MANAGEMENT	Meerut/DN-06	M/S STAR KRAFT PAPERS PVT LTD	28.79
16-Jan-26	UP14HT6904	MEERUT	SHAMLI	MODERN CONSTRUCTION COMPANY	Meerut/DN-07	MARUTI PAPERS PRIVATE LIMITED	44
18-Jan-26	UP14HT6904	MEERUT	SHAMLI	MODERN CONSTRUCTION COMPANY	Meerut/DN-08	MARUTI PAPERS PRIVATE LIMITED	38.27
18-Jan-26	UP14JT8940	MEERUT	SHAMLI	MODERN CONSTRUCTION COMPANY	Meerut/DN-09	MARUTI PAPERS PRIVATE LIMITED	36.57
18-Jan-26	HR63E6979	MEERUT	MEERUT	RCT WASTE MANAGEMENT	Meerut/DN-10	M/S STAR KRAFT PAPERS PVT LTD	27.18
18-Jan-26	UP92AT1458	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-11	GENUS PAPER AND BOARDS LIMITED	47.69
18-Jan-26	UP92AT1459	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-12	GENUS PAPER AND BOARDS LIMITED	42.54
18-Jan-26	UP92AT1462	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-13	GENUS PAPER AND BOARDS LIMITED	43.22
21-Jan-26	HR38AE6580	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-14	GENUS PAPER AND BOARDS LIMITED	60.32
21-Jan-26	HR38AE5006	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-15	GENUS PAPER AND BOARDS LIMITED	59.49
21-Jan-26	UP15HT8031	MEERUT	MUZAFFAR NAGA	MK TRANSPORT	Meerut/DN-16	GENUS PAPER AND BOARDS LIMITED	18.55
22-Jan-26	UP92AT1464	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-17	GENUS PAPER AND BOARDS LIMITED	47.16
27-Jan-26	UP92AT1458	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-18	GENUS PAPER AND BOARDS LIMITED	47.77
27-Jan-26	UP92AT1464	MEERUT	MUZAFFAR NAGA	D H LOGISTICS	Meerut/DN-19	GENUS PAPER AND BOARDS LIMITED	40.74
						Total Qty.	741.48

Thanking You,
 For DAYA CHARAN AND COMPANY

For Daya Charan & Company
 Authorized Signatory



GSTIN : 09AAPP02043L1ZA

PAN No : AAPPO2043L



MODERN CONSTRUCTION COMPANY

H NO 281, Shakalpura Loni,, Ghaziabad U.P 201102

Phone. : 9911113677

E-mail : modernconstruction108@gmail.com

BUILTY CHALLAN

Challan No : M-7309
Challan Date: 17-01-2026

Transport : MODERN CONSTRUCTION COMPANY
E-Way Bill No. :
Vehicle No. : UP14JT8940
Place Of Supply : SAMLI
State : Uttar Pradesh (09)

Order to :

Shipped to :

DCC INFRA PRIVATE LIMITED
RZ-79-80 KH NO-26/10, FIRST FLOOR
PALAM DABRI EXTENSION MAIN, New Delhi
West Delhi, Delhi, 110045

MARUTI PAPERS PRIVATE LIMITED
1, Saharanpur Road, Sikka, Shamli
Uttar Pradesh, 247776

Party Mobile No :
GSTIN : 07AABCH1336G2ZY

Party Mobile No :
GSTIN : 09AACCM0303M1ZN

S.N.	Name Of Product	HSN	Qty.	Unit	Rate	Amount(`)
1.	FREIGHT FROM MEERUT TO MARUTI PAPER SR NO 745	996511	36.570	Tonne	0.00	0.00

Grand Total 36.570 Tonne

0.00

RupeesZero Only

Bank Details: STATE BANK OF INDIA , CHIRORI GHAZIABAD
A/C NO : 42783052273 IFSC CODE SBIN0018958

We Hereby Certify that input Tax credit on input service and Goods used for providing the service of transporatation has not been taken under the provision of the CGST/IGST/UTGST Act 2017

TAX IS PAYABLE ON REVERSE CHARGE : (YES/NO)

for MODERN CONSTRUCTION COMPANY

Digitally signed by OMESH KUMAR
Date: 2026.01.18 10:11:04 +05:30

Authorised Signatory

GSTIN : 09AAPP02043L1ZA

PAN No : AAPPO2043L



MODERN CONSTRUCTION COMPANY

H NO 281, Shakalpura Loni,, Ghaziabad U.P 201102

Phone. : 9911113677

E-mail : modernconstruction108@gmail.com

BUILTY CHALLAN

Challan No : M-7308
Challan Date: 17-01-2026

Transport : MODERN CONSTRUCTION COMPANY
E-Way Bill No. :
Vehicle No. : UP16HT6904
Place Of Supply : SAMLI
State : Uttar Pradesh (09)

Order to :

Shipped to :

DCC INFRA PRIVATE LIMITED
RZ-79-80 KH NO-26/10, FIRST FLOOR
PALAM DABRI EXTENSION MAIN, New Delhi
West Delhi, Delhi, 110045

MARUTI PAPERS PRIVATE LIMITED
1, Saharanpur Road, Sikka, Shamli
Uttar Pradesh, 247776

Party Mobile No :
GSTIN : 07AABCH1336G2ZY

Party Mobile No :
GSTIN : 09AACCM0303M1ZN

S.N.	Name Of Product	HSN	Qty.	Unit	Rate	Amount(`)
1.	FREIGHT FROM MEERUT TO MARUTI PAPER SR NO 746	996511	38.270	Tonne	0.00	0.00

Grand Total 38.270 Tonne

0.00

RupeesZero Only

Bank Details: STATE BANK OF INDIA , CHIRORI GHAZIABAD
A/C NO : 42783052273 IFSC CODE SBIN0018958

We Hereby Certify that input Tax credit on input service and Goods used for providing the service of transporatation has not been taken under the provision of the CGST/IGST/UTGST Act 2017

TAX IS PAYABLE ON REVERSE CHARGE : (YES/NO)

for MODERN CONSTRUCTION COMPANY

Digitally signed by OMESH KUMAR
Date: 2026.01.18 10:10:27 +05:30

Authorised Signatory

GSTIN : 09AAPP02043L1ZA

PAN No : AAPPO2043L



MODERN CONSTRUCTION COMPANY

H NO 281, Shakalpura Loni,, Ghaziabad U.P 201102

Phone. : 9911113677

E-mail : modernconstruction108@gmail.com

BUILTY CHALLAN

Challan No : M-7255
Challan Date: 16-01-2026

Transport : MODERN CONSTRUCTION COMPANY
E-Way Bill No. :
Vehicle No. : UP14HT6904
Place Of Supply : SAMLI
State : Uttar Pradesh (09)

Order to :

Shipped to :

DCC INFRA PRIVATE LIMITED
RZ-79-80 KH NO-26/10, FIRST FLOOR
PALAM DABRI EXTENSION MAIN, New Delhi
West Delhi, Delhi, 110045

MARUTI PAPERS PRIVATE LIMITED
1, Saharanpur Road, Sikka, Shamli
Uttar Pradesh, 247776

Party Mobile No :
GSTIN : 07AABCH1336G2ZY

Party Mobile No :
GSTIN : 09AACCM0303M1ZN

S.N.	Name Of Product	HSN	Qty.	Unit	Rate	Amount(`)
1.	FREIGHT FROM MEERUT TO MARUTI PAPER SR NO 712	996511	44.000	Tonne	0.00	0.00

Grand Total 44.000 Tonne

0.00

RupeesZero Only

Bank Details: STATE BANK OF INDIA , CHIRORI GHAZIABAD
A/C NO : 42783052273 IFSC CODE SBIN0018958

We Hereby Certify that input Tax credit on input service and Goods used for providing the service of transporatation has not been taken under the provision of the CGST/IGST/UTGST Act 2017

TAX IS PAYABLE ON REVERSE CHARGE : (YES/NO)

for MODERN CONSTRUCTION COMPANY

Digitally signed by OMESH KUMAR
Date: 2026.01.16 19:26:52 +05:30

 Authorized Signatory

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 251	Vehicle No. : UP92AT1461
Vhl typ : 22TR	Party name :
Address :	Item : R D F

Gross : 57100 Kg	Date: 23/12/2025	Time: 20:31
Tare : 14310 Kg	Date: 23/12/2025	Time: 20:31
Net : 42790 Kg		

Charges : Rs 300

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 784	Vehicle No. : UP92AT 1458
Vhl typ :	Party name :
Address :	Item : RDF

Gross : 64420 Kg	Date: 18/01/2026	Time: 23:18
Tare : 16730 Kg	Date: 18/01/2026	Time: 20:23
Net : 47690 Kg		

Charges : Rs 250

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 782	Vehicle No. : UP92AT 1459
Vhl typ :	Party name :
Address :	Item : RDF

Gross : 60030 Kg	Date: 18/01/2026	Time: 23:24
Tare : 17490 Kg	Date: 18/01/2026	Time: 18:35
Net : 42540 Kg		

Charges : Rs 250

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 858 Vehicle No. : UP15HT 8031
 Vhl typ : Party name :
 Address : Item : RDF

Gross : 24610 Kg Date: 21/01/2026 Time: 19:11
 Tare : 6060 Kg Date: 21/01/2026 Time: 19:11
 Net : 18550 Kg

Charges : Rs 50

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 882 Vehicle No. : UP92AT 1464
 Vhl typ : Party name :
 Address : Item : RDF

Gross : 63660 Kg Date: 22/01/2026 Time: 23:10
 Tare : 16500 Kg Date: 22/01/2026 Time: 23:10
 Net : 47160 Kg

Charges : Rs 250

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 745 Vehicle No. : UP14JT 8940
 Vhl typ : Party name :
 Address : Item : RDF

Gross : 52570 Kg Date: 17/01/2026 Time: 22:56
 Tare : 16000 Kg Date: 17/01/2026 Time: 22:56
 Net : 36570 Kg

Charges : Rs 0

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. :	746	Vehicle No. :	UP14HT 6904
Vhl typ :		Party name :	
Address :		Item :	RDF

Gross :	54370 Kg	Date:	17/01/2026	Time:	23:04
Tare :	16100 Kg	Date:	17/01/2026	Time:	23:04
Net :	38270 Kg				

Charges : Rs 250

PH:6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. :	712	Vehicle No. :	UP14HT6904
Vhl typ :	22 TR TRUCK	Party name :	UMESH PAL KASANA
Address :		Item :	RDF

Gross :	60000 Kg	Date:	16/01/2026	Time:	17:42
Tare :	16000 Kg	Date:	16/01/2026	Time:	17:42
Net :	44000 Kg				

Charges : Rs 300

PH:6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

Meerut, Uttar Pra
 F-98, Sector F, Lohia Nagar
 Pradesh 250002, भारत
 Lat 28.927671° Long 77.73
 शुरुवात, 16/01/2026 05:41 P



***** SHREE OM DHARAM KANTA****
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. :	252	Vehicle No. :	HR69C1689
Vhl typ :	12TR	Party name :	
Address :		Item :	R D F

Gross :	47490 Kg	Date:	23/12/2025	Time:	20:54
Tare :	12890 Kg	Date:	23/12/2025	Time:	20:54
Net :	34600 Kg				

Charges : Rs 120

PH:6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

*** PANDITJI DHARAM KANTA ***
 BIJLI BAMBA HAPUR ROAD MEERUT [UP] CAP 150

SERIAL NO.: 001045 VEH. NO. : UK08CB0173 VEH. TYPE :
 CHARGES : 300/- MATERIAL : RDX PARTY REF.:
 PAYMENT : Cash DRIVER : OUT

19.12.2025

GROSS WEIGHT : 65280 Kg 19.12.25,00:03
 TARE WEIGHT : 17700 KgM 19.12.25,00:03
 NET WEIGHT : 47580 Kg

Note: M after KG means manual Tare.

*** SHREE OM DHARAM KANTA ***
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 178 Vehicle No. : UK08CB0173
 Vhl typ : 16TR Party name :
 Address : Item : R T F

Gross : 51760 Kg Date: 17/12/2025 Time: 20:56
 Tare : 17540 Kg Date: 17/12/2025 Time: 20:56
 Net : 34220 Kg

Charges : Rs 200

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

*** SHREE OM DHARAM KANTA ***
 JAHIDPUR HAPUR, ROAD OP. LOHIYA NAGAR SABJI MANDI
 MEERUT (250002) MOB: 9412706498, 6396325799

RST No. : 758 Vehicle No. : HR63E 6979
 Vhl typ : Party name :
 Address : Item : RDF

Gross : 39680 Kg Date: 18/01/2026 Time: 11:39
 Tare : 12500 Kg Date: 18/01/2026 Time: 11:39
 Net : 27180 Kg

Charges : Rs 150

PH: 6396325799-AKSHAT AGARWAL
 ! Thanks for your visit !

947
PURCHASE ORDER

	Invoice To ARIHANT RECYCLERS Jail Road Near Jain Madnir Moradabad UP 244001 Mobile No. 9837343723 PAN NO. ACCFA1407D UDYAM:- UDYAM-UP-59-0039992 GSTIN/UIN: 09ACCFA1407D1Z1 State Name : Uttar Pradesh, Code : 09	Voucher No. PO-008	Dated 18-Jan-26
			Mode/Terms of Payment 3-7 DAYS
		Reference No. & Date. PO-008	Other References GP/2437 DT.18.01.2026
Consignee (Ship to) GENUS PAPER AND BOARDS U-2 UNITE-2 JANSATH ROAD MUZAFFARNAGAR, UTTAR PRADESH (251001) GSTIN/UIN : 09AAECG5483A2ZO State Name : Uttar Pradesh, Code : 09		Dispatched through ROAD	Destination MUZFFARNAGAR
		Terms of Delivery MEERUT PLANT	
Supplier (Bill from) Daya Charan and Company Lohiya Nagar Hapur Road Meerut 250002 GSTIN/UIN : 09AHBPA2893D1ZN State Name : Uttar Pradesh, Code : 09			

Sl No.	Description of Goods	Due on	Quantity	Rate	per	Amount
1	Refuse Derived Fuel (RDF) (MAXIMUM 25 % MOISTURE IS ACCEPTABLE, IF IN CASE THE RECEIVED MOISTURE EXCEEDS 25% THEN AMOUNT WILL BE DEDUCTED ON A PO RATE BASIS)	18-Jan-26	1,000.000 MTS	350.00	MTS	3,50,000.00
	Total		1,000.000 MTS			₹ 3,50,000.00

Amount Chargeable (in words) INR Three Lakh Fifty Thousand Only	E. & O.E
Declaration # Claims for any discrepancy must be made with the receipt of material. # This purchase of material is subject to inspection & verification of quality and quantity by the buyer. # If any claim is found in quality the consideration in these regards shall be credited to the buyer. # The value of goods is inclusive of freight upto the destination told by the buyer. # All disputes subject to Moradabad Jurisdiction only.	for ARIHANT RECYCLERS Authorised Signatory

This is a Computer Generated Document



Genus Paper & Boards Ltd.

(A Kailash Group Company)



Corporate Off. : Okhla Industrial Area Phase-I, D-116, Delhi-110 020
Regd. Off. & Works: Unit-2, Jansath Road, MuzaffarNagar-251001
GST NO : 09AAECG5483A2ZO

Phone : 9837343723
Fax No. :
E-Mail :

**Purchase Order Against
GST**

Supplier Copy

Purchase Order No. : 2437
Date : 18/Jan/2026
Amd. Order No. :
Date :
Your Ref. : NA

Supplier : ARIHANT RECYCLERS [WP]
JAIL ROAD, NEAR JAIN MANDIR,
Moradabad
GSTNo : 09ACCF1407D1Z1
MSMENO :

Phone :
Fax No. :
Transaction Type : OpEx Common

Project/Indent No. : 14010008-18010001

Supplies from out side of U.P. have to accompany E.way bill

GST	Bank Charges	Discount%	Packing & Forwarding	Freight	Others
EXTRA	NA	NA	INCLUSIVE	FOR MZN	

S.No	Item Code	Material Description / Specification	HSN Code	Make	Unit	Qty.	Rate	Disc. %	Disc. Amt.	Amount
1	11111473 5	RDF (MAXIMUM 25% MOISTURE IS ACCEPTABLE, IF IN CASE THE RECEIVED MOISTURE EXCEEDS 25% THEN AMOUNT WILL BE DEDUCTED ON A PO RATE BASIS)	38251000		MT	1000.000				

Please Note : (A) Our ECC No. : Range : Range-I Divi. : MUZAFFARNAGAR Comm. : (B) 1) Please mention our material code/Description in your DC, Invoice etc. 2) Please send modvat copy of invoice & Tax Invoice along with material to our stores in a scaled envelope. 3) Please send catalogue/manufacturer price list of item by courier.	Total
	Total Value In Words

Payment Terms : 45 DAYS	Port of Discharge : By Air / By Sea / By Road / By Train
Delivery Date: AS PER SCHEDULE	Mode of Shipment :

Mode Of Dispatch : Dispatches shall be made through the agencies indicated under mode of despatch.
Insurance : Wherever specifically agreed to and directed, the supplier will insure at his cost, the goods for all risk including 60 days storage risk from the date of delivery of goods at the final destination. Supplier still remain responsible for defective, wrong or short supply and defective packing.
Test Certificates : Seller must enclose the Test Certificate of all the materials along with the Invoices wherever required

Jurisdiction : Muzaffar Nagar court only will have the exclusive jurisdiction in respect of this order and all matter of dispute arising under this order and no other court will have jurisdiction against dispute to this order.

Note : Please mention our GST NO : 09AAECG5483A2ZO in delivery challan & Invoice.
Wherever applicable test & guarantee certificates should be sent along with Invoice
ORDER ACCEPTANCE must be sent immediately.

NA

Freight Forwarder's Name & Address:
ANY RELIABLE TRANSPORT CO.

For and on behalf of
Genus Paper & Boards Ltd.

Authorized Signatory / Authorized Signatory

It is prohibited to supply materials / components against **Genus Paper & Boards Ltd.** Proprietary Drawing /Specification / Documents to other than **Genus Paper & Boards Ltd.** without Specific written instructions.

"Specialized in Processing and Scientific Disposal of Waste"

DAYA CHARAN & COMPANY

A Leading Manufacturing of MSW Machineries | Legacy Waste Bio Mining | Fresh Waste Segregation | Landfill Management | Landfill Reclamation and Bio Remediation

GST No:- 07AHBPA2893D1ZR

📍 RZ-79-80, Dabri Extension (Main) , Dabri New Delhi- 110045



zerowasterecycler.com

Customer Care:- 📞 +91-72-9004-9003
Email:- ✉ info@zerowasterecycler.com

REF. NO.: DAYA/SS/2025-26/093

DATE: 28.01.2026

**TO,
THE NAGAR SWASTHYA ADHIKARI,
MEERUT MUNICIPAL CORPORATION,
MEERUT, UTTAR PRADESH**

REF: LOA NO.: - 245/NSA-NNM/2025-26, DATED: - 10.10.2025

N.O.W: - SELECTION OF BIDDER FOR THE TREATMENT OF LEGACY WASTE THROUGH BIO-REMEDICATION, RESOURCE RECOVERY AND SCIENTIFIC REJECTS DISPOSAL AT LOHIANAGAR, MEERUT NAGAR NIGAM

SUBJECT: CLARIFICATION REGARDING DELAY IN DISPOSAL WORK AND COMMENCEMENT OF WEIGHBRIDGE OPERATIONS

Respected Sir,

With reference to the above-mentioned work, we would like to submit the following clarification for your kind consideration.

At the time of commencement of work at Meerut, suitable space for installation of the weighbridge operator machine was not available. The location where we initially proposed to install the weighbridge operator machine was objected to by the NHAI authorities, as a road alignment/passage was coming at the said location. Due to this reason, the NHAI authorities instructed us not to install or operate the weighbridge operator machine at that site.

However, we are pleased to inform you that we have now been provided with a suitable space for the installation of the weighbridge operator machine. The weighbridge operator machine has been successfully installed at the approved location, and the disposal work has commenced accordingly.

C&D soil disposal work has not yet commenced. The same is expected to commence within the next 2-4 days.

We assure you that all activities are now being carried out as per the terms and conditions of the contract, and we remain committed to timely and efficient execution of the project.

Kindly take the above information on record.

Sincerely,

Thanking you,

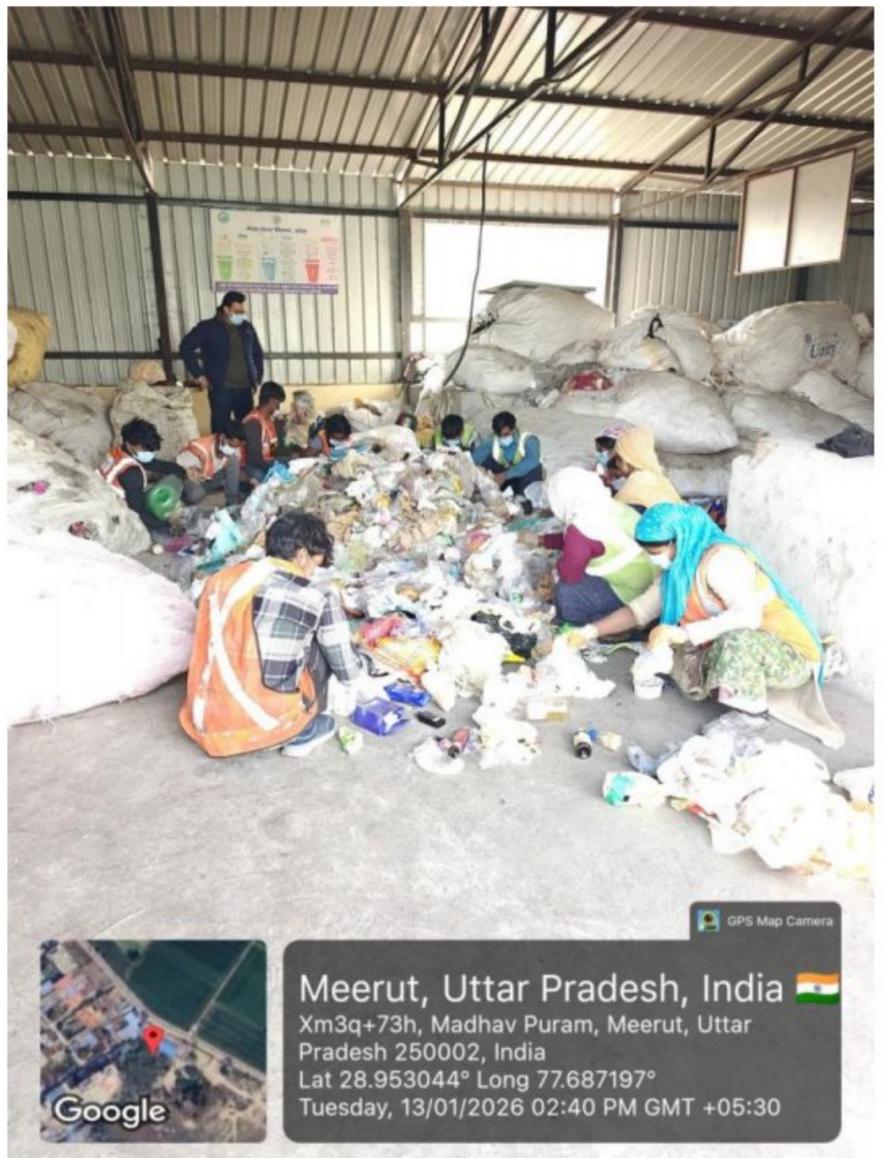
FOR DAYA CHARAN AND COMPANY

For DAYA CHARAN AND COMPANY

AUTHORIZED SIGNATORY

Authorized Signatory





कार्यालय नगर निगम, मेरठ।

पत्रांक:- 578 / न0स्वा0अधि0-न0नि0मे0 / 2026

दिनांक:- 21.01.2026

-:स्वीकृति सूचना पत्र:-

मै0 बीजेन्द्र एनर्जी एण्ड रिसर्च

खसरा नं0-463, भूढबराल, दिल्ली रोड़

मेरठ, यू0पी0 250002

विषय:- नगर निगम, मेरठ की सीमान्तर्गत गावड़ी स्थित भूमि पर स्थापित 300 टीपीडी क्षमता के कूड़ा निस्तारण प्लान्ट के संचालन एवं रखरखाव हेतु स्वीकृति सूचना पत्र (LOA) जारी करने के सम्बन्ध में।

आपको सूचित किया जाता है कि नगर निगम मेरठ की सीमान्तर्गत गावड़ी स्थित भूमि पर अधिष्ठापित सॉलिड वेस्ट निस्तारण प्लान्ट जिसकी क्षमता 300 टीपीडी है, के रखरखाव एवं संचालन हेतु नगर निगम कार्यालय के पत्र सं0 448 दिनांक 15.12.2025 के द्वारा ई-निविदा पोर्टल पर निविदा आमंत्रित की गयी थी, जिसमें कुल 03 निविदादाता तकनीकी रूप से अर्ह पाये गये, जिसके उपरान्त सक्षम अधिकारी की अनुमति से तकनीकी रूप से अर्ह पाये गये निविदादाताओ की वित्तीय निविदा खोली गयी, जिसमे आपकी फर्म द्वारा उपलब्ध करायी गयी दरे अंकन रू0 190.00 मात्र प्रति टन की प्राप्त हुई, जो सर्वन्यूनतम पाये जाने की दशा में सन्दर्भित कार्य हेतु गठित समिति की संस्तुति के आधार पर सक्षम स्तर से स्वीकृति प्रदान की गयी हैं।

अतः आप आर.एफ.पी. में दिये गये प्रावधानो के अन्तर्गत कार्य प्रारंभ करने हेतु 02 कार्यदिवस के अन्दर नगर निगम, मेरठ के साथ निर्धारित स्टाम्प पर अनुबंध करना एवं परफोर्मेंस सिक्योरिटी के रूप में निविदा मूल्य की 05 प्रतिशत बी.जी. कार्यालय में जमा करना सुनिश्चित करें।



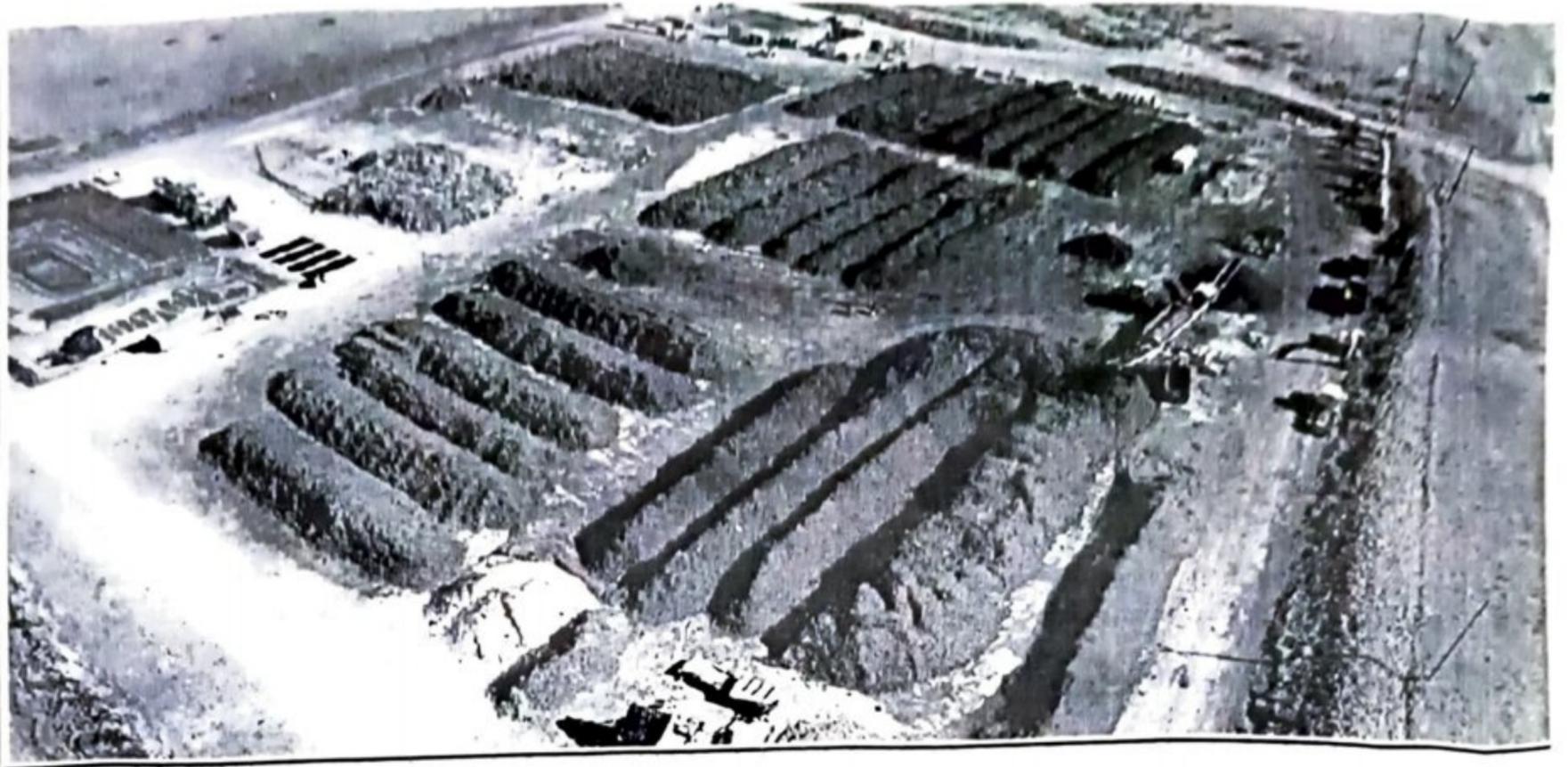
नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ।

प्रतिलिपि:-

1. नगर आयुक्त महोदय की सेवा में सादर सूचनार्थ प्रेषित।
2. अपर नगर आयुक्त महोदय की सेवा में सादर सूचनार्थ प्रेषित।



नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ।



Request for Proposal (RFP)

for

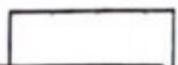
**Operation & Maintenance
of**

**Waste Processing Plant
at Gawri**

**in accordance with
Solid Waste Management Rules,
2016/2020.**

December– 2025

Meerut Nagar Nigam
Kesarganj, Near Ghantaghar, Meerut
Pin Code - 250002
Email: nnmee@nic.in





Meerut Municipal Corporation

Ref. No. 447 /NSA-NNM/2025

Date: 15-12-2025

Request for Proposal (RFP)

Particulars	Details
Name of Work	Operation & Maintenance of Waste Processing Plant at Gawri in accordance with Solid Waste Management Rules, 2016/2020.
RFP Issuing Authority	Meerut Nagar Nigam
Project Area	Meerut Nagar Nigam
Bid Value	Rs. 2.92 Crore
RFP Document Cost/Tender Fee	Rs. 5000 + 900 (GST 18%) =Rs. 5900 Acc. Name: NAGAR AYUKT, NAGAR NIGAM MEERUT Account No. 50100060703205 IFSC Code: HDFC0001911 Bank Name: HDFC BANK Branch address: GARH ROAD MEERUT
Earnest Money Deposit (EMD)	Rs. 9,00,000/- (Rs. Nine Lakhs) in the form of FDR/Bank Guarantee or through online mode in the following account: Acc. Name: NAGAR AYUKT, NAGAR NIGAM MEERUT Account No. 50100060703181 IFSC Code: HDFC0001911 Bank Name: HDFC BANK Branch address: GARH ROAD MEERUT BG/FDR shall be valid for 12 Months
Performance Guarantee	Submission of PBG through BG/FDR deposit. There is 5% performance guarantee of the annual project value and shall be deposited in the form of BG/FDR. PBG shall be valid through annual renewal mode for the entire duration of the contract plus 90 days.
Publication of RFP Document	<u>16/12/2025</u> (11:00 AM)
Bid submission start date	<u>16/12/2025</u> (04:00 PM)
Last date for submission of Bids	<u>31/12/2025</u> (04:00 PM)
Date for opening of Technical Bids	<u>31/12/2025</u> (05:00 PM)
Validity of the RFP	180 days from the RFP due date
Undertaking the work	Within 7 days of works order.
Duration of Contact/ Work	The duration of the contract is 02 years (+ 01 year extendable upon satisfactory services) or commencement of work by NTPC for processing of Wet Waste, whichever is earlier.

Nagar Swasthya Adhikari
Nagar Nigam Meerut

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DISCLAIMER

The information contained in this Request for Proposal document ("RFP document) or subsequently provided to Applicant(s), whether verbally or in documentary or in any other form, by or on behalf of Meerut Nagar Nigam (hereafter referred to as "Authority") or any of its employees or advisors, is provided to the Applicant(s) on the terms and conditions set out in this RFP document and all other terms and conditions subject to which such information is provided in writing.

This RFP document is intended to be and is hereby issued only to the prospective Applicants. The purpose of this RFP document is to provide the Applicant(s) with information to assist the formulation of their Proposals. This RFP document does not purport to contain all the information that each Applicant may require. This RFP document may not be appropriate for all persons, and it is not possible for the Authority, its employees or advisors to consider the investment objectives, financial situation and particular needs of each Applicant who reads or uses this RFP document. The assumptions, assessments, statements and information contained in the RFP document may not be complete, accurate, adequate or correct. Each Applicant should, therefore, conduct its own investigations and analysis and should check the accuracy, adequacy, correctness, reliability and completeness of the assumptions, assessments, statements and information contained in this RFP document and where necessary obtain independent advice from appropriate sources. The Authority, its employees and advisors make no representation or warranty and shall incur no liability under any law, statute, rules or regulations as to the accuracy, adequacy, correctness, reliability or completeness of the RFP document.

Information provided in this RFP document to the Applicant(s) is on a wide range of matters, some of which may depend upon interpretation of law. The information given is not intended to be an exhaustive account of statutory requirements and should not be regarded as a complete or authoritative statement of law. The Authority accepts no responsibility for the accuracy or otherwise for any interpretation or opinion on law expressed herein.

The Authority, its employees and advisors make no representation or warranty and shall have no liability to any person, including any Applicant under any law, statute, rules or regulations or tort, principles of restitution or unjust enrichment or otherwise for any loss, damages, cost or expense which may arise from or be incurred or suffered on account of anything contained in this RFP document or otherwise, including the accuracy, adequacy, correctness, completeness or reliability of the RFP document and any assessment, assumption, statement or information contained therein or deemed to form part of this RFP document or arising in any way for participation.





The Authority also accepts no liability of any nature whether resulting from negligence or otherwise howsoever caused arising from reliance of any Applicant upon the statements contained in this RFP document.

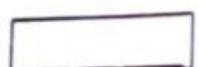
The Authority may in its absolute discretion, but without being under any obligation to do so, update, amend or supplement the information, assessment or assumptions contained in this RFP document before the last date of RFP submission.

The issue of this RFP document does not imply that the Authority is bound to select an Applicant or to appoint the selected Applicant or Selected Participant/Agency, as the case may be, for the Project and the Authority reserves the right to reject all or any of the Applicants or RFPs without assigning any reason whatsoever.

The Applicant shall bear all its costs associated with or relating to the preparation and submission of its RFP including but not limited to preparation, copying, postage, delivery fees, expenses associated with any demonstrations or presentations which may be required by the Authority or any other costs incurred in connection with or relating to its RFP. All such costs and expenses will remain with the Applicant and the Authority shall not be liable in any manner whatsoever for the same or for any other costs or other expenses incurred by an Applicant in preparation or submission of the RFP, regardless of the conduct or outcome of the Selection Process.

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Section 1: Instructions to Participants

1.1 Project Background:

1. The Employer will select the participant meeting basic eligibility criteria as mentioned in document.
2. Detailed scope of the assignment/job has been described in the document.
3. The date, time and address for submission of the proposals have been given.
4. Participants should familiarize themselves with Local conditions and take them into account in preparing their Proposals. To obtain first-hand information on the Assignment/ job and Local conditions, the Participant may undertake physical survey of the ULB/s.
5. The Employer will provide at no cost to the Participants the inputs and facilities specified in the document, assist the Participants in obtaining licenses and permits needed to carry out the Assignment/ job, and make available relevant project data and reports.
6. Participants shall bear all costs associated with the preparation and submission of their proposals. The Employer is not bound to accept any proposal and reserves the right to annul the selection process at any time prior to Contract award, without thereby incurring any liability to the Participants.

1.2 Eligibility Criteria:

1. Participants must attach copy of PAN Card along with bid documents.
2. Participants must attach GST Registration Certificate along with bid documents.
3. The Participant should have **Minimum 03** successfully completed/Ongoing Projects relating to Scientific Dumpsite Reclamation/Bioremediation of Dumpsites or have processed MSW (Fresh/Legacy waste) in the last 03 financial years prior to the due date of this RFP submission. (Copy of contract agreement/work orders and successful completed performance certificate by competent Authority must be attached)
4. The Participant must have Experience in sale/dispose of by-products (RDF or Compost) generated from Municipal Solid Waste processing projects in last 3 financial year, or self RDF Disposal Plant. Participant shall submit either client certificate or statutory auditors certificate confirming the quantity sale/dispose in last three financial years or proof for self RDF Disposal Plant.

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5. The Participant should have average Annual Turnover of last three (3) financial years, i.e. 2022-23, 2023-24 & 2024-25 of at-least **INR 60 Lakhs** (In case of audited statement not available for 2024-25 then Participant may submit audited statements for FY 2021-22). (Average Annual Turnover Certificate with UDIN no. mentioned issued by CA must be attached).
6. The Participant shall have a minimum Net Worth of **INR 50 Lakhs** at the close of the preceding financial year as on date of 31.03.2024 or after. (Net-Worth Certificate with UDIN no. mentioned issued by CA must be attached)
7. The Participant or its associate companies should not be blacklisted/ debarred or terminated due to Non-Performance under any contract by any Government/ Government Board/ any Urban Local Body of the Country/ Corporation Company/Statutory Board/PSU company/Government of any sovereign countries in the last 5 years. (Affidavit on 100 Rs. Notarised Stamp issued before the due date for RFP submission must be attached.)
8. Participant should not be declared insolvent/ bankrupt in the last five years. (Self-Declaration Certificate on 20 Rs. Notarized Stamp issued before the due date for RFP submission must be attached).
9. Joint Venture(JV)/Consortium is not allowed. Also, the experience against JV/Consortium will not be considered, if the participating firm is not the lead member.

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Section 2: Terms of Reference

2.1 Brief

The "Swachh Bharat Mission-Urban" (SBM-U) is a major initiative of Government of India with a vision of a 'Clean India'. To achieve the objectives of the Swachh Bharat Mission (Urban), the Government of Uttar Pradesh proposes to strengthen the entire MSWM system in all the Urban Local Bodies (ULBs) in Uttar Pradesh so as to comply with the Solid Waste Management Rules 2016, Service Level Bench marks of the Government of India (GoI) & achieve the objectives of Swachh Bharat Mission (SBM).

2.2 Project Background

The Swachh Bharat Mission (SBM) emanates from the vision of the Government articulated in the address of The President of India in his address to the Joint Session of Parliament on 9th June 2014. 'We must not tolerate the indignity of homes without toilets and public spaces littered with garbage'. For ensuring hygiene, waste management and sanitation across the nation, a "Swachh Bharat Mission" was launched. This proposed project aims at waste processing at Gawri.

Current estimated MSW transportation to Gawri is about 300 TPD. The firm is free to carry out its own assessment of MSW transportation. The Selected firm shall be responsible for operation and maintenance of Waste Processing Plant at Gawri and maintain the Designed Capacity to process the transported Wet waste.

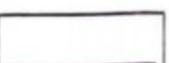
2.3 Objective

The overall objective of this project is to create an efficient and effective solid waste management system in Meerut Municipal Corporation. The sub-objectives are as follows:

- To comply with Solid Waste Management Rules, 2016,2020 along with CPCB guidelines and applicable laws, rules, guidelines in India and best Engineering practices through Public Private Participation.
- To improve the existing standards of public health and environmental quality through bioremediation of existing legacy waste including selling of recyclables.
- Improve productivity of manpower, materials and equipment and promote economic operations of services.
- Promote and protect the quality and sustainability of overall urban environment in the service area.

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2.4 Scope of Work

The current project intends to undertake the works required for Operation & Maintenance of Waste Processing Plant at Gawri. Nagar Nigam Meerut & NTPC has signed a contract for processing of Fresh Waste. But NTPC has not started the work yet, which may take a significant time. The contract shall be awarded to the successful bidder ("the Participant") for a period of **02 years (+ 01 year extendable as per satisfactory services)** from the date of signing of contract agreement or **till the commencement of work by NTPC, whichever is earlier.** The Authority shall appoint an Engineer (the "Engineer-in charge")/Nodal person for overall supervision, monitoring and certification of the works executed by the Participant.

Participant should note that the services under the Project will come under The U.P. Essential Services Maintenance Act, 1966 and Participant will be allowed to stop the work on only 3 National Holidays (26th January, 15th August and 2nd October)

The brief scope of work to be carried out by the selected Participant during the execution of the intended project includes, but not limited to, the following component:

1. Project Authority i.e. Meerut Nagar Nigam will provide following equipments & machinery till the completion of project duration:

S. No.	Description	Qty
1.	Ballistic Separator & Trommel having capacity of 15 TPH	01
2.	Lodall	01
3.	JCB	01
4.	Tractor-Trolley	02

The successful bidder will have to operate & maintain all the equipment and machineries including transportation, manpower, maintenance, fuel, etc provided to them by Nagar Nigam Meerut on its own resources till the contract period. The mentioned processing capacity/quantity of the plant can be increased in future by MMC as per the requirement/direction of MMC on the same terms and conditions.

2. The successful bidder will be responsible for end disposal of all the components of waste segregated during waste processing i.e. RDF, Compost, Inerts, C&D Waste, Leachate, etc.
3. The successful bidder will be responsible for storing the segregated materials, reuse, marketing, selling, and transporting them from the project site.
4. Segregate the excavated (if required) MSW in the land portion earmarked into as many kinds and categories as possible of Useful Material such as compost, soil conditioner, recyclables, raw RDF, filler material (Soil, C&D) and Un-useful material such as residual Solid Waste.
5. Packing, storing, stacking, selling, diverting for recycling, marketing and recycling of all Useful Material within 45 days of segregation at the cost of



(Handwritten initials/signature)

the Participant, without accumulation in the storage facility at the project site beyond 45 days.

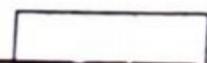
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6. The successful bidder must take all Applicable Permits and approvals in sequence and comply with the provisions therein from time to time.
7. The successful bidder must carryout all necessary studies, survey for assessment of site conditions for site development and construction of Solid Waste Management Facility.
8. All penalties, levies due to any non-compliance will be borne by the Concessionaire.
9. The successful bidder shall maintain daily records of quantum of incoming, processed waste, rejects, products and product quality in the formats approved by Independent Engineer/Project Engineer/Competent Authority. The monthly report shall be submitted by the Concessionaire to the competent authority.
10. Entire responsibility of the end to end disposal of MSW will lie on the bidder as per CPCB/PCB guidelines and directions, Environment Protection Act, 1986, Motor vehicles (amendment) act 2019, SWM rules 2016/2020, CPHEEO rules and guidelines or any modifications in future.
11. The successful bidder shall arrange for CCTV cameras for monitoring & security purposes.
12. The successful bidder shall erect at least (1) signboard with details (capacity, contact details and signage) about the Processing Facility in local language, Hindi and English of a size not less than 2 ft. by 4 ft. each, adjacent to the main entrance in a manner that is ordinarily visible to any person using such entrance.
13. The workers involved in MSW handling shall be provided all the necessary safety equipments including gloves, shoes, masks, uniforms, aprons, and other Personal Protective Equipment (PPE).
14. Stacking, transporting, spreading and compacting the segregated C&D, Soil and Inert as filler material in low level and depression area within the site and prepare well compacted and clear ground for proposed development at site or disposing such material in the low level area or quarry area at the cost of the successful bidder with proper compliance to the statutory requirements.
15. Using only covered body vehicles for the transportation of materials at the cost of the Participant.
16. Create facilities and make arrangements for controlling/mitigating the emission, pollution and contamination (Environment impact) including air,

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water and soil including mitigation for of dust, odor and noise pollution at the cost of the Participant.

17. The successful bidder should take precaution of minimizing flies, rodents maintain and bird menace and fire hazards and also fire protection measures and safety equipment at the project area.
18. Successful bidder should keep spares and regular breakage parts so that the down time of machine is lowest.
19. Successful bidder must provide Log books of Plant Operation on weekly basis.
20. The log book of the disposed material shall be maintained by the Meerut Municipal Corporation staff and it shall be signed by the contractor's supervisor. Copy of the same should be attached with the monthly bill.
21. Successful bidder must submit the certificate for end disposal of all the by-products segregated during waste processing i.e. RDF, Compost, Inerts, C&D Waste, etc. MMC will not proceed for payment until the end-disposal certificates are submitted by the successful bidder.
22. Weighbridge receipts of all the vehicles transporting waste to Gawri Plant and all the vehicles leaving the Gawri Plant for transportation of all components of Waste must be submitted on weekly basis.
23. GPS Photographs & Video of Plant Operation must be shared by successful bidder per hour daily to the WhatsApp Group formed by the competent authority to ensure active monitoring.
24. Any extra machinery required for effective waste processing at Gawri Plant will be set-up by the successful bidder on its own resources to meet the requirements of 300 TPD Waste processing.

2.5 Scope of the Municipality/Municipal Corporation:

1. Provide land and suitable space for setting up the necessary machinery and already existing ballistic separator and 1 numbers trommels having cumulative capacity of 300 TPD required for the completion of work.
2. Provide baseline data of the said site such as Volume/density etc.

2.6 Record keeping and Reporting:

1. The successful bidder on behalf of employer will keep the weigh bridge record of processing on daily basis. The ULB authority is authorized to inspect/audit the accounts. ICT based mechanism should be established to monitor weighbridge activity and measurements.
2. The successful bidder shall maintain and submit electronic reports of the above records, using software and formats approved by the ULB, on a monthly basis. All records shall be available to ULB at reasonable times and places throughout the term of any contract resulting from this RFP.

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2.7 Payment & Penalty Calculation Module

1. The payment to the successful bidder will be on the basis of the amount finalised in the RFP per month and the Participant has to quote the rates for the same.

2.8 Penalty Clause

The following penalties shall be imposed by Authority on the Selected Bidder/Agency .

S.N.	Description	Penalty
1.	The Selected Bidder fails to ensure that the employees are in proper dress, and also ensure placement of safety devices and signage at Project Site during the working hours, as per the specification. Every Worker, Supervisor and Manager to be equipped at all times during working hours: Safety. Caps / Helmets, Nose Mask, Rain Coats, Gloves, Radium Jackets, Safety Boots.	₹500/- per day per default per person.
2.	Failure in conducting preventive maintenance of all the equipment and machinery on daily basis by the Selected Bidder/Agency. Selected Bidder/Agency needs to maintain repair and maintenance logs/ dashboard for verification.	₹1000/- per day
3.	If any of activities of Selected Bidder/Agency is imposing violation of applicable rules and regulation like (Environmental Protection Act, 1986, Motor Vehicles (Amendment) Act 2019, SWM Rules 2016/ 2020, CPHEEO rules and guidelines, CPCB/PCB Guidelines and Directions and any modifications in future then Selected Bidder/Agency is fully liable to pay a penalty	As Actual imposed by competent authority
4.	Non-performance of activities as per contract agreement for a day. *Subject to natural calamities or any other inevitable conditions.	Penalty will be imposed as follows:- 1. If disposal of MSW per day is 80%-100% of the processing capacity of the plant for that day

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	<p>then- No Penalty</p> <p>2. If disposal of MSW per day is 60%-80% of the total capacity of the plant for that day then- Penalty per day is 50% of the total processing cost (considering it would have processed 300TPD otherwise.)</p> <p>3. If disposal of MSW per day is 40%-60% of the total capacity of the plant for that day then- Penalty per day is 100% of the total processing cost (considering it would have processed 300TPD otherwise.)</p>
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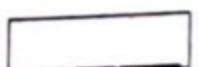
		4. If disposal of MSW per day is less than 40% of the total capacity of the plant for that day then- Penalty per day is 150% of the total processing cost (considering it would have processed 300TPD otherwise.)
5.	If the RDF/Compost/Inerts/C&D Waste/Leachate, etc are not disposed or sale/recycled within 45 days of its segregation.	INR 50,000/- per month

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2.9 Human Resource:

1. The agency, during the contract period, should have requisite staff/representatives as required to run the plant and to be responsible for all necessary exchange of information required for performing operations and providing services under this contract. The deployment/number of staff can be changed as per the directions given by MMC.
2. The successful bidder shall be responsible for health safety measures of his workers.
3. The successful bidder shall comply with all the provisions of the laws regarding deployment of labour under the contract. It shall be the liability and responsibility of the agency to implement the provisions of Acts; the Contract Labour (Regulation and Abolition) Act, 1970, the Minimum Wages Act, 1948 and the Workmen's Compensation Act, 1923. In addition to followings:
4. The successful bidder shall not employ in connection with the operations and services under this contract any person of less than 18 years age.
5. At all times during continuance of the contract, the successful bidder shall abide by all existing and future labour enactment and rules made there under, regulations, notifications and bye-laws of the Central, State or Local Government. The agency shall keep the ULB indemnified in case any action is taken against the ULB by any Authority on account of contravention of any of the provisions of any Act or rules made there under, regulations or notifications including amendments.
6. The successful bidder shall keep all records desired under the said labour laws, submit periodical returns to the respective statutory Authority. The agency shall in respect of labour employed by him comply with or cost to be complied with provisions of the various labour laws and the Rules and Regulations as applicable to them in regards to matters provided therein.
7. The successful bidder shall obtain the license in accordance with the Rules and Provisions of Contract Labour (Regulation and abolition) Act, 1970 and adhered all terms and condition stipulated therein, if applicable.
8. The successful bidder shall pay the staff deployed by him under this contract as per the minimum wages act in force and amendments.

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9. Not with standing anything contained herein, the ULB may take such action as may be necessary for compliance of the various Applicable Labour Laws and to recover the cost thereof from the successful bidder.

2.10. Environmental Compliance

The Bidder shall, at all times, ensure his operations and services are conforming to the laws pertaining to Environmental Protection Act, 1986, Motor Vehicles (Amendment) Act 2019, SWM Rules 2016/ 2020, CPHEEO rules and guidelines, CPCB/PCB Guidelines and Directions and any modifications in future and guidelines related thereto.

2.11. Insurance

1. The Bidder shall insure his workmen, equipment, vehicles etc. No additional burden should fall on the Authority/Concerned ULB due to absence of insurance.
2. The Bidder shall take out all necessary insurance against theft, dacoit, fire or other contingencies for infrastructures being developed/ arranged/ deployed/ taken from the authority/Concerned ULB in his possession under this contract. The Authority/Concerned ULB shall not be responsible for any type of liability in this regard.

2.12. Accidents

1. It shall be the Bidder's responsibility to protect to workmen, materials, equipment, vehicles and other immovable property in possession against accidents.
2. The Bidder shall be solely responsible for any death or body injury to his staff member or any of the people/person in the employment of the Bidder. This includes any third party claims.
3. On the occurrence of an accident, arising out of works, which results in death or which is so serious as to be likely to result in death, the Bidder shall within 24 hours of such accident, report in writing to the Competent Authority, the facts stating clearly and in sufficient details the circumstances of such accident and the subsequent action taken.
4. In the event of an accident in respect of which compensation may become payable under The Workmen's Compensation Act, (VIII of 1923) or any other act including all modifications hereof whether such compensation may become payable by the Bidder or by the Authority, the Authority shall retain whole or part of the deposit due and payable to the Bidder such sum or sums or money as may in the opinion of the Authority sufficient to meet out liability, on receipt of award from the Labour Commissioner in regards quantum of compensation the difference in amount will be adjusted.

Annexure-1

Applicant Proposal of Bid

[Location Date]

To

Municipal Commissioner
Nagar Nigam Meerut

Dear Sir,

In response to the Request for Proposal (RFP) published on would like to express interest to carry out the above proposed task for the above purpose. We as instructed, we attach 1 sets of the following documents in separately sealed envelopes and one soft copy:

1. Organizational Details (Annexure-2)
2. Financial strength of the organization (Annexure-3)
3. Experience in related fields (Annexure-4)
4. Affidavit for not blacklisting (Annexure-5)

Yours sincerely,

Authorized Signatory

[In full and initials]

Name and Title of Signatory:

Name of Firm:

Address:

Qr A

Organization Contact Details

S.N.	Particulars	Details
1	Name of Organization	
2	Tel. No.	
3	Fax No.	
4	Email	
5	Year of Incorporation.	
6	Name and address of the person holding the Power of Attorney	
7	Place of Business	
8	Date of Registration	
9	Name of Bankers with full address	
10	Details of Bank Accounts	
11	GST Registration Number (copy)	
12	Permanent Account Number (copy)	
13	Are you presently debarred/Blacklisted by any Government Department/Public Sector Undertaking/Any Employer? (If Yes, please furnished details)	
14	Name and details (Tel/Mobile/ E mail) of contact persons	

Qn A

Format for Financial Capability of the Bidder

(Equivalent in Rs. Lakhs)

Applicant	(Name of Bidder)			Total	Average
FY	2022-23	2023-24	2024-25		
Turnover					

Certificate from the Statutory Auditor

This is to certify that.....(Name of the Bidder) has received the payments and Annual turnover as shown above against the respective years.

Name of the audit firm:

Seal of the audit firm :

Date:

(Signature, name and designation of the authorized signatory with UDIN No.)

The Bidder should provide the Financial Capability based on its own financial statements. Financial Capability of the Bidder's parent agency/ firm or its subsidiary or any associate agency/firm will not be considered for computation of the Financial Capability of the Bidder * Bidder should fill in details as per the row titled Annual turnover in the row below

GA

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Engagement Experience

List projects in the last three years which are similar to that in the BID technical criteria

Assignment name:	Value of the contract (in current INR):
Country:	Duration of assignment (months):
Name of Employer:	Total No of staff-months of the assignment:
Address:	Approx. value of the services provided by your firm under the contract (in current INR):
Start date (month/year):	
Completion date (month/year):	
Narrative description of Project:	

(Along with the details the bidder is also required to submit the work order/experience certificate/certificate of work completion/Contract undertaken for each of the projects)

CP *A*

Annexure-5**Affidavit for not have been black listed***(On 100 Rs. Notarized Stamp)*

[Location, Date]

To,
Municipal Commissioner,
Nagar Nigam Meerut

Subject: Letter of Declaration for not have been Blacklisted

We, [Name of Firm] or our associate companies should not be blacklisted/
debarred or terminated due to Non-Performance under any contract by any
Government/Government Board/any Urban Local Body of the Country/Corporation
Company/Statutory Board/PSU company/Government of any sovereign countries
in the last 5 years.

For [Name of Firm),

Authorized Signatory [In full and initials]

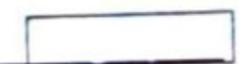
Name and Title of Signatory:

Name of Firm:

Address

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Annexure-6

Financial Proposal Submission Form

Date:

To: Municipal Commissioner,
Meerut Municipal Corporation.

Dear Sir,

We, the undersigned, offer to provide the job for Operation & Maintenance of Waste Processing Plant at Gawri in accordance with Solid Waste Management Rules, 2016/2020 as per Request for Proposal datedand our Technical Proposal. Our Financial Proposal is placed as under:

S. N.	Item	Per tonne cost in rupees (in figures)	Per tonne cost in rupees (in words)
1	Operation & Maintenance of Waste Processing Plant at Gawri in accordance with Solid Waste Management Rules, 2016/2020.		

We hereby confirm that the financial proposal is unconditional and we acknowledge that any condition attached to financial proposal shall result in reject of our financial proposal. Our Financial Proposal shall be binding upon us subject to the modification resulting from Contract negotiations, up to expiration of the validity period of the proposal.

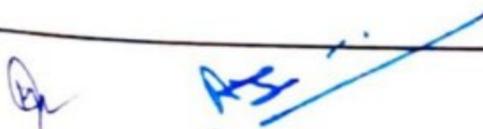
Yours sincerely,

Authorize Signature [In full and initials]

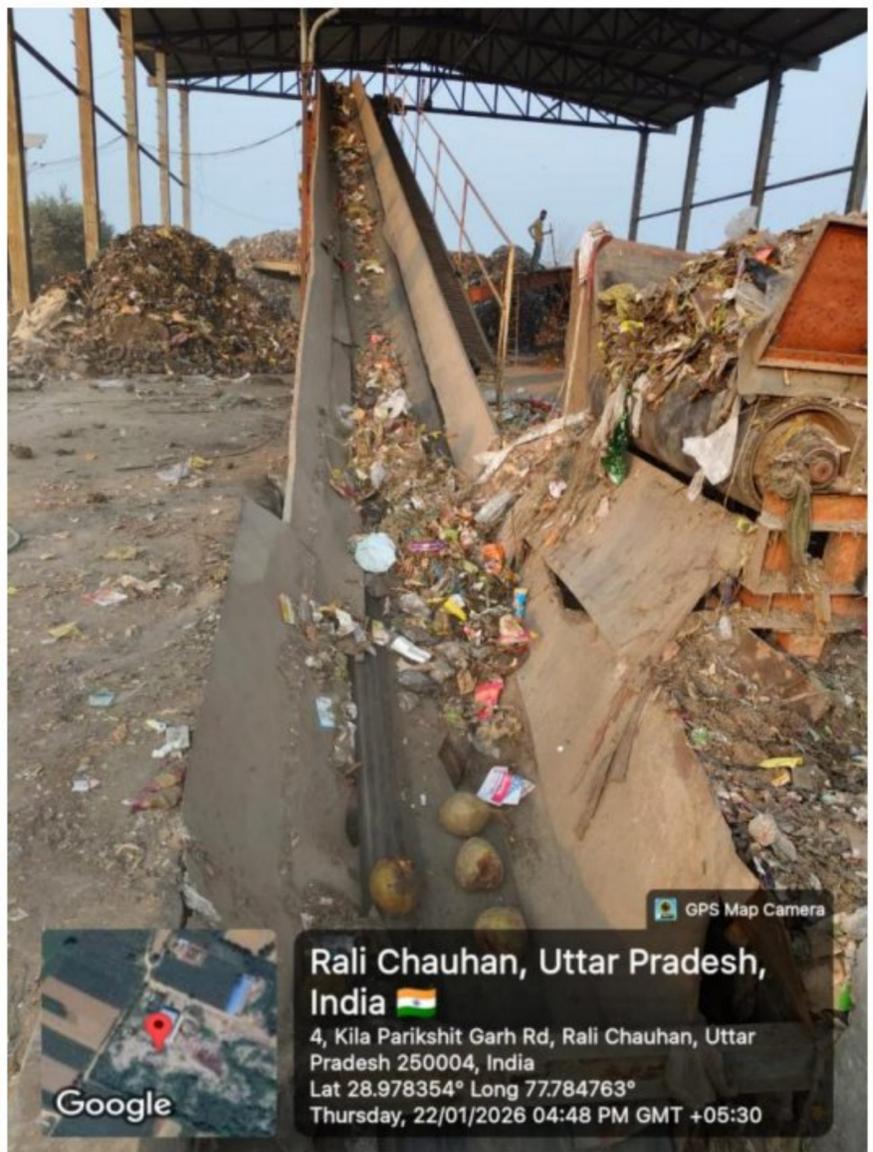
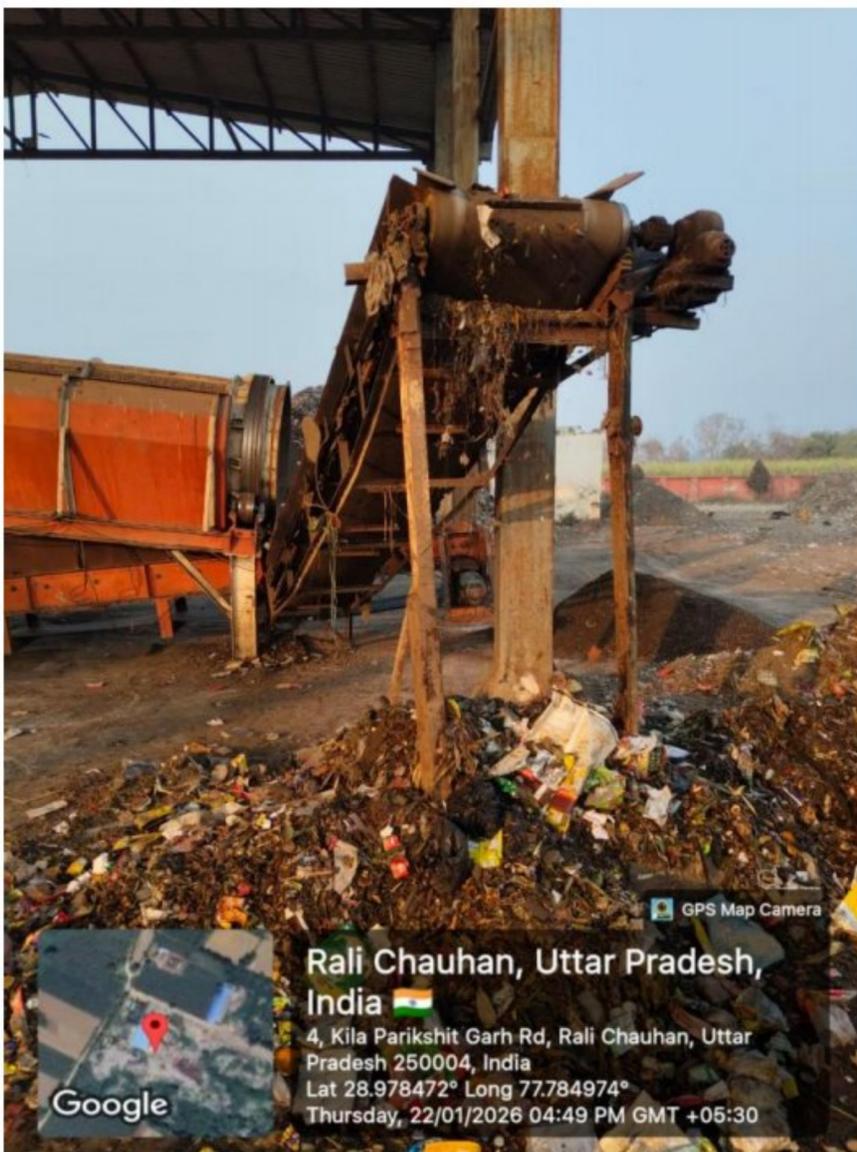
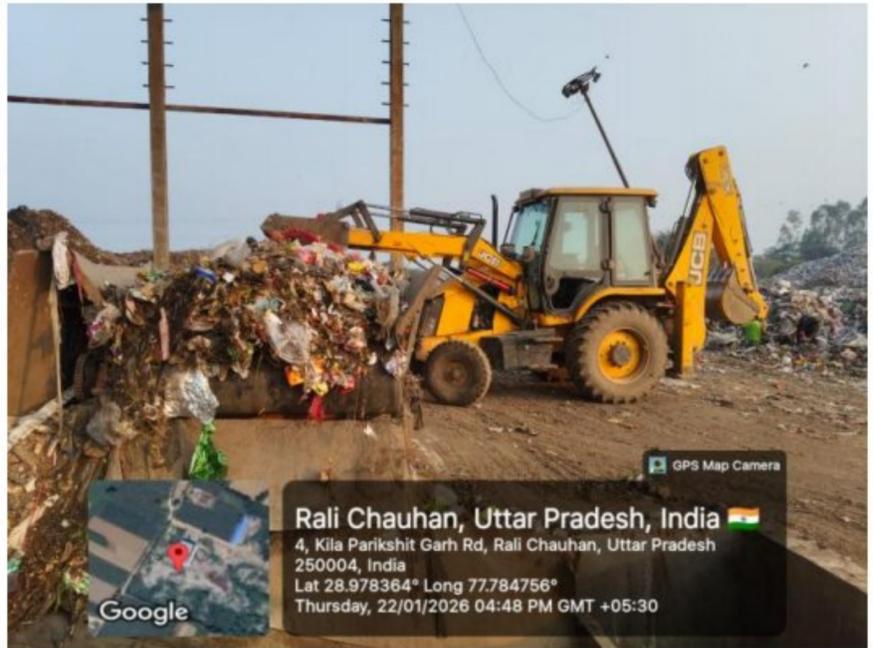
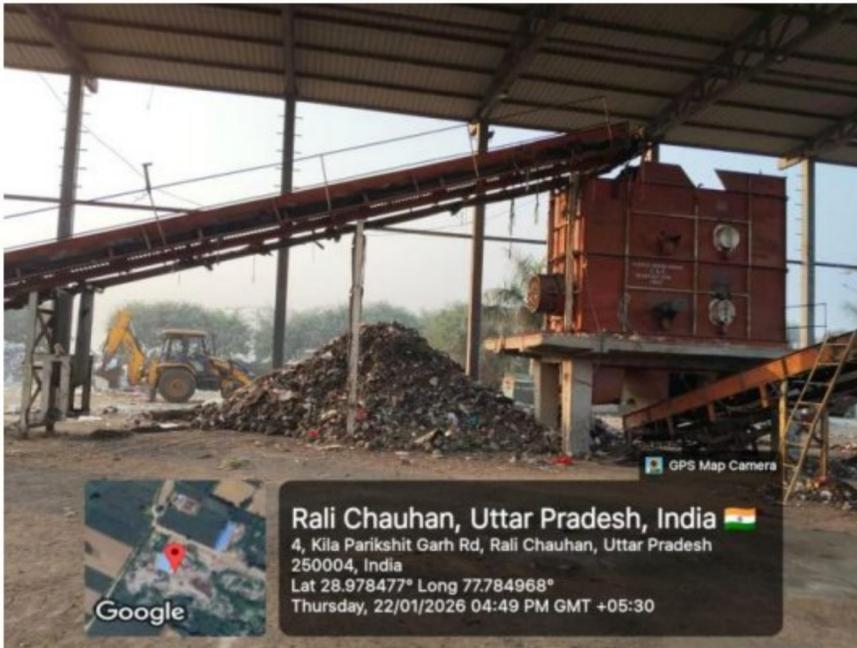
Name and Title of Signatory:

Name of Firm:

Address:



PHOTOGRAPHS OF 300 TPD WASTE PROCESSING PLANT AT GAWRI



WASTE PROCESSING LOG BOOK - GAWARI

DATE	NO. OF TRIPS 2.5MT/ TROLLY	PLANT OPERATIONS		QTY. OF LEGACY WASTE INTAKE	RDF QTY (10-15%)	COMPOST QTY (50-60%)	C&D QTY (4-5%)	INERT QTY (5-10%)	MOISTURE LOSS (15-20%)	SIGNATURE
		DAY SHIFT	NIGHT SHIFT							
01.12.2025	117	145	148	293	48.64	157.51	13.95	20.21	52.18	
02.12.2025	115	144	144	288	47.81	154.82	13.71	19.87	51.29	
03.12.2025	114	139	146	285	47.40	153.47	13.59	19.69	50.84	
04.12.2025	113	141	142	283	46.98	152.13	13.48	19.52	50.40	
05.12.2025	108	137	133	270	44.90	145.40	12.88	18.66	48.17	
06.12.2025	113	139	144	283	46.98	152.13	13.48	19.52	50.40	
07.12.2025	109	137	136	273	45.32	146.74	13.00	18.83	48.61	
08.12.2025	112	141	139	280	46.56	150.78	13.36	19.35	49.95	
09.12.2025	119	139	159	298	49.47	160.20	14.19	20.56	53.07	
10.12.2025	107	137	131	268	44.49	144.05	12.76	18.48	47.72	
11.12.2025	115	137	151	288	47.81	154.82	13.71	19.87	51.29	
12.12.2025	119	141	157	298	49.47	160.20	14.19	20.56	53.07	
13.12.2025	109	139	134	273	45.32	146.74	13.00	18.83	48.61	
14.12.2025	108	139	131	270	44.90	145.40	12.88	18.66	48.17	
15.12.2025	113	141	142	283	46.98	152.13	13.48	19.52	50.40	
16.12.2025	116	139	151	290	48.23	156.17	13.83	20.04	51.74	
17.12.2025	115	137	151	288	47.81	154.82	13.71	19.87	51.29	
18.12.2025	109	137	136	273	45.32	146.74	13.00	18.83	48.61	
19.12.2025	108	141	129	270	44.90	145.40	12.88	18.66	48.17	
20.12.2025	113	139	144	283	46.98	152.13	13.48	19.52	50.40	
21.12.2025	110	137	138	275	45.73	148.09	13.12	19.00	49.06	
22.12.2025	114	139	146	285	47.40	153.47	13.59	19.69	50.84	
23.12.2025	111	141	137	278	46.15	149.43	13.24	19.18	49.51	
24.12.2025	109	139	134	273	45.32	146.74	13.00	18.83	48.61	
25.12.2025	114	137	148	285	47.40	153.47	13.59	19.69	50.84	
26.12.2025	112	137	143	280	46.56	150.78	13.36	19.35	49.95	
27.12.2025	117	141	152	293	48.64	157.51	13.95	20.21	52.18	
28.12.2025	112	139	141	280	46.56	150.78	13.36	19.35	49.95	
29.12.2025	119	137	161	298	49.47	160.20	14.19	20.56	53.07	
30.12.2025	118	137	158	295	49.06	158.86	14.07	20.38	52.63	
31.12.2025	106	139	126	265	44.07	142.70	12.64	18.31	47.28	
TOTAL	3494	4312	4423	8735	1452.63	4703.80	416.66	603.59	1558.32	
AUTHORISED SIGNATORY					16.63	53.85	4.77	6.91	17.84	

AUTHORISED SIGNATORY

For Bijendra Energy & Research

(BIJENDRA ENERGY & RESEARCH -GAWARI)

Pranishat

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नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

WASTE PROCESSING LOG BOOK - GAWARI													Jan-26
DATE	NO. OF TRIPS		PLANT OPERATIONS		QTY. OF LEGACY WASTE INTAKE	RDF QTY (10-15%)	COMPOST QTY (50-60%)	C&D QTY (4-5%)	INERT QTY (5-10%)	MOISTURE LOSS (15-20%)	SIGNATURE		
	2.5MT/ TROLLEY		DAY SHIFT	NIGHT SHIFT									
01.01.2026	110		137	138	275	48.43	146.55	14.03	23.49	42.52			
02.01.2026	112		139	141	280	49.31	149.21	14.28	23.91	43.29			
03.01.2026	111		142	136	278	48.87	147.88	14.15	23.70	42.90			
04.01.2026	107		138	130	268	47.11	142.55	13.64	22.84	41.36			
05.01.2026	117		145	148	293	51.51	155.87	14.92	24.98	45.22			
06.01.2026	104		133	127	260	45.79	138.55	13.26	22.20	40.20			
07.01.2026	113		138	145	283	49.75	150.54	14.41	24.13	43.67			
08.01.2026	115		144	144	288	50.63	153.21	14.66	24.55	44.45			
09.01.2026	113		142	141	283	49.75	150.54	14.41	24.13	43.67			
10.01.2026	116		138	152	290	51.07	154.54	14.79	24.77	44.83			
11.01.2026	119		135	163	298	52.39	158.54	15.17	25.41	45.99			
12.01.2026	114		142	143	285	50.19	151.88	14.54	24.34	44.06			
13.01.2026	108		145	125	270	47.55	143.88	13.77	23.06	41.74			
14.01.2026	103		136	122	258	45.35	137.22	13.13	21.99	39.81			
15.01.2026	111		134	144	278	48.87	147.88	14.15	23.70	42.90			
16.01.2026	115		145	143	288	50.63	153.21	14.66	24.55	44.45			
17.01.2026	110		137	138	275	48.43	146.55	14.03	23.49	42.52			
18.01.2026	118		140	155	295	51.95	157.21	15.05	25.19	45.61			
19.01.2026	113		145	138	283	49.75	150.54	14.41	24.13	43.67			
20.01.2026	110		143	132	275	48.43	146.55	14.03	23.49	42.52			
TOTAL	2239		2798	2800	5598	985.72	2982.91	285.47	478.03	865.37			
						17.61	53.29	5.10	8.54	15.46			
AUTHORISED SIGNATORY													
For Bijendra Energy & Research (BIJENDRA ENERGY & RESEARCH -GAWARI) Proprietor													

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नागर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.: NNM/26/03

Dated: 21-01-2026

Utilization Certificate

This is to certify that the 300 TPD Waste Processing Unit at Gawri Site of Meerut Municipal Corporation is being Operated & Maintained under our supervision. We have successfully processed **22817.50 MT** of Wet Waste from Nov-25 upto 20-Jan-26, as per the following bifurcation:

S.N.	Period	Total	RDF	Compost/ Good Soil	C&D Waste	Inert	Moisture Loss
1	Nov-25	8485.00	1293.11	4721.05	414.92	470.92	1585.00
2	Dec-25	8735.00	1452.63	4703.80	416.66	603.59	1558.32
3	Upto 20-Jan-26	5597.50	985.72	2982.91	285.47	478.03	865.37
Total		22817.50	3731.46	12407.76	1117.05	1552.53	4008.70

Disposal Status of the aforesaid components:

- **RDF:** Out of the **3731.46 MT RDF**, we have disposed ____ MT RDF through various authorized recyclers. *(Receipts Attached)*
- **COMPOST/GOOD-SOIL & INERTS:** For disposal of Compost/Good-Soil & Inert, we have gone into an agreement with **M/s Genesis Agro** and the concerned firm has disposed of **12407.76 MT** Compost/Good Soil by making sellable compost suitable for agricultural use. *(Copies of Agreement & Disposal Certificate Attached)*
- **C&D WASTE:** The processed **1117.05 MT** of C&D Waste is currently available at the project site, which will be provided to Meerut Municipal Corporation for Civil Works as per competent authorities' directions.

Authorized Signatory
For Bijendra Energy & Research

Proprietor
M/s Bijendra Energy & Research

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh
Mobile: 9358403929, email: bijendra.he@gmail.com

Delivery Challan



BIJENDRA ENERGY & RESEARCH

Bijendra Energy and Research

VILLAGE BHOOR BARAL OPP. GYANSTHALI KHASRA NO.463
DELHI ROAD MEERUT

Phone: **9627278787**

Email:

naveen@bijendra.com

GSTIN: **09AGUPS4299M3ZZ**

State: **09-Uttar Pradesh**

Delivery Challan For:

Challan Details:

ARNAV ENTERPRISES

H NO. 27, RAM KUMAR S/O HARI RAM, Unnamed Road,
Jansrvar Aatta Chakkii, C/O KARMEER, MANDORA, SAKOTI
TANDA, Mandora, Meerut, Uttar Pradesh, 250223

GSTIN: **09EYMPR8085J1ZB** State: **09-Uttar Pradesh**

No: **FY25-26/424**

Date: **27/01/2026**

Place Of Supply: **09-Uttar Pradesh**

Ship To:

Transportation Details:

M/s Jainarain Fabtech Limited
Add:- 67,70,72,73,80,85,86 Vill- Ekla, Meerut
GST NO:- 09AADCJ2313B1Z6

Transport Name: **TC
No.5245**
Vehicle Number:
UP14JT9487

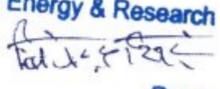
Delivery Date: **REFUSE
DERIVED FUEL From
GAWARI PLANT**

#	Item name	HSN/ SAC	Quantity	Unit	Price/ Unit(₹)	Amount(₹)
1	Process RDF	3825	32670	Kg	₹ 0.00	₹ 0.00
	Total		32670			₹ 0.00

Total : ₹ 0.00

Delivery Challan Amount in Words:

Zero

Bank Details:	Description:	Terms & Conditions:
Name : UCO Bank Account No. : 34440210000281 IFSC code : UCBA0003444 Account holder's name : Bijendra Energy and Research	Municipal Solid Waste Segregated Combustible fraction (RDF)	NOT FOR SALE
Received By:	Delivered By:	For Bijendra Energy and Research:
Name: Comment: Date: Signature:	Name: Comment: Date: Signature:	For Bijendra Energy & Research  Prop. Authorized Signatory



Government of Uttar Pradesh

e-Stamp



Certificate No. : IN-UP32016026025012X
 Certificate Issued Date : 10-May-2025 02:53 PM
 Account Reference : NEWIMPACC (SV)/ up15131204/ MEERUT SADAR/ UP-MEERUT
 Unique Doc. Reference : SUBIN-UPUP1513120463285984147345X
 Purchased by : BIJENDRA ENERGY AND RESEARCH
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : BIJENDRA ENERGY AND RESEARCH
 Second Party : Not Applicable
 Stamp Duty Paid By : BIJENDRA ENERGY AND RESEARCH
 Stamp Duty Amount(Rs.) : 100
 (One Hundred only)



MEMORANDUM OF UNDERSTANDING

Please write or type below this line

This Memorandum of Understanding (MOU) is entered into by and between:

Zenesis Agrosiences & Consulting Pvt Ltd and Bijendra energy and Research

A. Purpose. The purpose of this MOU is to ensure a long term, transparent and collaborative relationship between both the parties and work in joint venture model for sales of city compost and other organic product .

B. Roles and Responsibilities.

ZENESIS AGRO

Responsibility/Activity
Strength the brand value
Targeting specific consumer trends by broadening our horizons
Developing business model .
All the supplies Related to Organic inputs and Agricultural Inputs

Handwritten signature

Handwritten signature

Mandatory Alert:

The authenticity of the e-Stamp certificate should be verified at www.e-stamp.com or using e-Stamp Mobile App of Stock Holding Corporation of India. Any discrepancy in the details of the Certificate and as available on the website / Mobile App renders it invalid. The stamp is bearing the legitimacy over the users of the certificate. In case of any discrepancy please inform the Competent Authority.

E Stamp No – IN-UP32916026625912X

Creating top of mind consumer awareness
 Contribution of staff time, sales support
 Government Linking, Paperwork
 Contribution of materials, delivery of program services
 Provision of training and staff expertise
Bijendra energy

Responsibility/Activity
Financial assistance for packing materials in required assistance
Travel and Touring arrangements for sales staff
Production and Processing of the products

C. Reporting Requirements. From Zenesis Mr. Alok Pandey will be responsible for collecting, collating and submitting data as per the project target outputs and outcomes.

And From Bijendra energy and Research look after the same.

D. Timeframe.

This MOU will commence on 10 MAY 2025

PROFIT

1:-40% -ZACPL

2:-60%- Bijendra Energy And Research

F. Confidentiality.

In order to ensure the safety of clients, all parties to the Memorandum of Understanding agree to adhere to the confidentiality expectations as outlined in the Grant Agreement.

The designated lead agency accepts full responsibility for the performance of the collaborative organizations/agencies.

G. All others organic products manufactured by ZACPL We can also sale same market

PROFIT:-

1:-60% -ZACPL

2:-40%- Bijendra Energy And Research

The MOU must be signed by all partners. Signatories must be officially authorized to sign on behalf of the agency and include title and agency name.

(Handwritten signature)

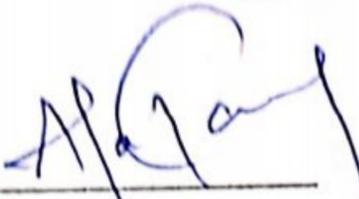
(Handwritten signature with number 2)

E Stamp No - IN-UP32916026625912X

Zeneca Agro

Authorized Official: _____

Signature



Alok PANDAY (Co-founder)
Printed Name and Title

Address: _____

Vandana Building Cannought Place

Telephone(s): _____

E-Mail Address: _____

Alok2088@gmail.com



BIJENDRA ENERGY AND RESEARCH

For Bijendra Energy & Research

Proprietor

Authorized Official: _____

Signature

Printed Name and Title

E-Mail Address: bijendra.he@gmail.com

Address: K.NO-463 Vill. BHOONBAHAL Partapurh Delhi Road meerut

Telephone(s): 9358403929, 9557744207



ZENESIS AGRO

983

Date: 20.01.2026

Bio-Soil Handover Certificate

This is to certify that We, **Zenesis AgroScience and Consulting Pvt. Ltd.**, Kirti Nagar, New Delhi & **Bijendra Energy & Research**, Partapur, Delhi Road, Meerut have signed an Memorandum of Understanding (MoU) on 10.05.2025 for Sale of Compost and Other Organic Products. We have received total **12407.76 MT** of Good Soil & Approx. **1400 MT** Inert from Nov, 2025 upto 20th Jan, 2026 for production of sellable compost suitable for agricultural use.

We are dedicatively working towards end disposal of the same.

For **Zenesis Agroscience and Consulting Pvt. Ltd.**



Authorized Signatory

ZENESIS AGROSCIENCE AND CONSULTING PVT. LTD.

Address

B-158, 2nd Floor,
Mansarowar Garden,
Kirti Ngar, New Delhi-110015

Phone

+911141552589

E-mail

info@zenesisagro.com

Website

www.zenesisagro.com

BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.: NNM/26/04

Dated: 21-01-2026

Leachate Collection Logbook from Gawri Plant

Month : November, 2025

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	11/4/2025	UP15 AG 0534	550
2	11/12/2025	UP15 ET 7417	500
3	11/18/2025	UP15 AG 0534	550
4	11/25/2025	UP15 ET 7417	570
Total			2170

Authorized Signatory
For Bijendra Energy & Research
[Signature]
Proprietor

M/s Bijendra Energy & Research

[Signature]
नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh
Mobile: 9358403929, email: bijendra.he@gmail.com

BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.: NNM/26/05

Dated: 21-01-2026

Leachate Collection Logbook from Gawri Plant

Month : December, 2025

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	12/1/2025	UP15 ET 7417	580
2	12/6/2025	UP15 AG 0534	700
3	12/11/2025	UP15 AG 0534	630
4	12/20/2025	UP15 ET 7417	610
5	12/27/2025	UP15 AG 0534	650
Total			3170

Authorized Signatory
For Bijendra Energy & Research
[Signature]
Proprietor

M/s Bijendra Energy & Research

[Signature]
नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh
Mobile: 9358403929, email: bijendra.he@gmail.com

BIJENDRA ENERGY & RESEARCH

Researcher & Manufacturer of:

Producer Gas Generators, Biomass Gasifiers, Municipal Solid Waste Gasifiers, Electrostatic Precipitator, Gasification based Powerplants, Alternators from 2000kVA to 20,000kVA, Gas Turbine Gensets, Steam Turbine Gensets, Combined cycle Powerplants.

Ref.: NNM/26/06

Dated: 21-01-2026

Leachate Collection Logbook from Gawri Plant

Month : January, 2026

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	1/3/2026	UP15 ET 7417	590
2	1/9/2026	UP15 ET 7417	600
3	1/19/2026	UP15 AG 0534	710
Total			1900

Authorized Signatory

For Bijendra Energy & Research

M/s Bijendra Energy & Research

Proprietor

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Address: Khasra no.463, near vill. Bhoorbaral, Delhi Road, Meerut, Uttar Pradesh
Mobile: 9358403929, email: bijendra.he@gmail.com

Leachate Collection Logbook from Gawri Plant

Month : November, 2025

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	04-11-2025	UP15 AG 0534	550
2	12-11-2025	UP15 ET 7417	500
3	18-11-2025	UP15 AG 0534	550
4	25-11-2025	UP15 ET 7417	570
Total			2170

Received for treatment at STP Kanwalpur

VA Tech Wabag Ltd.
Security Material In
 Date

S. No.
 Signature *[Signature]*

[Signature]

[Signature]
 नगर स्वास्थ्य अधिकारी
 नगर निगम, मेरठ

Leachate Collection Logbook from Gawri Plant

Month : December, 2025

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	01-12-2025	UP15 ET 7417	580
2	06-12-2025	UP15 AG 0534	700
3	11-12-2025	UP15 AG 0534	630
4	20-12-2025	UP15 ET 7417	610
5	27-12-2025	UP15 AG 0534	650
Total			3170

Received for Treatment at STP Kamalpur

VA Tech Wabag Ltd.
Security Material In

Date

S. No.

Signature *Okarner*

Q

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नगर स्वास्थ्य अधिकारी
नगाप निगाप, मेरठ

Leachate Collection Logbook from Gawri Plant

Month : January, 2026

S.N.	Date	Vehicle No.	Qty. of Collected Leachate (Approx.) (in Litres)
1	03-01-2026	UP15 ET 7417	590
2	09-01-2026	UP15 ET 7417	600
3	19-01-2026	UP15 AG 0534	710
Total			1900

Received for Treatment at STP Kenwalpur

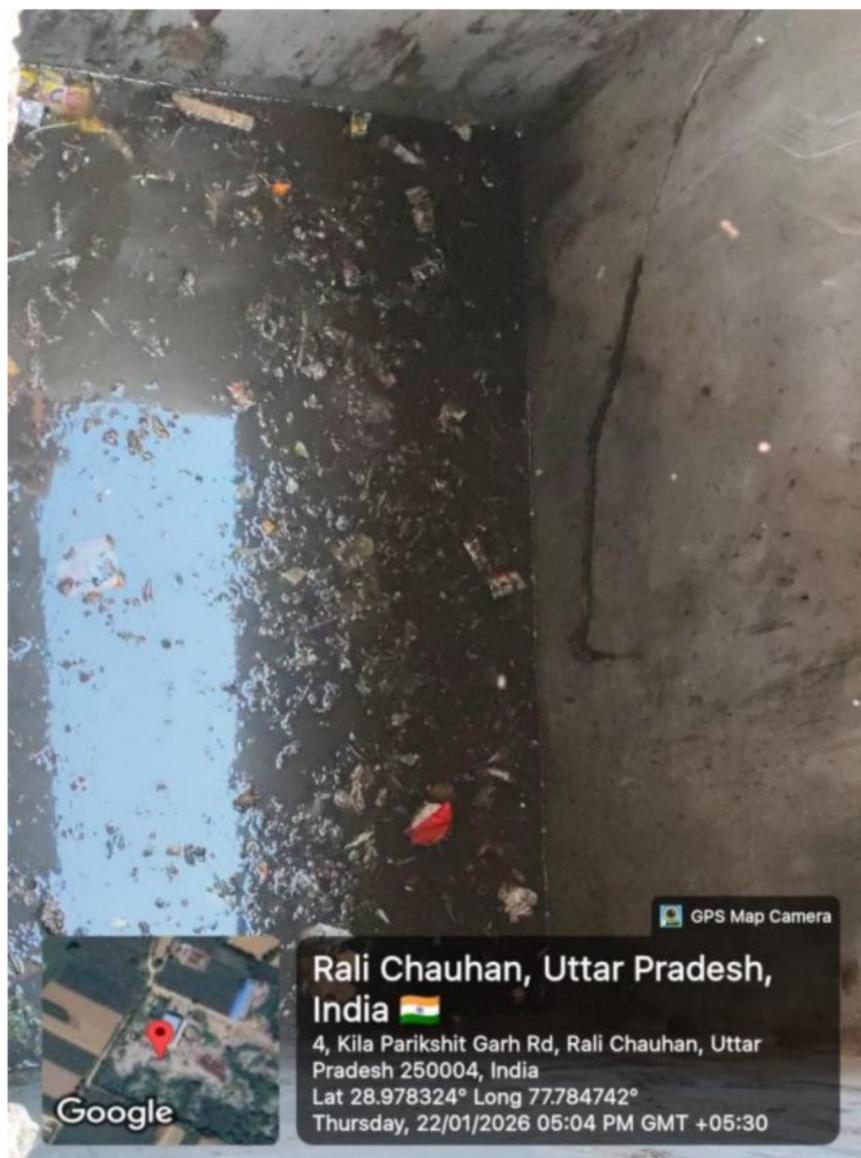
VA Tech Wabag Ltd:
Security Material In
 Date :
 S. No.
 Signature *Okema*

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नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

LEACHATE COLLECTION AT GAWRI SITE



LEACHATE TANK AVAILABLE AT GAWRI SITE

KRISHNATRI ASSOCIATES

HS NO- 308/3 AMINAGAR MAIN MARKET, BHOOD BARAL, MEERUT (UP) PIN-250103
E-Mail Address: krashnatriassociates@gmail.com

Ref No.....23/26

Date 28/01/26

To,
Municipal Commissioner,
Meerut Municipal Corporation.

Subject: Submission of Drone Survey Report of Gawri Site for quantification of existing waste available at site.

Respected Sir,

We hereby are writing this to submit the Drone Survey Report of Gawri Site for quantification of existing waste accumulated at the site, as per MMC's direction. Qty. of Existing waste at Gawri Site is given as follows:

S.N.	Section	Volume (Cum)	Density (MT/cum)	Qty. (MT)	Remarks
1	Section-1	9341.14	1.00	9341.14	Page 1-3
2	Section-2	3805.52	1.00	3805.52	Page 4-5
3	Section-3	38219.84	1.00	38219.84	Page 6-10
	Total	51366.50	1.00	51366.50	10 Pages

Note: Density is taken as 1.00 MT/cum as per Para 5, Page 29 of Toolkit for Legacy Waste Management & Dumpsite Remediation in India by Centre for Science & Environment, New Delhi. (Copy Attached)

We hereby submitting copies of Section-wise Quantity & Area Sheet.

We kindly request you to acknowledge & accept the same.

Thanking You.

For KRISHNATRI ASSOCIATES
For KRASHNATRI ASSOCIATES

Authorized Signatory

Rudresh Kumar
Proprietor

AS
नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

GAWRI SITE QUANTITY SHEET - SECTION 1

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
1	102.608,102.646,102.771	102.675	48.035	100.000	48.035	2.675	48.035	128.494
2	102.646,101.928,102.202,102.771	102.387	100.000	100.000	100.000	2.387	100.000	238.700
3	101.928,100.889,101.596,102.202	101.654	100.000	100.000	100.000	1.654	100.000	165.400
4	100.889,101.012,101.76,101.596	101.314	100.000	100.000	100.000	1.314	100.000	131.400
5	101.012,102.184,101.65,101.771,101.771,101.76	101.691	89.553	100.000	89.553	1.691	89.553	151.434
6	102.184,102.594,102.314,102.378,101.65,101.65	102.128	27.459	100.000	27.459	2.128	27.459	58.433
7	102.594,102.623,101.851,102.314,102.314	102.339	28.102	100.000	28.102	2.339	28.102	65.731
8	102.623,102.499,101.701,101.851,101.851	102.105	44.476	100.000	44.476	2.105	44.476	93.622
9	102.499,102.86,101.701	102.353	26.332	100.000	26.332	2.353	26.332	61.959
10	102.473,102.331,102.662,102.473	102.485	5.274	100.000	5.274	2.485	5.274	13.106
11	102.331,101.842,102.646,102.608,102.662,102.662	102.458	99.559	100.000	99.559	2.458	99.559	244.716
12	101.842,100.777,101.928,102.646	101.798	100.000	100.000	100.000	1.798	100.000	179.800
13	100.777,100.835,100.889,101.928	101.107	100.000	100.000	100.000	1.107	100.000	110.700
14	100.835,100.646,101.012,100.889	100.846	100.000	100.000	100.000	0.846	100.000	84.600
15	100.646,102.004,102.184,101.012	101.462	100.000	100.000	100.000	1.462	100.000	146.200
16	102.004,103.816,102.594,102.184	102.650	100.000	100.000	100.000	2.650	100.000	265.000
17	103.816,103.131,102.623,102.594	103.041	100.000	100.000	100.000	3.041	100.000	304.100
18	103.131,102.554,102.499,102.623	102.702	100.000	100.000	100.000	2.702	100.000	270.200
19	102.554,102.975,102.86,102.499	102.722	100.000	100.000	100.000	2.722	100.000	272.200
20	101.128,101.137,102.331,102.473,102.378,101.128	101.763	12.459	100.000	12.459	1.763	12.459	21.965
21	101.137,101.226,101.842,102.331	101.634	100.000	100.000	100.000	1.634	100.000	163.400
22	101.226,101.001,100.777,101.842	101.212	100.000	100.000	100.000	1.212	100.000	121.200
23	101.001,101.725,100.835,100.777	101.085	100.000	100.000	100.000	1.085	100.000	108.500
24	101.725,102.019,100.646,100.835	101.306	100.000	100.000	100.000	1.306	100.000	130.600
25	102.019,102.29,102.004,100.646	101.740	100.000	100.000	100.000	1.740	100.000	174.000
26	102.29,103.764,103.816,102.004	102.968	100.000	100.000	100.000	2.968	100.000	296.800
27	103.764,101.872,103.131,103.816	103.146	100.000	100.000	100.000	3.146	100.000	314.600
28	101.872,103.249,102.554,103.131	102.701	100.000	100.000	100.000	2.701	100.000	270.100
29	103.249,101.882,102.975,102.554	102.665	100.000	100.000	100.000	2.665	100.000	266.500
30	101.213,101.059,101.137,101.128,101.068,101.213	101.136	15.656	100.000	15.656	1.136	15.656	17.785
31	101.059,100.684,101.226,101.137	101.026	100.000	100.000	100.000	1.026	100.000	102.600
32	100.684,100.292,101.001,101.226	100.801	100.000	100.000	100.000	0.801	100.000	80.100
33	100.292,100.971,101.725,101.001	100.997	100.000	100.000	100.000	0.997	100.000	99.700
34	100.971,102.04,102.019,101.725	101.689	100.000	100.000	100.000	1.689	100.000	168.900
35	102.04,101.747,102.29,102.019	102.024	100.000	100.000	100.000	2.024	100.000	202.400
36	101.747,101.711,103.764,102.29	102.378	100.000	100.000	100.000	2.378	100.000	237.800
37	101.711,102.379,101.872,103.764	102.432	100.000	100.000	100.000	2.432	100.000	243.200

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नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

FOOTPRINT ASSOCIATES

Rudresh Kumar
Proprietor

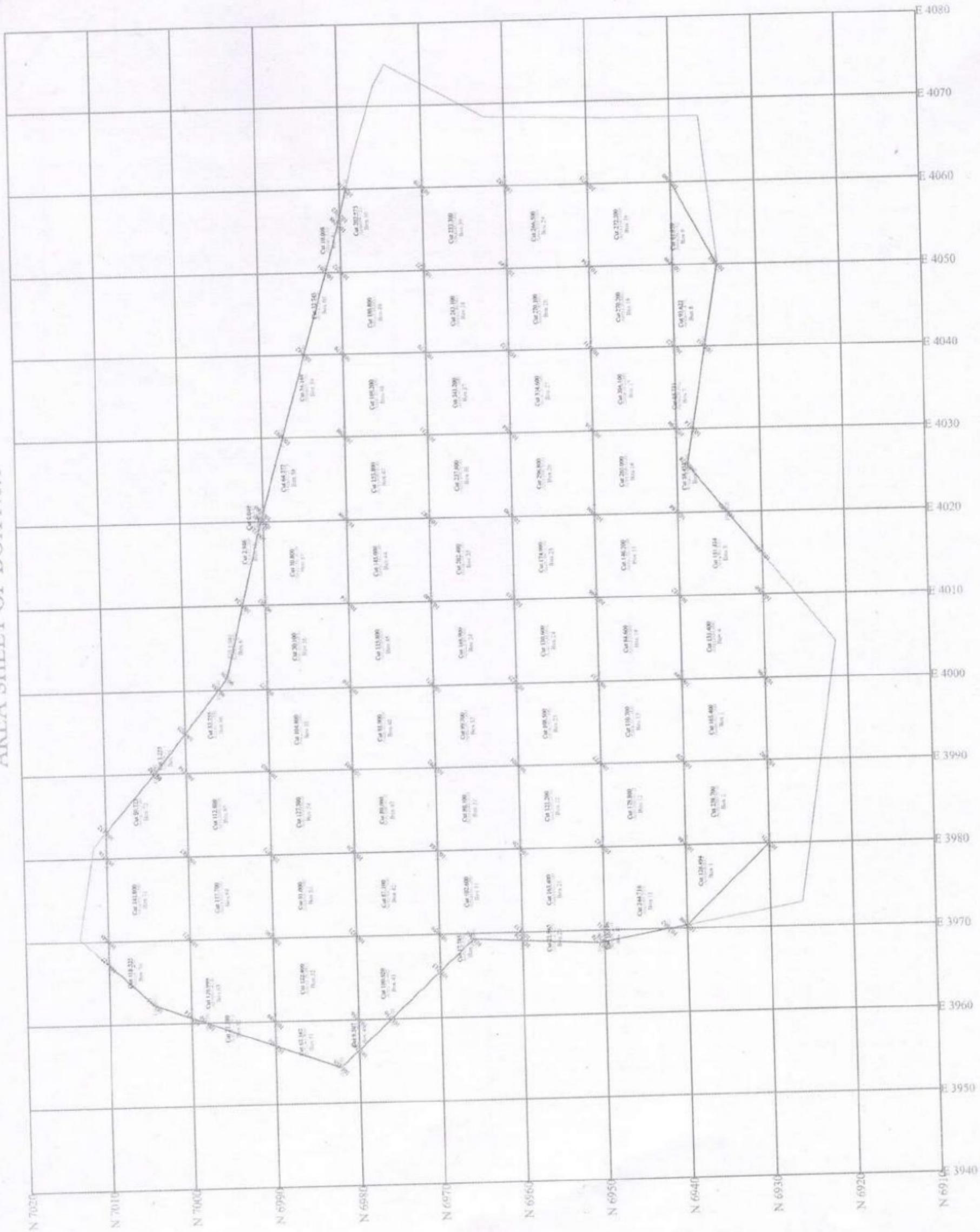
Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
38	102.379,102.222,103.249,101.872	102.431	100.000	100.000	100.000	2.431	100.000	243.100
39	102.222,101.979,101.882,103.249	102.333	100.000	100.000	100.000	2.333	100.000	233.300
40	101.26,101.356,101.356,101.26	101.308	7.268	100.000	7.268	1.308	7.268	9.507
41	101.356,100.921,101.059,101.213,101.356,101.356	101.210	83.405	100.000	83.405	1.210	83.405	100.920
42	100.921,100.82,100.684,101.059	100.871	100.000	100.000	100.000	0.871	100.000	87.100
43	100.82,101.405,100.292,100.684	100.800	100.000	100.000	100.000	0.800	100.000	80.000
44	101.405,101.01,100.971,100.292	100.919	100.000	100.000	100.000	0.919	100.000	91.900
45	101.01,100.614,102.04,100.971	101.158	100.000	100.000	100.000	1.158	100.000	115.800
46	100.614,101.398,101.747,102.04	101.450	100.000	100.000	100.000	1.450	100.000	145.000
47	101.398,101.298,101.711,101.747	101.538	100.000	100.000	100.000	1.538	100.000	153.800
48	101.298,101.379,102.379,101.711	101.692	100.000	100.000	100.000	1.692	100.000	169.200
49	101.379,101.252,102.222,102.379	101.808	100.000	100.000	100.000	1.808	100.000	180.800
50	101.252,102.012,102.418,102.418,101.979,102.222	102.050	98.816	100.000	98.816	2.050	98.816	202.573
51	101.561,101.689,101.356,101.26,101.105,101.561	101.422	43.869	100.000	43.869	1.422	43.869	62.382
52	101.689,100.93,100.921,101.356	101.224	100.000	100.000	100.000	1.224	100.000	122.400
53	100.93,100.971,100.82,100.921	100.910	100.000	100.000	100.000	0.910	100.000	91.000
54	100.971,101.903,101.405,100.82	101.275	100.000	100.000	100.000	1.275	100.000	127.500
55	101.903,99.877,101.01,101.405	101.048	100.000	100.000	100.000	1.048	100.000	104.800
56	99.877,99.703,100.614,101.01	100.301	100.000	100.000	100.000	0.301	100.000	30.100
57	99.703,100.316,101.398,100.614	100.508	100.000	100.000	100.000	0.508	100.000	50.800
58	100.316,100.36,100.493,100.493,101.298,101.398	100.726	88.673	100.000	88.673	0.726	88.673	64.377
59	100.642,101.379,101.298,100.493,100.642	100.891	60.796	100.000	60.796	0.891	60.796	54.169
60	100.861,101.252,101.379,100.642,100.861	100.999	32.776	100.000	32.776	0.999	32.776	32.743
61	102.012,101.252,100.861,101.798,102.012	101.587	6.306	100.000	6.306	1.587	6.306	10.008
62	101.95,101.689,101.561,101.95	101.788	11.963	100.000	11.963	1.788	11.963	21.390
63	101.914,101.921,100.93,101.689,101.95,101.914	101.720	99.418	100.000	99.418	1.720	99.418	170.999
64	101.921,100.887,100.971,100.93	101.177	100.000	100.000	100.000	1.177	100.000	117.700
65	100.887,100.754,101.903,100.971	101.128	100.000	100.000	100.000	1.128	100.000	112.800
66	100.754,100.025,99.856,99.856,99.877,101.903	100.378	89.300	100.000	89.300	0.378	89.300	33.755
67	100.124,99.703,99.877,99.856,99.856,100.124	99.923	39.602	100.000	39.602	0.077	39.602	3.049
68	100.345,100.316,99.703,100.124,100.324,100.345	100.193	15.266	100.000	15.266	0.193	15.266	2.946
69	100.36,100.316,100.345,100.36	100.345	0.142	100.000	0.142	0.345	0.142	0.049
70	101.622,101.648,101.921,101.914,101.815,101.622	101.757	67.459	100.000	67.459	1.757	67.459	118.525
71	101.648,101.216,100.887,101.921	101.418	100.000	100.000	100.000	1.418	100.000	141.800
72	101.216,101.152,99.93,99.93,100.754,100.887	100.645	78.640	100.000	78.640	0.645	78.640	50.723
73	100.025,100.754,99.93,99.932,100.025	100.133	9.213	100.000	9.213	0.133	9.213	1.225
							Total Qty	9341.14

FOR KRASHNATRI ASSOCIATES

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor

AREA SHEET OF BOX NO.1



Handwritten mark resembling a stylized 'G' or '9'.

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

For KRASHNATRI ASSOCIATES

Rudresh Kumar
Proprietor

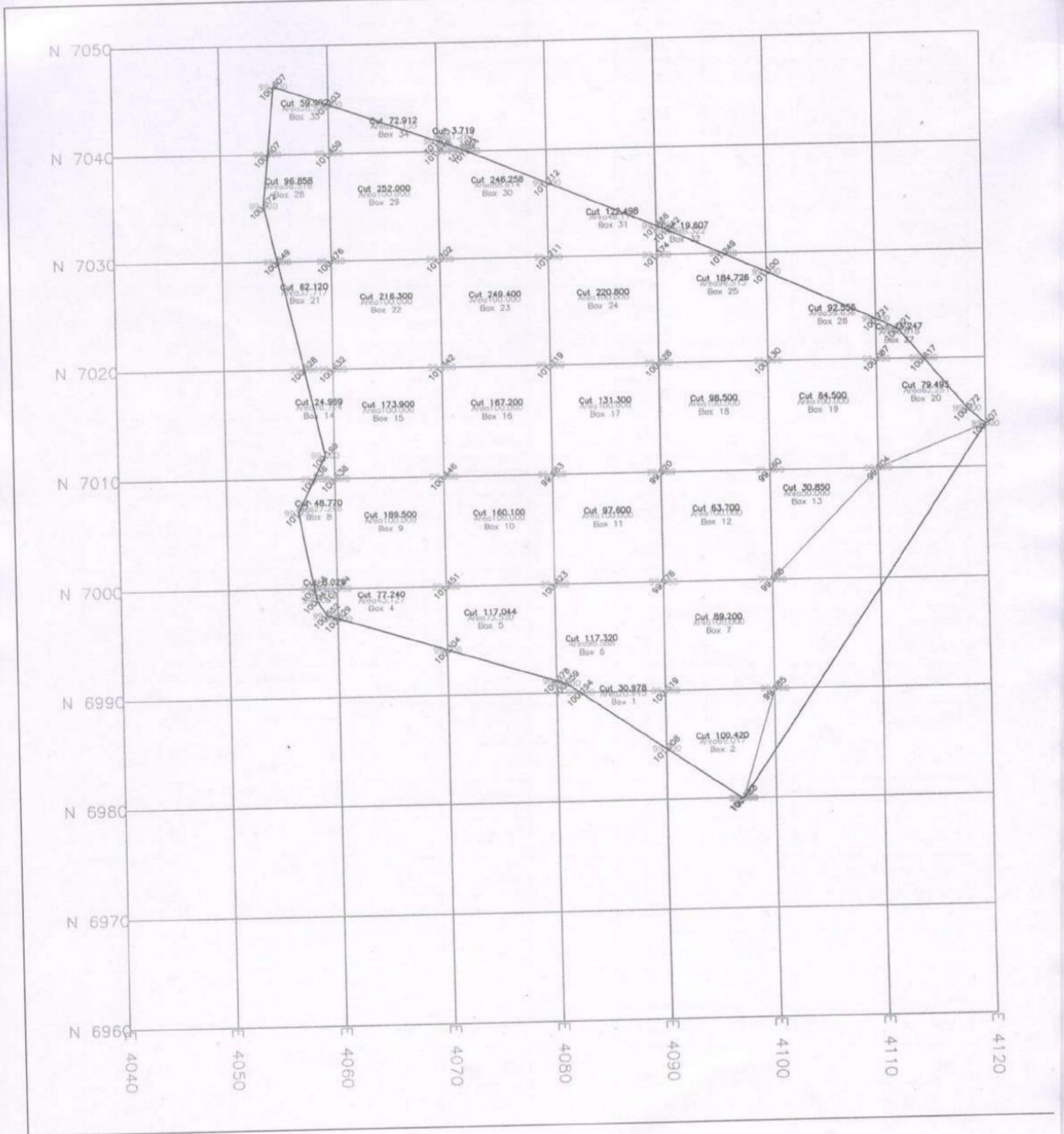
GAWRI SITE QUANTITY SHEET - SECTION 2

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
1	100.194,100.519,101.008,100.194	100.479	20.945	99.000	20.945	1.479	20.945	30.978
2	100.519,99.785,100.463,100.477,100.477,101.008	100.455	69.017	99.000	69.017	1.455	69.017	100.420
3	100.955,101.144,100.529,100.552,100.944,100.955	100.847	4.347	99.000	4.347	1.847	4.347	8.029
4	101.144,101.451,100.304,100.529,100.529	100.791	43.127	99.000	43.127	1.791	43.127	77.240
5	101.451,100.823,100.078,100.304,100.304	100.592	73.520	99.000	73.520	1.592	73.520	117.044
6	100.823,99.578,100.519,100.194,100.059,100.078,100.078	100.190	98.588	99.000	98.588	1.190	98.588	117.320
7	99.578,99.688,99.785,100.519	99.892	100.000	99.000	100.000	0.892	100.000	89.200
8	100.536,100.538,101.144,100.955,101.031,100.536	100.790	27.246	99.000	27.246	1.790	27.246	48.770
9	100.538,100.446,101.451,101.144	100.895	100.000	99.000	100.000	1.895	100.000	189.500
10	100.446,99.683,100.823,101.451	100.601	100.000	99.000	100.000	1.601	100.000	160.100
11	99.683,99.82,99.578,100.823	99.976	100.000	99.000	100.000	0.976	100.000	97.600
12	99.82,99.46,99.688,99.578	99.637	100.000	99.000	100.000	0.637	100.000	63.700
13	99.46,99.704,99.688	99.617	50.000	99.000	50.000	0.617	50.000	30.850
14	100.528,100.632,100.538,100.536,100.199,100.528	100.493	16.724	99.000	16.724	1.493	16.724	24.969
15	100.632,101.342,100.446,100.538	100.739	100.000	99.000	100.000	1.739	100.000	173.900
16	101.342,101.219,99.683,100.446	100.672	100.000	99.000	100.000	1.672	100.000	167.200
17	101.219,100.528,99.82,99.683	100.313	100.000	99.000	100.000	1.313	100.000	131.300
18	100.528,100.13,99.46,99.82	99.985	100.000	99.000	100.000	0.985	100.000	98.500
19	100.13,100.087,99.704,99.46	99.845	100.000	99.000	100.000	0.845	100.000	84.500
20	100.087,100.617,100.572,100.407,99.704	100.277	62.251	99.000	62.251	1.277	62.251	79.495
21	100.549,100.976,100.632,100.528,100.549	100.647	37.717	99.000	37.717	1.647	37.717	62.120
22	100.976,101.702,101.342,100.632	101.163	100.000	99.000	100.000	2.163	100.000	216.300
23	101.702,101.711,101.219,101.342	101.494	100.000	99.000	100.000	2.494	100.000	249.400
24	101.711,101.374,100.528,101.219	101.208	100.000	99.000	100.000	2.208	100.000	220.800
25	101.374,101.249,101.1,101.1,100.13,100.528	100.914	96.513	99.000	96.513	1.914	96.513	184.726
26	100.721,100.087,100.13,100.1,100.721	100.552	59.636	99.000	59.636	1.552	59.636	92.555
27	100.617,100.087,100.721,100.721,100.617	100.553	9.818	99.000	9.818	1.553	9.818	15.247
28	100.607,101.459,100.976,100.549,100.072,100.607	100.712	56.576	99.000	56.576	1.712	56.576	96.858
29	101.459,101.944,101.702,100.976	101.520	100.000	99.000	100.000	2.520	100.000	252.000
30	101.944,101.894,101.712,101.712,101.711,101.702	101.779	88.614	99.000	88.614	2.779	88.614	246.258
31	101.466,101.374,101.711,101.712,101.466	101.546	48.114	99.000	48.114	2.546	48.114	122.498
32	101.249,101.374,101.466,101.442,101.249	101.356	8.322	99.000	8.322	2.356	8.322	19.607
33	101.403,101.459,100.607,100.607,101.403	101.096	28.579	99.000	28.579	2.096	28.579	59.902
34	101.813,101.944,101.459,101.403,101.813	101.687	27.135	99.000	27.135	2.687	27.135	72.912
35	101.894,101.944,101.813,101.904,101.894	101.890	1.287	99.000	1.287	2.890	1.287	3.719
							Total Qty	3805.52

For KRASHNATRI ASSOCIATES

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor



For KRASHNATRI ASSOCIATES

G

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor

GAWRI SITE QUANTITY SHEET - SECTION 3

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
1	100.874, 100.898, 100.815, 100.874	100.865	2.257	96.000	2.257	4.865	2.257	10.980
2	100.898, 100.79, 100.645, 100.645, 100.645, 100.639, 100.815	100.725	40.660	96.000	40.660	4.725	40.660	192.119
3	100.79, 100.605, 100.579, 100.582, 100.579, 100.645	100.630	62.640	96.000	62.640	4.630	62.640	290.023
4	100.605, 100.343, 100.248, 100.26, 100.579, 100.579	100.436	62.651	96.000	62.651	4.436	62.651	277.920
5	100.343, 99.837, 99.802, 100.248, 100.248	100.095	53.214	96.000	53.214	4.095	53.214	217.911
6	99.837, 99.716, 99.442, 99.802, 99.802	99.720	35.704	96.000	35.704	3.720	35.704	132.819
7	99.716, 100.114, 100.126, 99.442, 99.442	99.768	18.195	96.000	18.195	3.768	18.195	68.559
8	100.114, 100.019, 100.126, 100.126	100.096	2.545	96.000	2.545	4.096	2.545	10.424
9	99.716, 99.919, 99.832, 99.716	99.796	23.893	96.000	23.893	3.796	23.893	90.698
10	99.919, 100.877, 100.898, 100.874, 99.709, 99.832, 99.832	100.277	87.248	96.000	87.248	4.277	87.248	373.160
11	100.877, 100.41, 100.79, 100.898	100.744	100.000	96.000	100.000	4.744	100.000	474.400
12	100.41, 99.397, 100.605, 100.79	100.301	100.000	96.000	100.000	4.301	100.000	430.100
13	99.397, 98.919, 100.343, 100.605	99.816	100.000	96.000	100.000	3.816	100.000	381.600
14	98.919, 99.372, 99.837, 100.343	99.618	100.000	96.000	100.000	3.618	100.000	361.800
15	99.372, 98.97, 99.716, 99.837	99.474	100.000	96.000	100.000	3.474	100.000	347.400
16	98.97, 98.539, 100.114, 99.716	99.335	100.000	96.000	100.000	3.335	100.000	333.500
17	98.539, 99.755, 98.847, 100.019, 100.019, 100.114	99.549	98.141	96.000	98.141	3.549	98.141	348.302
18	99.755, 100.343, 98.847	99.648	45.965	96.000	45.965	3.648	45.965	167.680
19	99.574, 99.55, 99.458, 99.574	99.539	0.045	96.000	0.045	3.539	0.045	0.159
20	99.55, 98.264, 99.383, 99.458, 99.458	99.223	42.408	96.000	42.408	3.223	42.408	136.681
21	98.264, 97.837, 99.919, 99.716, 99.383, 99.383	99.084	97.995	96.000	97.995	3.084	97.995	302.217
22	97.837, 98.244, 100.877, 99.919	99.219	100.000	96.000	100.000	3.219	100.000	321.900
23	98.244, 98.723, 100.41, 100.877	99.564	100.000	96.000	100.000	3.564	100.000	356.400
24	98.723, 97.67, 99.397, 100.41	99.050	100.000	96.000	100.000	3.050	100.000	305.000
25	97.67, 98.599, 98.919, 99.397	98.646	100.000	96.000	100.000	2.646	100.000	264.600
26	98.599, 99.416, 99.372, 98.919	99.076	100.000	96.000	100.000	3.076	100.000	307.600
27	99.416, 98.777, 98.97, 99.372	99.134	100.000	96.000	100.000	3.134	100.000	313.400
28	98.777, 98.648, 98.539, 98.919	98.733	100.000	96.000	100.000	2.733	100.000	273.300
29	98.648, 99.848, 99.755, 98.539	99.198	100.000	96.000	100.000	3.198	100.000	319.800
30	99.848, 100.57, 100.343, 99.755	100.129	100.000	96.000	100.000	4.129	100.000	412.900
31	100.719, 100.625, 99.55, 99.574, 99.574, 100.719	100.127	16.553	96.000	16.553	4.127	16.553	68.314
32	100.625, 99.899, 98.264, 99.55	99.585	100.000	96.000	100.000	3.585	100.000	358.500
33	99.899, 99.158, 97.837, 98.264	98.789	100.000	96.000	100.000	2.789	100.000	278.900
34	99.158, 97.144, 98.244, 97.837	98.096	100.000	96.000	100.000	2.096	100.000	209.600

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
35	97.144,96.853,98.723,98.244	97.741	100.000	96.000	100.000	1.741	100.000	174.100
36	96.853,98.181,97.67,98.723	97.857	100.000	96.000	100.000	1.857	100.000	185.700
37	98.181,98.792,98.599,97.67	98.311	100.000	96.000	100.000	2.311	100.000	231.100
38	98.792,100.043,99.416,98.599	99.212	100.000	96.000	100.000	3.212	100.000	321.200
39	100.043,99.137,98.777,99.416	99.343	100.000	96.000	100.000	3.343	100.000	334.300
40	99.137,99.529,98.648,98.777	99.023	100.000	96.000	100.000	3.023	100.000	302.300
41	99.529,99.676,99.848,98.648	99.425	100.000	96.000	100.000	3.425	100.000	342.500
42	99.676,100.318,100.57,99.848	100.103	100.000	96.000	100.000	4.103	100.000	410.300
43	100.318,100.751,100.57	100.546	35.715	96.000	35.715	4.546	35.715	162.360
44	100.747,100.625,100.719,100.747	100.710	0.431	96.000	0.431	4.710	0.431	2.030
45	100.599,100.646,99.899,100.625,100.747,100.599	100.519	89.974	96.000	89.974	4.519	89.974	406.593
46	100.646,100.641,99.158,99.899	100.086	100.000	96.000	100.000	4.086	100.000	408.600
47	100.641,98.676,97.144,99.158	98.905	100.000	96.000	100.000	2.905	100.000	290.500
48	98.676,96.931,96.853,97.144	97.401	100.000	96.000	100.000	1.401	100.000	140.100
49	96.931,96.811,98.181,96.853	97.194	100.000	96.000	100.000	1.194	100.000	119.400
50	96.811,98.996,98.792,98.181	98.195	100.000	96.000	100.000	2.195	100.000	219.500
51	98.996,100.087,100.043,98.792	99.479	100.000	96.000	100.000	3.479	100.000	347.900
52	100.087,100.19,99.137,100.043	99.864	100.000	96.000	100.000	3.864	100.000	386.400
53	100.19,100.26,99.529,99.137	99.779	100.000	96.000	100.000	3.779	100.000	377.900
54	100.26,100.3,99.676,99.529	99.941	100.000	96.000	100.000	3.941	100.000	394.100
55	100.3,100.708,100.318,99.676	100.251	100.000	96.000	100.000	4.251	100.000	425.100
56	100.708,101.255,101.119,100.751,100.751,100.318	100.817	70.142	96.000	70.142	4.817	70.142	337.874
57	101.21,101.208,100.646,100.599,101.21	100.975	61.181	96.000	61.181	4.975	61.181	304.375
58	101.208,100.173,100.641,100.646	100.667	100.000	96.000	100.000	4.667	100.000	466.700
59	100.173,100.367,98.676,100.641	99.964	100.000	96.000	100.000	3.964	100.000	396.400
60	100.367,98.899,96.931,98.676	98.718	100.000	96.000	100.000	2.718	100.000	271.800
61	98.899,96.641,96.811,96.931	97.320	100.000	96.000	100.000	1.320	100.000	132.000
62	96.641,96.926,98.996,96.811	97.343	100.000	96.000	100.000	1.343	100.000	134.300
63	96.926,98.804,100.087,98.996	98.703	100.000	96.000	100.000	2.703	100.000	270.300
64	98.804,99.495,100.19,100.087	99.644	100.000	96.000	100.000	3.644	100.000	364.400
65	99.495,100.961,100.26,100.19	100.226	100.000	96.000	100.000	4.226	100.000	422.600
66	100.961,101.062,100.3,100.26	100.646	100.000	96.000	100.000	4.646	100.000	464.600
67	101.062,101.192,100.708,100.3	100.816	100.000	96.000	100.000	4.816	100.000	481.600
68	101.192,101.324,101.255,101.255,100.708	101.147	34.299	96.000	34.299	5.147	34.299	176.537
69	101.665,101.689,101.208,101.21,101.665	101.487	31.957	96.000	31.957	5.487	31.957	175.348
70	101.689,101.182,100.173,101.208	101.063	100.000	96.000	100.000	5.063	100.000	506.300

For KRASHNATRI ASSOCIATES

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नगर स्वास्थ्य अधिकारी
नगर मिन. मेरठRudresh Kumar
Proprietor

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
71	101.182,100.51,100.367,100.173	100.558	100.000	96.000	100.000	4.558	100.000	455.800
72	100.51,99.483,98.899,100.367	99.815	100.000	96.000	100.000	3.815	100.000	381.500
73	99.483,98.603,96.641,98.899	98.406	100.000	96.000	100.000	2.406	100.000	240.600
74	98.603,96.652,96.926,96.641	97.205	100.000	96.000	100.000	1.205	100.000	120.500
75	96.652,96.989,98.804,96.926	97.343	100.000	96.000	100.000	1.343	100.000	134.300
76	96.989,98.755,99.495,98.804	98.511	100.000	96.000	100.000	2.511	100.000	251.100
77	98.755,101.025,100.961,99.495	100.059	100.000	96.000	100.000	4.059	100.000	405.900
78	101.025,101.617,101.062,100.961	101.166	100.000	96.000	100.000	5.166	100.000	516.600
79	101.617,101.481,101.147,101.237,101.237,101.192,101.062	101.282	53.065	96.000	53.065	5.282	53.065	280.289
80	101.324,101.192,101.237,101.304,101.324	101.276	0.535	96.000	0.535	5.276	0.535	2.823
81	101.604,101.689,101.665,101.604	101.640	5.147	96.000	5.147	5.640	5.147	29.029
82	101.582,101.155,101.182,101.689,101.604,101.582	101.466	97.585	96.000	97.585	5.466	97.585	533.400
83	101.155,100.486,100.51,101.182	100.833	100.000	96.000	100.000	4.833	100.000	483.300
84	100.486,99.403,99.483,100.51	99.971	100.000	96.000	100.000	3.971	100.000	397.100
85	99.403,99.137,98.603,99.483	99.157	100.000	96.000	100.000	3.157	100.000	315.700
86	99.137,98.926,96.652,98.603	98.330	100.000	96.000	100.000	2.330	100.000	233.000
87	98.926,96.349,96.989,96.652	97.229	100.000	96.000	100.000	1.229	100.000	122.900
88	96.349,97.859,98.755,96.989	97.488	100.000	96.000	100.000	1.488	100.000	148.800
89	97.859,99.558,101.025,98.755	99.299	100.000	96.000	100.000	3.299	100.000	329.900
90	99.558,101.69,101.617,101.025	100.973	100.000	96.000	100.000	4.973	100.000	497.300
91	101.69,101.677,101.672,101.688,101.655,101.481,101.481,101.617	101.620	54.894	96.000	54.894	5.620	54.894	308.504
92	101.677,101.666,101.672,101.672	101.672	0.228	96.000	0.228	5.672	0.228	1.293
93	101.035,101.175,101.188,101.035	101.108	3.982	96.000	3.982	5.108	3.982	20.340
94	101.175,101.427,101.459,101.188,101.188	101.287	18.682	96.000	18.682	5.287	18.682	98.772
95	101.427,101.091,101.155,101.582,101.451,101.459,101.459	101.375	84.135	96.000	84.135	5.375	84.135	452.226
96	101.091,100.675,100.486,101.155	100.852	100.000	96.000	100.000	4.852	100.000	485.200
97	100.675,100.434,99.403,100.486	100.250	100.000	96.000	100.000	4.250	100.000	425.000
98	100.434,99.625,99.137,99.403	99.650	100.000	96.000	100.000	3.650	100.000	365.000
99	99.625,99.332,98.926,99.137	99.255	100.000	96.000	100.000	3.255	100.000	325.500
100	99.332,98.506,96.349,98.926	98.278	100.000	96.000	100.000	2.278	100.000	227.800
101	98.506,96.288,97.859,96.349	97.250	100.000	96.000	100.000	1.250	100.000	125.000
102	96.288,98.926,99.558,97.859	98.158	100.000	96.000	100.000	2.158	100.000	215.800
103	98.926,101.467,101.69,99.558	100.411	100.000	96.000	100.000	4.411	100.000	441.100
104	101.467,101.196,101.677,101.69	101.508	100.000	96.000	100.000	5.508	100.000	550.800

For KRASHNATRI ASSOCIATES

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor

Box No.	Ground Elevations	Average Ground	Ground Box Area	Average Formation	Formation Box Area	Cutting Depth	Area	Volume
105	101.196,101.606,101.666,101.666,101.677	101.562	35.500	96.000	35.500	5.562	35.500	197.451
106	100.918,100.831,101.067,101.175,101.035,100.987,100.987,100.918	100.990	95.824	96.000	95.824	4.990	95.824	478.162
107	101.067,101.167,101.427,101.175	101.209	100.000	96.000	100.000	5.209	100.000	520.900
108	101.167,101.143,101.091,101.427	101.207	100.000	96.000	100.000	5.207	100.000	520.700
109	101.143,100.789,100.675,101.091	100.924	100.000	96.000	100.000	4.924	100.000	492.400
110	100.789,100.684,100.434,100.675	100.645	100.000	96.000	100.000	4.645	100.000	464.500
111	100.684,99.992,99.625,100.434	100.184	100.000	96.000	100.000	4.184	100.000	418.400
112	99.992,98.965,99.332,99.625	99.478	100.000	96.000	100.000	3.478	100.000	347.800
113	98.965,98.339,98.506,99.332	98.786	100.000	96.000	100.000	2.786	100.000	278.600
114	98.339,97.474,96.288,98.506	97.652	100.000	96.000	100.000	1.652	100.000	165.200
115	97.474,97.883,98.926,96.288	97.643	100.000	96.000	100.000	1.643	100.000	164.300
116	97.883,100.195,101.467,98.926	99.618	100.000	96.000	100.000	3.618	100.000	361.800
117	100.195,100.956,101.196,101.467	100.954	100.000	96.000	100.000	4.954	100.000	495.400
118	100.956,101.606,101.196	101.252	32.874	96.000	32.874	5.252	32.874	172.654
119	100.789,100.875,101.067,100.831,100.789	100.870	79.063	96.000	79.063	4.870	79.063	385.037
120	100.875,100.873,101.167,101.067	100.996	100.000	96.000	100.000	4.996	100.000	499.600
121	100.873,100.851,101.143,101.167	101.008	100.000	96.000	100.000	5.008	100.000	500.800
122	100.851,100.727,100.789,101.143	100.878	100.000	96.000	100.000	4.878	100.000	487.800
123	100.727,100.673,100.589,100.589,100.684,100.789	100.675	97.404	96.000	97.404	4.675	97.404	455.364
124	99.939,99.992,100.684,100.589,99.939	100.229	82.566	96.000	82.566	4.229	82.566	349.172
125	98.981,98.965,99.992,99.939,98.981	99.371	66.158	96.000	66.158	3.371	66.158	223.019
126	98.076,98.339,98.965,98.981,98.079,98.076	98.419	49.738	96.000	49.738	2.419	49.738	120.316
127	98.16,97.474,98.339,98.076,98.041,98.041,98.16	98.042	38.096	96.000	38.096	2.042	38.096	77.792
128	98.785,97.883,97.474,98.16,98.785	98.217	65.812	96.000	65.812	2.217	65.812	145.905
129	100.195,97.883,98.785,98.785	98.912	73.075	96.000	73.075	2.912	73.075	212.794
130	100.613,100.851,100.873	100.779	11.793	96.000	11.793	4.779	11.793	56.359
131	100.655,100.727,100.851,100.613,100.655	100.700	15.383	96.000	15.383	4.700	15.383	72.300
132	100.673,100.727,100.655,100.673	100.682	1.570	96.000	1.570	4.682	1.570	7.351
							Total Qty	38219.84

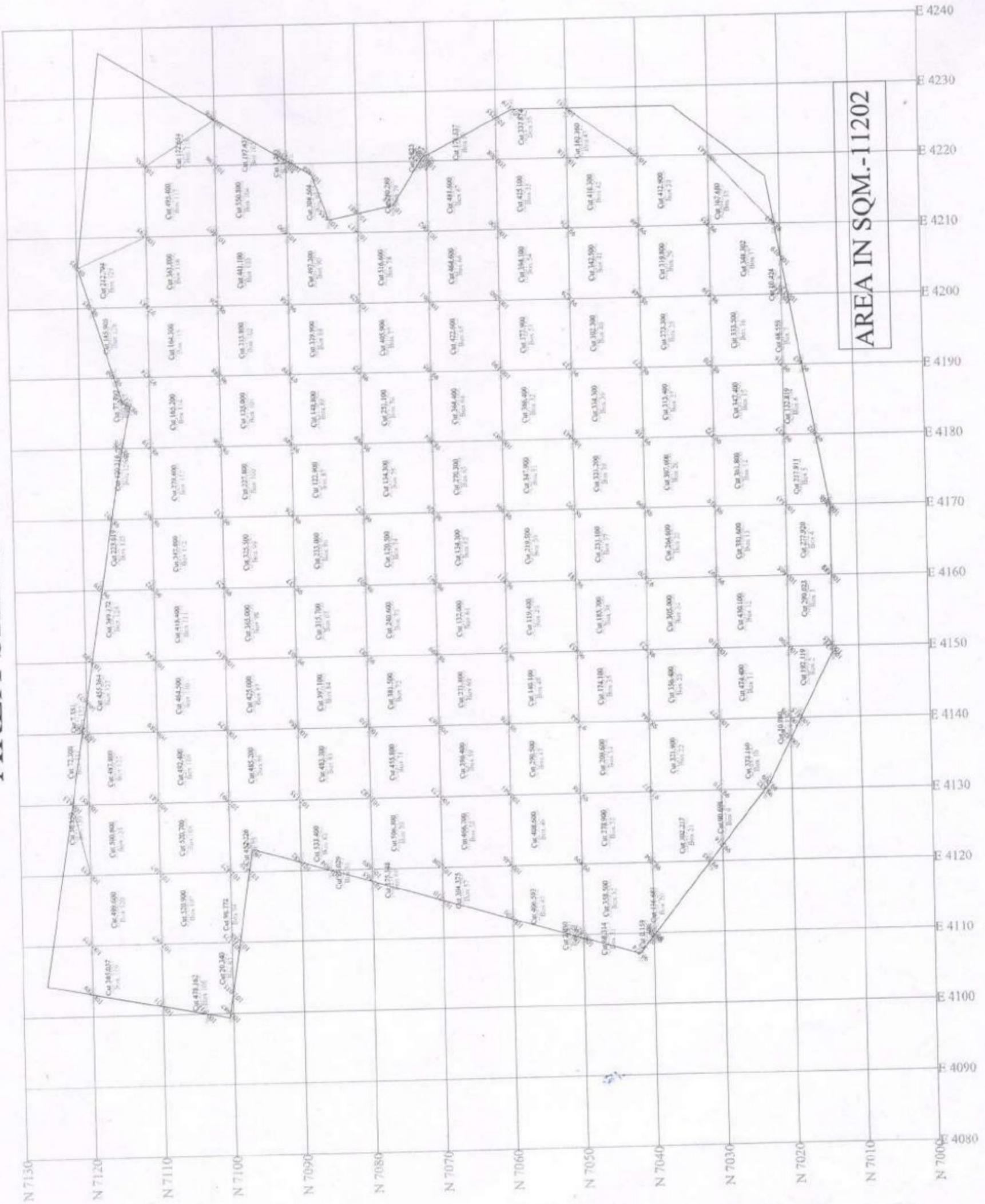
For KRASHNATRI ASSOCIATES

Rudresh Kumar
Proprietor

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नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

AREA SHEET OF BOX NO -3



For KRASHNATRI ASSOCIATES

नगर स्वास्थ्य अधिकारी
नगर निगम, मेरठ

Rudresh Kumar
Proprietor



TOOLKIT

**LEGACY WASTE MANAGEMENT AND
DUMPSITE REMEDIATION TO SUPPORT
SWACHH BHARAT MISSION 2.0**



Toolkit LEGACY WASTE MANAGEMENT AND DUMPSITE REMEDIATION IN INDIA.indd 1

For KRISHNAPATI ASSOCIATES

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नगर निगम, मेरठ

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Proprietor

- **Timeline feasibility:** Under this, the ULB estimates how long a biomining project will take to complete and prepares an operational schedule with tasks and timelines accordingly.

Key considerations for a pre-feasibility assessment

The following information should be collected and assessed in a pre-feasibility study of a biomining project:

- Preliminary data about the area of the dumpsite; its height and age; whether disposal of waste has happened above or below the ground; whether the dumpsite is active or non-operational; visible surface fires, if any; information on accidents related to fire and subsidence, etc.
- The contours of the dumpsite and its hydro-geological, geological and ecosystem type; baseline study of heavy metals in the surface and subsurface soils and water; and rainfall, soil type, surface hydrology, topography, wind direction, etc.
- Quantity of waste (legacy and fresh) to be remediated. Typically, a contour survey helps in estimating the quantity of waste a dumpsite contains. The density of legacy waste can be considered as 1 tonne per cubic metre as per the rule of thumb provided by the Central Public Health and Environmental Engineering Organization (CPHEEO). However, it is recommended to use other appropriate methods to find the precise density of waste in a dumpsite.
- The composition of waste (percentage of various fractions and characterization [moisture, organic and heavy metals content, and the calorific value of combustible materials]) also needs to be gauged.

Sampling methods for assessing legacy waste composition

Stratified random sampling (based on component) can be chosen as the sampling design to analyse the legacy waste composition in a dumpsite. A similar approach has been adopted for efficient estimation of solid waste generation and composition in several studies.⁴⁶

For sampling, a dumpsite should be divided into at least three strata: stratum 1—the lower surface (where old waste is located); stratum 2 (the middle layer); and stratum 3 (the upper surface of the dumpsite where fresh waste is dumped). Sampling locations can be chosen randomly from areas in the periphery and the middle of the dumpsite, if accessible. Samples are collected with the help of an

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Legacy waste is a burden of the past we cannot ignore. In recent years, efforts to bioremediate and biomine legacy waste dumpsites has gained traction.

This toolkit is designed to be a hands-on guide for practitioners, officials of urban local bodies and other stakeholders involved in legacy waste management.



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नगर निगम, मेरठ

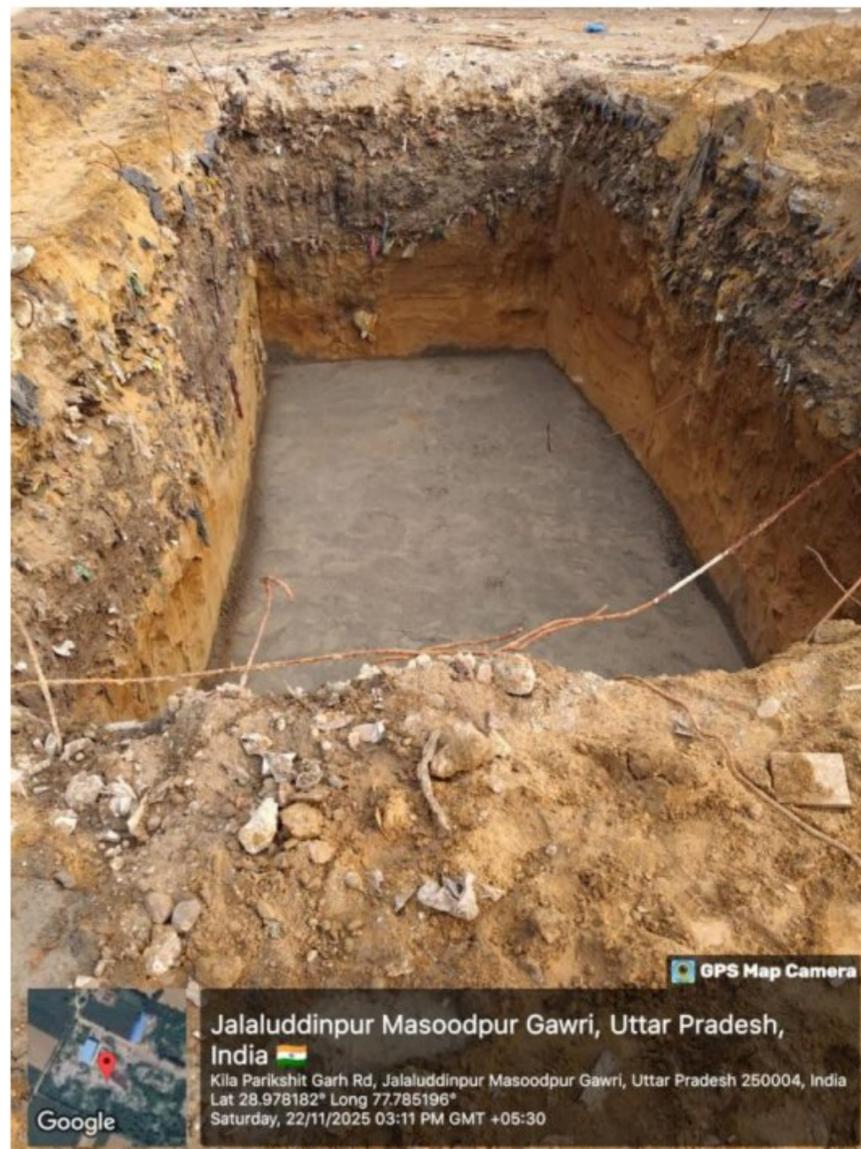
For KRASHNATRI ASSOCIATES

Rudresh Kanna
Proprietor

PHOTOGRAPHS OF ONGOING CIVIL WORK AT GAWRI



FOUNDATION FOR 600 TPD PLANT INSTALLATION



LEACHATE COLLECTION TANK

